



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[FROM 03-01-2025 TO 28-02-2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**DIVISION BENCH-I**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1891/2008 NOT BY HMJ A.D CHOUDHURY, HMJ S. SAIKIA	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
2	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
3	WP(C)/3666/2015 NOT BY HMJ U.K NAIR	M/S ANNADA TEA CO. P LTD. Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.B D GOSWAMI MR.P N GOSWAMI SC, APEX BANKR-1and2 MR.M P BORAH
	WITH I.A./981/2015 in WP(C)/3666/2015	M/S ANNADA TEA CO. P LTD. Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR,	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.P N GOSWAMI SC, APEX BANK(R-1&2)
	WITH I.A.(Civil)/543/2016 in WP(C)/3666/2015	M/S. JAINEX TEA CO. P LTD. Versus M/S ANNADA TEA CO. P LTD. and 2 ORS.	MR.B D GOSWAMI MR.P N GOSWAMI MR.M P BORAH	MR.O P BHATI MR.P SARMA SC, APEX BANK(R-1&2)
4	WITH WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI R SHARMA N MEDHI J DAS	MR.A C BORBORA GA, ASSAM(R-3) MS.B SAIKIA MR.M G SINGH(R. 1-2) SC, APEX BANK
	WITH MC/2258/2009 in WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI J DAS R SHARMA N MEDHI	MR.A C BORBORA GA, ASSAM MS.B SAIKIA MR.M G SINGH SC, APEX BANK

	WITH MC/841/2015 in WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI J DAS R SHARMA R SHARMA	MR.A C BORBORA GA, ASSAM MS.B SAIKIA SC, APEX BANK MR.M G SINGH
5	WITH WP(C)/3476/2009	BOGIDHOLA TEA and TRADING COMPANY P LIMITED Versus THE STATE OF ASSAM AND ORS	MR.P K GOSWAMI MR.M SMITH MR.G SINGH	GA, ASSAM SC, APEX BANK
6	WITH WP(C)/6741/2014	DIBYAJYOTI BORUAH Versus THE UNION OF INDIA and 2 ORS	MR.A N CHOWDHURY MR.R M DAS MR.S KAKATI	MR.S C KEYAL C.G.C. MR.A C KALITA ASSTT.S.G.I.(R-1) SC, APEX BANK(R. 2-3)
7	WITH CRP/292/2015	SMT. SANJEETA BAROOAH Versus THE UNION OF INDIA and 5 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS	ASSTT.S.G.I.(R1) SC, APEX BANK(R2)
8	WITH WP(C)/4011/2015	M/S THENGALBARIE T.E. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and 3 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	MR.P N GOSWAMI SC, APEX BANK
9	WP(C)/5993/2017 NOT BY HMJ U. K NAIR	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
10	WP(C)/7681/2018 NOT BY HMJ S. SHYAM	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
11	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
12	WA/91/2019 IN WP(C)/8/2011 (D/O), NOT BY HMJ M. ZOTHANKHUMA, HMJ U.K NAIR	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B PRASAD
13	WA/186/2019 NOT BY HMJ S.K MEDHI, K ETE, K. GOSWAMI	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
14	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
15	WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)

	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAİN
16	WA/190/2021 NOT BY HMJ N. SAILO	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
17	WA/20/2022 NOT BY HMJ S. SAIKIA	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
	WITH WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
19	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
20	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHOAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
21	WA/289/2022 CAVT. NO.09182/022, NOT BY HMJ M. CHOUDHURY	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
22	WA/333/2022 NOT BY HMJ S. K.MEDHI	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE

23	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
24	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
25	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
26	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
27	WITH ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
28	ITA/4/2023	SINU SONTALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
29	WA/4/2023 NOT BY HMJ K.R SURANA	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
30	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANACE COMPANY LIMITED	MR. S C KEYAL	
31	ITA/10/2023	KOMAL KUMBHAT Versus PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
32	PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM MR S S ISLAM MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) MR. A K HANNAN SC, HEALTH
	WITH I.A.(Civil)/1670/2023 in PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH

33	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
34	WA/53/2023 CAVT. NO.13752/022, NOT BY HMJ A.D. CHOUDHURY	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) MR G ALAM (R-65,66,67) MR S R A NASER (R-65,66,67) FOR CAVEATOR SC, REVENUE
35	WA/57/2023 NOT BY HMJ K.R SURANA	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1703/2019 in WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
36	WA/60/2023 NOT BY HMJ M. ZOTHANKHUMA	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
37	WA/112/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
38	WA/155/2023 NOT BY HMJ M. ZOTHANKHUMA	SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)
39	WA/172/2023 NOT BY HMJ M. ZOTHANKHUMA	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
40	WA/195/2023 NOT BY HMJ K.R SURANA	JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
41	WA/224/2023 NOT BY HMJ M.R PATHAK	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
42	WA/253/2023 NOT BY HMJ S.K MEDHI, HMJ K.R SURANA	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
43	WITH WA/126/2023	KHIRESWARI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
44	WITH WA/234/2023	ANIL KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE

45	WITH WA/316/2023	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
46	WITH WA/317/2023	BICHITRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
47	WA/255/2023 NOT BY HMJ U.K NAIR	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
48	WITH WA/383/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
49	WITH WA/385/2023	UNION OF INDIA AND ORS Versus M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
50	WA/268/2023 CAVT. NO.07442/023, NOT BY HMJ S.K MEDHI	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
51	WA/274/2023 NOT BY HMJ N. SAILO	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		
52	WA/279/2023 NOT BY HMJ S.K. MEDHI	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
53	WA/323/2023 CAVT. NO.07102/023, NOT BY HMJ S. SHYAM	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
54	WA/342/2023 NOT BY HMJ S. SAIKIA	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
55	WA/344/2023 NOT BY HMJ S. SHYAM	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
56	WA/372/2023 CAVT. NO.08502/023, NOT BY HMJ S. SHYAM	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
57	WA/414/2023 NOT BY HMJ S.K MEDHI	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
58	WA/432/2023 NOT BY HMJ S.K MEDHI	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
59	WA/449/2023	M/S BADRI RAI AND CO. Versus THE UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	SC, IITG DY.S.G.I.

60	WITH WA/19/2024	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus M/S BADRI RAI AND CO. AND ANR. B	MS P RABHA MS P RABHA MR J MAHANTA MS M BARMAN MS J.S. DAS	MR G N SAHEWALLA (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1) MS K BHATTACHARYYA (R-1) MS K SARMA (R-1)
61	WA/451/2023	SOKINA KHATUN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM SC, REVENUE
62	WA/460/2023 NOT BY HMJ S. SAIKIA	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
63	WA/462/2023	SONGEET DAIMARI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
64	WITH WA/443/2023	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, SEC. EDU.
65	WITH WA/447/2023	ANJAN KUMAR BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
66	WITH WA/459/2023	ANIMA DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
67	WA/463/2023	GS-177180H PARATALA RAMA KRISHNA GUPTA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
68	WA/464/2023 CAVT. NO.12962023,117800013152/023,	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MR. P P DUTTA (R-6) MR. M DUTTA (R-4,7) MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAİN MR H J SAIKIA MS P SARMA (R-6) MS. P P DAS (R-6) SC, FOREST FOR CAVEATOR SC, PCB
69	WA/466/2023	HUMEN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR N SARMA	MRS. K DEVI (r-4) SC, SEC. EDU.
70	WP(C)/1209/2023	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGOHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.
71	WP(C)/2260/2023	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE
72	WP(C)/3589/2023 CAVT. NO.06262/023,	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR

73	WP(C)/4008/2023	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
74	WP(C)/4377/2023 CAVT. NO.07682/023,	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX Versus SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR
75	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
76	WP(C)/4592/2023 NOT BY HMJ U.K NAIR	BIPUL NATH AND 23 ORS Versus BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. K N CHOUDHURY(P-1) MR. N BORAH MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R- 1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
	WITH			
77	WP(C)/4941/2023	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
	WITH			
78	WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
79	WP(C)/6504/2023	BABY RABHA (BABY RAVA), Versus THE CENTRAL ADMINISTRATIVE TRIBUNAL AND 9 ORS	MR. S NATH MR. N G KUNDU MR S BANERJEE	MS. B SARMA (C.G.C., R2- R10) DY.S.G.I. SC, NF RLY
80	WP(C)/7048/2023	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
81	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
82	PIL/6/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC
	WITH			
83	PIL/11/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL
84	ITA/10/2024	COMMISSIONER OF INCOME TAX (TDS), NER Versus RAMKY ECI JV	MR. S CHETIA	
85	WA/11/2024	SHAFIQUK ISLAM KHAN Versus NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D. MR. N HOSSAIN (r-1) MR N SARMA (r-1)
86	WA/37/2024 NOT BY HMJ M. CHOUDHURY	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH			
	I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.

87	WA/51/2024	CHIEF SECRETARY GOVT OF ASSAM Versus BIKASH TALUKDAR AND OTHER	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
88	WA/52/2024	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
89	WA/76/2024 CAVT. NO.00682/024,	THE STATE OF ASSAM AND ANR. Versus LOHORI DAS AND 3 OTHERS	MR. R MAZUMDAR SC, EDU	SC, RMSA DR. B AHMED (R-1) MR. P K ROYCHOUDHURY (R-1) MR. N HAQUE (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH FOR CAVEATOR
90	WA/77/2024	FOOD CORPORATION OF INDIA AND 3 ORS. Versus SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR MS. U BARUAH
91	WA/86/2024	THE STATE OF ASSAM AND ANR. Versus SHARIFUL ISLAM AKAND AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. M HUSSAIN (R-1) MR. L R MAZUMDER MR. A Z AHMED (R-1)
92	WA/95/2024	Union Of India And 4 Ors Versus Shri Chandan Rai	C.G.C.	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI
93	WA/107/2024	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID
94	WA/116/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM MR. M I HUSSAIN(R-6) N. UDDIN(R-6) SC, SEC. EDU.
95	WA/122/2024	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
96	WA/126/2024	THE SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS. Versus ASARFUL ISLAM AND 3 ORS	SC, EDU	MR. A M AHMED (R-1) B DAS(R-1)
	WITH			
97	WA/50/2024	STATE OF ASSAM AND ANR. Versus MITHUN ROY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. I H SAIKIA (R-1) MR. B BORAH (R-1) MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) MS L HMAR (R-1)
98	WA/128/2024	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
99	WA/149/2024	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)
100	WA/166/2024	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, OIL SC, K A A C

101	WA/168/2024	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7)
102	WA/172/2024	THE INSURANCE MEDICAL OFFICER Versus SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) MR. K BHATTACHARJEE(R-1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1) SC, A G V B
103	WA/189/2024	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
104	WA/194/2024 CAVT. NO.05242/024, NOT BY HMJ L.S JAMIR	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. Versus ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
105	WA/198/2024	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
106	WA/205/2024 CAVT. NO.05542/024, NOT BY HMJ K. GOSWAMI	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR MS J.S. DAS
107	WA/206/2024	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
108	WA/216/2024	AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE
109	WA/221/2024 NOT BY HMJ K.R SURANA	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
110	WA/222/2024	RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS	MR. M DUTTA MR. M DUTTA MR. N BARDOLOI	MR. B CHAKRAVARTY(R-1)
111	WA/253/2024	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
112	WA/258/2024	MONISA KHATUN @ MONISHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
113	WA/264/2024 NOT BY HMJ D. BARUAH	SUBHASH VASUDEV Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)
114	WA/268/2024	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.

115	WA/326/2024 NOT BY HMJ S.K MEDHI, U.K NAIR	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR G ALAM MR. H ROHMAN MR S R A NASER MR P R SARMA	GA, ASSAM SC, AG SC, GHC SC, FINANCE
116	WP(C)/392/2024 NOT BY HMJ U.K NAIR	SMT. JOYANTA MAIBANGSA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
117	WA/416/2024	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
118	WP(C)/813/2024	M/S HEMEN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, GST DY.S.G.I.
	WITH			
119	WP(C)/1764/2023	M/S M P AGARWALLA Versus THE UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
120	WP(C)/3006/2024	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1523/2018 WITH LCR	MAIJAN BIBI @ MOIJAN BEWA @ MISS MOYJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. H ALI MR. M H TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/1564/2018 WITH LCR	SADIYA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1930/2018 WITH LCR	MD. ABDUL MATLEB @ ABDUL MUTALIB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1978/2018 WITH LCR	HAJERA KHATUN @ HAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
5	WP(C)/1983/2018 WITH LCR	RUPBHANU DEWAN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2297/2018 WITH LCR	ABDUL MUTALIB @ A. MUTALIB Versus UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
7	WP(C)/2757/2018 WITH LCR	ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	ASSTT.S.G.I.
8	WP(C)/2937/2018 WITH LCR	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4505/2018 WITH LCR	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

10	WP(C)/5010/2018 WITH LCR	SRI RANGESH DAS Versus THE UNION OF INDIA AND 7 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5045/2018 WITH LCR	AKLIMA KHATUN @ AKLIMA BEGUM @ AKLIMA YASMIN Versus THE UNION OF INDIA AND 5 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6098/2018 WITH LCR	SUFIA KHATUN @ MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/6112/2018 WITH LCR	SAMU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. A K AHMED MS S BARUAH MS. R RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6113/2018 WITH LCR	AJIRON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/6427/2018 WITH LCR	SAHAR BHANU @ SAHAR BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
16	WP(C)/7985/2018 WITH LCR	HABIBOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/7988/2018 WITH LCR	REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/7989/2018 WITH LCR	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
20	WP(C)/8012/2018 WITH LCR	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21	WITH WP(C)/675/2017	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/8053/2018 WITH LCR	BAHARJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/8055/2018 WITH LCR	BAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MRS. S ISLAM MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/8095/2018 WITH LCR	LILY BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/8126/2018 WITH LCR	MONOWARA BEGAM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/8142/2018 WITH LCR	HASNARA @ HASNARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/8212/2018 WITH LCR	CHAINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/8215/2018 WITH LCR	SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/8231/2018 WITH LCR	THAKURDASHI SARKAR Versus THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/8275/2018 WITH LCR	NAL MIAH Versus THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
31	WP(C)/8286/2018 WITH LCR	SAFIQUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/8292/2018 WITH LCR	HASEN ALI @ HASEM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR I RAFIQUE MS. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

33	WP(C)/8329/2018 WITH LCR	SULEKHA DAS AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR S DUTTA MS. N MODI MR. S DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/8433/2018 WITH LCR	AJIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. A R TAHBILDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/8446/2018 WITH LCR	ALEMA KHATUN @ AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H AHMED MR. N H BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/8450/2018 WITH LCR	ATOWAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/8505/2018 WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/8584/2018 WITH LCR	PHONI MALO DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/8634/2018 WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/8701/2018 WITH LCR	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	WP(C)/8910/2018 WITH LCR	ASMOT @ AJMOT @ AZMOT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WP(C)/162/2019 WITH LCR	RITA GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS S SENGUPTA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	WP(C)/210/2019 WITH LCR	MOHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. M ALOM MR. R BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	WP(C)/231/2019 WITH LCR	AJUR SHEIKH @ ABJUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. A SAYED MS. R HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
45	WP(C)/245/2019 WITH LCR	SHUKURJAN NESSA @ SUKURJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MR. J M SOLAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

46	WP(C)/253/2019 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
47	WP(C)/329/2019 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
48	WP(C)/461/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
49	WP(C)/521/2019 WITH LCR	UZALA BEGUM @ UZELA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
50	WP(C)/535/2019 WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
51	WP(C)/537/2019 WITH LCR	MOHAN SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
52	WP(C)/538/2019 WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
53	WP(C)/544/2019 WITH LCR	HASHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
54	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
55	WP(C)/673/2019 WITH LCR	UMERA BEGUM Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. S C KEYAL MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

56	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
57	WP(C)/2335/2019 WITH LCR	SAIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
58	WP(C)/3560/2019 WITH LCR	REJIA KHATUN AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
59	WP(C)/3609/2019 WITH LCR	MOYNAL HOQUE @ MAINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
60	WP(C)/5082/2019 WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
61	WP(C)/5376/2019 WITH LCR	TUSTO BHAN @ TUSTHA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
62	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
63	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
64	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
65	WP(C)/6262/2019 WITH LCR	HANUFA KHATUN @ HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
66	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
67	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
68	WP(C)/8793/2019 WITH LCR	ABDUL MATLEB @ ALI @ MATLEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

69	WP(C)/9/2020 WITH LCR	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. M AHMED MR. B DAS J U AHMED MR. R SARKAR MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
70	WP(C)/29/2020 WITH LCR	JAINAL ALI @ JAYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
71	WITH WP(C)/9165/2019	JAINAL ALI @ JAYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
72	WP(C)/35/2020 WITH LCR	MONOWARA KHATUN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
73	WP(C)/63/2020 WITH LCR	ARFUL NESSA @ ARFUL BEGUM @ ARKUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC MR. R BORPUJARI SC, REV DEPT GOVT OF ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
74	WP(C)/86/2020 WITH LCR	OSMAN ALI @ OSMAN GONI Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
75	WP(C)/270/2020 WITH LCR	MD. GAJI ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
76	WP(C)/333/2020 WITH LCR	KABAJ ALI BHUYAN @ KABAJ ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
77	WP(C)/334/2020 WITH LCR	SAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MD A ALI MR A. R. SIKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
78	WP(C)/490/2020 WITH LCR	SASHI KANTA SEN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
79	WP(C)/515/2020 WITH LCR	SHAHAR BHANU @ SAHAR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
80	WP(C)/743/2020 WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
81	WP(C)/874/2020 WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

82	WP(C)/884/2020 WITH LCR	RAHELA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN A RAHMAN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
83	WP(C)/966/2020 WITH LCR	ISMAIL ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
84	WP(C)/1057/2020 WITH LCR	BABUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
85	WP(C)/1135/2020 WITH LCR	AIZAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
86	WP(C)/1499/2020 WITH LCR	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
87	WP(C)/1520/2020 WITH LCR	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
88	WP(C)/1860/2020 WITH LCR	AMINA KHATOON @ AMENA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR H R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
89	WP(C)/1975/2020 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS M DAS R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
90	WP(C)/2071/2020 WITH LCR	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
91	WP(C)/2305/2020 WITH LCR	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
92	WP(C)/2493/2020 WITH LCR	KAJIM ALI @ KAJIMUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
93	WP(C)/2502/2020 WITH LCR	MD. ISLAMUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
94	WP(C)/2546/2020	HACHINUR @ HASINUR Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
95	WP(C)/2620/2020 WITH LCR	KADBHANU NESSA @ KADBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

96	WP(C)/2808/2020 WITH LCR	ASIA KHATUN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
97	WP(C)/2813/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR A M MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
98	WP(C)/2819/2020 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
99	WP(C)/2834/2020 WITH LCR	HANIF ALI @ HANU ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
100	WP(C)/2841/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
101	WP(C)/3019/2020 WITH LCR	KABIA KHATOON @ ABIA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
102	WP(C)/3330/2020 WITH LCR	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
103	WP(C)/3393/2020 WITH LCR	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
104	WP(C)/3497/2020 WITH LCR	JILMOHAN MANDAL @ BISWAS Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
105	WP(C)/3507/2020 WITH LCR	JAHURA KHATUN @ JAHURA BEWA @ JAHURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. W RAHMAN MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
106	WP(C)/3547/2020 WITH LCR	SHAHIDA @ SHAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
107	WP(C)/3803/2020 WITH LCR	AKTAR ALI MOULABI @ AKTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION. SC, F.T
108	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
109	WP(C)/3920/2020 WITH LCR	MD. MUKLES ALI @ MOKLIS ALI Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

110	WP(C)/4152/2020 WITH LCR	REJIYA KHATUN @ REJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
111	WP(C)/4326/2020 WITH LCR	NEPAL MITRA @ NEPAL CHANDRA MITRA Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
112	WP(C)/4379/2020 WITH LCR	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
113	WP(C)/4473/2020 WITH LCR	SHAMALA KHATUN @ SOMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
114	WP(C)/4495/2020 WITH LCR	SANTI NAMASUDRA @ SANTI NAMOSUDRA Versus THE UNION OF INDIA AND 5 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAİN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
115	WP(C)/4677/2020 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
116	WP(C)/4747/2020 WITH LCR	KASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
117	WP(C)/4822/2020 WITH LCR	TAHIRAN NESSA @ TABIRUN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
118	WP(C)/4830/2020 WITH LCR	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
119	WP(C)/4882/2020 WITH LCR	RUMIA KHATUN @ RUMIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
120	WP(C)/4896/2020 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. M DEKA M N KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
121	WP(C)/4907/2020 WITH LCR	MITHU MAZUMDER @ MAMONI MAZUMDER Versus THE UNION OF INDIA AND 5 ORS	MR. T BAIDYA MR. S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
122	WP(C)/4927/2020 WITH LCR	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
123	WP(C)/4951/2020 WITH LCR	MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
124	WP(C)/4953/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

125	WP(C)/4984/2020 WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
126	WP(C)/5050/2020 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
127	WP(C)/5189/2020 WITH LCR	AZIM UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
128	WP(C)/5191/2020 WITH LCR	KADHBANU NESSA @ KADHBANU Versus THE UNION OF INDIA AND 9 ORS.	MR. M HUSSAIN MD. I H KHAN MR M U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
129	WP(C)/5200/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
130	WP(C)/5212/2020 WITH LCR	TAHURA KHATUN @ JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
131	WP(C)/5312/2020 WITH LCR	SITUL MULLAH @ SITOL MIA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
132	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
133	WP(C)/5329/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
134	WP(C)/5368/2020 WITH LCR	REJIA KHATUN @ REJIA BEGUM @ REJIYA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
135	WP(C)/5376/2020 WITH LCR	SUMITRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
136	WP(C)/5452/2020 WITH LCR	RAINA BEGUM @ SAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
137	WP(C)/5493/2020 WITH LCR	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
138	WP(C)/5496/2020 WITH LCR	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

139	WP(C)/5536/2020 WITH LCR	JONEKA KHATUN @ JANAFKA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
140	WP(C)/5540/2020 WITH LCR	MUSSTT. PARMINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
141	WP(C)/5550/2020 WITH LCR	KAD BHANU @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
142	WP(C)/5559/2020 WITH LCR	GOUTAM BISWAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
143	WP(C)/5581/2020 WITH LCR	BATASHI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
144	WP(C)/5585/2020 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
145	WP(C)/5602/2020 WITH LCR	ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
146	WP(C)/5658/2020 WITH LCR	ABDUL SUBUR Versus UNION OF INDIA AND 9 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
147	WP(C)/5659/2020 WITH LCR	MUSSTT SUFIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
148	WP(C)/5661/2020 WITH LCR	MAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
149	WP(C)/5669/2020 WITH LCR	SAYED ALI SK Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
150	WP(C)/5684/2020 WITH LCR	NOBIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
151	WP(C)/5693/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/762/2021 in WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
152	WP(C)/5734/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

153	WP(C)/5788/2020 WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
154	WP(C)/5797/2020 WITH LCR	MUSSTT AKLILMA KHATUN @ AKLIMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
155	WP(C)/4/2021 WITH LCR	MOYMANA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
156	WP(C)/11/2021 WITH LCR	MALU MIAH Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
157	WP(C)/38/2021 WITH LCR	MUSSTT. RAMISHA KHATOON @ RAMISA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
158	WP(C)/40/2021 WITH LCR	AMBIA KHATUN @ UMBIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR A REHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
159	WP(C)/41/2021 WITH LCR	AYMANA NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
160	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
161	WP(C)/127/2021 WITH LCR	ALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
162	WP(C)/160/2021 WITH LCR	PIYARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
163	WP(C)/162/2021 WITH LCR	RABIYA KHATUN @ MUSSTT RABIYA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
164	WP(C)/169/2021 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
165	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
166	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
167	WP(C)/298/2021 WITH LCR	BAHARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

168	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
169	WP(C)/309/2021 WITH LCR	HASINA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
170	WP(C)/597/2021 WITH LCR	NUR HUSSAIN @ NUR HOSEN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
171	WP(C)/676/2021 WITH LCR	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	DR. B N GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
172	WP(C)/724/2021 WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
173	WP(C)/730/2021 WITH LCR	RASHID ALI @ RASHID SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
174	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
175	WP(C)/928/2021 WITH LCR	MANINDRA DAS Versus THE UNION OF INDIA AND 7 ORS	MR B ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
176	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
177	WP(C)/1074/2021 WITH LCR	NAJIR ALI @ MOHAMMAD NAJIR ALI Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/1120/2021	ANOWAR HUSSAIN @ MOHAMMAD ANAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
179	WP(C)/1099/2021 WITH LCR	DILBAR ALI MONDAL @ DILBAR HUSSAIN MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MD B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
180	WP(C)/1349/2021 WITH LCR	KANCHAN ROY @ KANCHAN RAY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
181	WP(C)/3304/2021 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

182	WP(C)/3522/2021 WITH LCR	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
183	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
184	WP(C)/3640/2021 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
185	WP(C)/3710/2021 WITH LCR	FAJAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
186	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA		MR. S C KEYAL MS. D GOSWAMI (FOR CAVEATOR)
187	WP(C)/6047/2021 WITH WP(C)/2862/2019 (D/O), LCR	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
188	WP(C)/5787/2020 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
189	WP(C)/6167/2021 WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
190	WP(C)/6337/2021 WITH LCR 2 NOS.	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
191	WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
192	WP(C)/6840/2021 WITH LCR	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
193	WP(C)/1/2022 WITH LCR	MD. ANAM UDDIN BARBHUIYA Versus UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
194	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
195	WP(C)/6/2022 WITH LCR	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
196	WP(C)/17/2022 WITH LCR	SOMELA KHATUN @ SHAHIDA Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
197	WP(C)/25/2022 WITH LCR	MD. ABDUL SAHID @ ABDUL SHAHID Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.

198	WP(C)/35/2022	KALAWATI NAMODAS Versus THE UNION OF INDIA AND 6 ORS	MR. M K NATH MRS. R S DEURI MR U SAIKIA MR. J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
199	WP(C)/1527/2022 WITH LCR	WAHAB ALI @ OHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
200	WP(C)/1714/2022 WITH LCR	MAJAR ALI @ MAJAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR K BHUYAN MR. H A AHMED MR. L KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
201	WP(C)/7915/2022	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH			
202	WP(C)/3409/2021 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
203	WP(C)/142/2023 WITH LCR	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/109/2019 5 Y 6 M 14 D :WITH LCR 7 FILES . P.B-2.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
2	Crl.A./229/2019 WITH LCR 5 FILES . P.B-2.	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
3	Crl.A./419/2019 5 Y 4 M 3 D :WITH LCR 3 FILES . P.B-2.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
4	CRL.A(J)/5/2020 6 Y 3 M 13 D :WITH LCR 5 FILES . P.B-2.	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/21/2020 5 Y 5 M 17 D :WITH LCR 4 FILES . P.B-2.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/30/2020 6 Y 10 M 8 D :WITH LCR 5 FILES . P.B-2.	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/33/2020 5 Y 4 M 27 D :WITH LCR 4 FILES . P.B-2.	RATHEY TOPNO AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	MR. R SARMA, AMICUS CURIAE (R-2) PP, ASSAM
8	CRL.A(J)/35/2020 5 Y 5 M 6 D :WITH LCR 4 FILES . P.B-2.	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/39/2020 5 Y 5 M 4 D :WITH LCR 5 FILES . P.B-2.	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM
10	CRL.A(J)/41/2020 5 Y 4 M 21 D :WITH LCR 5 FILES . P.B-2.	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
11	Crl.A./42/2020 WITH LCR 1 BUNDLE. P.B-2.	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM

12	CRL.A(J)/42/2020 5 Y 4 M 25 D :WITH LCR 4 FILES . P.B-2.	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
13	Crl.A./49/2020 5 Y 0 M 23 D :WITH LCR 4 FILES . P.B-2.	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH			
14	Crl.A./45/2020 5 Y 0 M 23 D :	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	CRL.A(J)/50/2020 WITH LCR 5 FILES . P.B-2.	RADHAN KHARAI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/54/2020 7 Y 0 M 15 D :WITH LCR 3 FILES . P.B-2.	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/71/2020 5 Y 1 M 5 D :WITH LCR 4 FILES . P.B-2.	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/73/2020 5 Y 1 M 7 D :WITH LCR 5 FILES . P.B-2.	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/76/2020 6 Y 3 M 17 D :WITH LCR 5 FILES . P.B-2.	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
20	CRL.A(J)/83/2020 5 Y 1 M 5 D :WITH LCR 4 FILES . P.B-2.	RAJESH BORAIAK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
21	Crl.A./85/2020 WITH LCR 9 FILES (1 BUNDLE). P.B-2.	MD SAFIQL ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
22	CRL.A(J)/93/2020 5 Y 1 M 12 D :WITH LCR 5 FILES . P.B-2.	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
23	CRL.A(J)/96/2020 7 Y 4 M 11 D :WITH LCR 4 FILES . P.B-2.	BHUSHI MARAK Versus THE STATE OF ASSAM	MR. M SARANIA, AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/100/2020 6 Y 8 M 4 D :WITH LCR 4 FILES . P.B-2.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
25	CRL.A(J)/104/2020 4 Y 11 M 14 D :WITH LCR 5 FILES . P.B-2.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
26	CRL.A(J)/105/2020 4 Y 10 M 21 D :WITH LCR 5 FILES . P.B-2.	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
27	Crl.A./117/2020 WITH LCR 6 FILES. P.B-2.	SRI KANAILAL BIN Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH	MR. N BORAH(R-2) MR H MAZUMDER(R-2) MR H MAZUMDER(R-2) MR P K BORA PP, ASSAM MR. P K BORA(R-2)
28	Crl.A./148/2020 WITH LCR 6 FILES . P.B-2.	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
29	Crl.A./152/2020 WITH LCR 7 FILES . P.B-4.	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR. A K DAS (AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM

30	WITH Death Sentence Ref./1/2020 4 Y 9 M 24 D :	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	MR. A K DAS(AMICUS CURIAE)
31	WITH Crl.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DAS(AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
32	Crl.A./187/2020 WITH LCR 4 FILES . P.B-2.	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
33	WITH I.A.(Crl.)/463/2020 in Crl.A./187/2020	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
33	CRL.A(J)/7/2021 6 Y 2 M 27 D :WITH LCR 5 FILES. PB-3.	AMRIT TERANG Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
34	CRL.A(J)/15/2021 4 Y 3 M 11 D :WITH LCR 4 FILES. PB-2.	BADAL GORH Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
35	CRL.A(J)/16/2021 WITH LCR 5 FILES. PB-2.	NAKUL CHANGMAI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
36	CRL.A(J)/19/2021 4 Y 6 M 26 D :WITH LCR 5 FILES. PB-2.	AMIT MURAH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
37	CRL.A(J)/21/2021 4 Y 0 M 26 D :WITH LCR 4 FILES. PB-2.	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
38	CRL.A(J)/23/2021 6 Y 7 M 14 D :WITH LCR 5 FILES. PB-2.	JAGU HEMBRAM Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE MR. B BARUAH	PP, ASSAM
39	CRL.A(J)/25/2021 6 Y 9 M 2 D :WITH LCR 6 FILES. PB-2.	MEGHA TIMUNG Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
40	CRL.A(J)/27/2021 6 Y 11 M 14 D :WITH LCR 5 FILES. P.B-2.	SMT. LAXMI KARUWA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
41	CRL.A(J)/28/2021 9 Y 0 M 16 D :WITH LCR 5 FILES. PB-2.	SWAPAN DEBNATH Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
42	CRL.A(J)/31/2021 5 Y 5 M 6 D :WITH LCR 4 FILES. PB-3.	DILIP GOUR Versus THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
43	CRL.A(J)/32/2021 5 Y 5 M 6 D :WITH LCR 3 FILES. PB-2.	BISHNU KISHKO Versus THE STTE OF ASSAM	MR. B J TALUKDAR, AMICUS CURIAE	PP, ASSAM
44	CRL.A(J)/33/2021 6 Y 12 M 3 D :WITH LCR 5 FILES. P.B-2.	SUMAN TOPPO Versus THE STTE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
45	CRL.A(J)/37/2021 10 Y 1 M 1 D :WITH LCR 5 FILES. PB-2.	DILIP NAYAK Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
46	CRL.A(J)/43/2021 3 Y 10 M 12 D :WITH LCR 5 FILES. PB-2.	BIREN CH. DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
47	CRL.A(J)/44/2021 5 Y 7 M 23 D :WITH LCR 5 FILES. PB-2.	MONU TANTI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
48	WITH CRL.A(J)/45/2021 3 Y 10 M 9 D :	DIP KALINDI @ DIPOK Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM

49	CRL.A(J)/46/2021 3 Y 4 M 27 D :WITH LCR 4 FILES. PB-3.	MADAN THAKURIA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
50	CRL.A(J)/47/2021 3 Y 8 M 9 D :WITH LCR 4 FILES. P.B-2.	BABLU BHUYAN Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
51	CRL.A(J)/50/2021 3 Y 3 M 2 D :WITH LCR 4 FILES. PB-2.	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
52	CRL.A(J)/36/2022 12 Y 8 M 2 D :WITH LCR 5 FILES. PB-2.	DULAL TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
53	CRL.A(J)/38/2022 6 Y 10 M 3 D :WITH LCR 5 FILES. PB-2.	RANJIT ORANG Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
54	CRL.A(J)/40/2022 2 Y 10 M 23 D :WITH LCR 5 FILES. PB-2.	DIPAK NAYAK Versus THE STATE OF ASSAM	MR. ARINJOY SANDILYA, AMICUS CURIAE	PP, ASSAM
55	CRL.A(J)/58/2022 5 Y 9 M 17 D :WITH LCR 4 FILES. PB-2.	SOSENDRA RABHA Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
56	CRL.A(J)/71/2022 2 Y 8 M 27 D :WITH LCR 4 FILES. PB-2.	MAHESH ORANG AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
57	CRL.A(J)/111/2022 4 Y 11 M 13 D :WITH LCR 4 FILES. P.B-2.	JATIBACHAN KHALKHO Versus THE STATE OF ASSAM	MR B.C. DAS, LEGAL AID COUNSEL	PP, ASSAM
58	CRL.A(J)/130/2022 2 Y 4 M 15 D :WITH LCR 5 FILES. PB-2.	PITA MURMU Versus STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
59	CRL.A(J)/23/2023 2 Y 1 M 27 D :WITH LCR 4 FILES, P.B.-2	GOLAP GOWALA Versus THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
60	CRL.A(J)/25/2023 2 Y 2 M 1 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	CHANDAN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA (AMICUS CURIAE)	PP, ASSAM
61	CRL.A(J)/27/2023 2 Y 0 M 8 D :WITH LCR 4 FILES	PUKLU MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
62	CRL.A(J)/29/2023 5 Y 1 M 11 D :WITH LCR 2 FILES, P.B.-2	RAJEN GOWALA Versus THE STATE OF ASSAM	MR B PRASAD (AMICUS CURIAE)	PP, ASSAM
63	CRL.A(J)/33/2023 5 Y 5 M 26 D :WITH LCR 4 FILES, P.B.-2	GOPAL SAH Versus THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	MS. K PHUKAN (AS LEGAL- AID-COUNSEL FOR R2) PP, ASSAM
64	CRL.A(J)/36/2023 1 Y 10 M 25 D :WITH LCR 4 FILES, OFFICE NOTE, P.B.-2	JAGDISH DEBNATH Versus THE STATE OF ASSAM	MR. D K BAGCHI (AMICUS CURIAE)	PP, ASSAM
65	CRL.A(J)/48/2023 1 Y 10 M 7 D :WITH LCR 5 FILES, P.B.-2	RATUL TANTI Versus THE STATE OF ASSAM	MR. LOHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
66	CRL.A(J)/53/2023 6 Y 3 M 24 D :WITH LCR 5 FILES, P.B.-2	MUNINDRA KHERUWAR Versus THE STATE OF ASSAM	MS. BARNALI CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
67	CRL.A(J)/59/2023 1 Y 9 M 6 D :WITH LCR 5 FILES, P.B.-2	GOBIN @ GOBBIN BHUMIJ Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
68	CRL.A(J)/78/2023 3 Y 4 M 16 D :WITH LCR 4 FILES	MONOJ ROY Versus THE STATE OF ASSAM	MR. R. SARMA (Amicus Curiae)	PP, ASSAM
69	CRL.A(J)/81/2023 2 Y 3 M 23 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	KAMAL MECH Versus THE STATE OF ASSAM	MS. R.D. MOZUMDAR (AMICUS CURIAE)	PP, ASSAM
70	CRL.A(J)/92/2023 2 Y 1 M 0 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR. K P PATHAK, LEGAL AID COUNSEL (R-2) PP, ASSAM

	WITH I.A.(CrI.)/674/2023 in CRL.A(J)/92/2023	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
71	CRL.A(J)/93/2023 1 Y 7 M 11 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2 WITH I.A.(CrI.)/1010/2023 in CRL.A(J)/93/2023	BANDHANA KANDULANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
72	CRL.A(J)/96/2023 WITH LCR 4 FILES, P.B.-2	BANDHANA KANDULANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R S MISHRA	PP, ASSAM
73	CRL.A(J)/103/2023 WITH LCR 4 FILES, P.B.-2	LAKHINDAR URANG AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM MR. N K KALITA, LEGAL AID COUNSEL (R-2)
74	CRL.A(J)/114/2023 2 Y 4 M 2 D :WITH LCR 4 FILES, P.B.-2	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
75	CRL.A(J)/126/2023 WITH LCR 4 FILES, P.B.-2	ROHI SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
76	CRL.A(J)/148/2023 WITH LCR 5 FILES, P.B.-2	SURAJ EKKA Versus THE STATE OF ASSAM AND ANR.	MR. J DAS (AMICUS CURIAE)	PP, ASSAM
77	CRL.A(J)/149/2023 WITH LCR 5 FILES, P.B.-2	UTPAL KONWAR @ GAHARI Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
78	CrI.A./278/2023 WITH LCR 3 FILES, P.B.-2	BIJU MALI Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
79	CrI.A./33/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	MS. M PAUL (r-2) MS. S P DAS (r-2) PP, ASSAM
80	CrI.A./194/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	MAIBOLAL WARISA Versus THE STATE OF ASSAM AND ANR.	GOPAL SHIL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD (R-2) MR S H MAHMUD (R-2) MR S ISLAM (R-2) MR S SUR (R-2) MR S AFRIDI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
2	Crl.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
3	WITH Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
4	WITH Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
5	Crl.A./144/2011 WITH LCR 4 FILES	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
6	Crl.A./165/2011 WITH LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
7	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
8	Crl.A./37/2012 WITH LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS, AMICUS CURIAE MR.A L MANDAL MR.N BARUAH	PP, ASSAM
9	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
10	Crl.A./51/2012 WITH LCR 6 FILES	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
11	Crl.A./58/2012 WITH LCR 4 FILES	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	

12	WITH Crl.A./131/2012	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
13	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
14	Crl.A./103/2012 WITH LCR 1 BUNDLE	KHAGENDRA NATH BORO @ BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.M CHOUDHURY MR. B BHAGAWATI MS. C CHOUDHURY MR G A HUSSAIN MR.P K MUNIR MR.B BHAGAWATI	SC, CBI
15	WITH Crl.A./114/2012	HARAKANTA DEKA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.D K DAS MS.M BORO MRR BARMAN	SC, CBI
16	Crl.A./119/2012 WITH LCR 6 FILES, P.B.-1	MD. MUJIBAR RAHMAN and ANR, Versus THE STATE OF ASSAM,	MR.A SHARIF MRS.F BEGUM MR.F ISLAM MR.A HASSAN	PP, ASSAM
17	Crl.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
18	Crl.A./140/2012 <u>12 Y 7 M 18 D</u> :WITH LCR 4 FILES	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.N ZAMAN MR.P C DEY MR.A GANGULY MRK KALITA MR B CHANDA	PP, ASSAM
19	WITH Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
20	WITH Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM
21	Crl.A./168/2012 WITH LCR 2 FILES	JAGYANANDA GOGOI Versus DEEP HANDIQUE	MR.DEBEN SAIKIA	MR.K K PARASAR MR.P SHARMA PP, ASSAM MR.B CHETRI
22	Crl.A./196/2012 WITH LCR 4 FILES	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
23	Crl.A./210/2012 WITH LCR 1 BUNDLE, P.B.	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
24	WITH Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
25	Crl.A./218/2012 WITH LCR 4 FILES	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
26	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM

27	Crl.A./237/2012 WITH LCR 5 FILES	ANOWAR HUSSAIN, Versus THE STATE OF ASSAM, AND ANR.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
28	Crl.A./265/2012 WITH LCR 4 FILES	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
29	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
30	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR P KATAKI MR.B CHOUDHURY MR.J C BARMAN MRS R BEGUM MS.A DEY MS. U NANDA MS. J GHOSH	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
31	Crl.A./8/2013 WITH LCR 1 BUNDLE	PRANAB PAUL CHOUDHURY Versus CENTRAL BUREAU OF INVESTIGATION.	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAİN RETAINER COUNSEL(CBI)
32	Crl.A./14/2013 WITH LCR 6 FILES	ALIYA KHATUN Versus THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM MR.A AHMED	MR.I HUSSAIN MRS.S AHMED MR.A T SIKDER PP, ASSAM
33	Crl.A./27/2013 WITH LCR 7 FILES	MONSER ALI Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.N AHMED MR.A RAHMAN MR.A JAHID	PP, ASSAM
34	Crl.A./47/2013 WITH LCR 4 FILES	MAHESWAR MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MS.D DUTTA MR.A BORDOLOI	MS.B CHOUDHURY MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY PP, ASSAM
35	Crl.A./61/2013 WITH LCR 4 FILES	ASHOK KUMAR SINGHA Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
36	Crl.A./84/2013 WITH LCR 6 FILES	SHAHIDUL ISLAM Versus STATE OF ASSAM	MR.A SHARIF MR.F ISLAM	PP, ASSAM
37	Crl.A./89/2013 WITH LCR 1 FILE	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. Versus DILIP KR. AGARWALLA	MR.M SARMA MS.I GOHAIN MS.S MAHAPATRA	
38	Crl.A./90/2013 WITH LCR 5 FILES	MD. SANUWAR ALI, Versus THE STATE OF ASSAM,	MR.J AHMED MR.A M KHAN MR.S DAS	PP, ASSAM
39	Crl.A./95/2013 WITH LCR 6 FILES, PB 1	SMT. SABITA SAHU, Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOHAIN MR.S BORTHAKUR	MR.B CHOUDHURY MR.S SAHU PP, ASSAM
40	Crl.A./103/2013 WITH LCR 5 FILES	Haidar Ali Laskar and 3 ORS. Versus THE STATE OF ASSAM,	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.I H LASKAR MR.P K DEKA PP, ASSAM MR. S ALAM MSL SAIKIA
41	Crl.A./111/2013 WITH LCR 4 FILES	MD. NUR SIDDIQUE ALI Versus STATE OF ASSAM	MR.P KATAKI MR.D K BAGCHI	PP, ASSAM
42	Crl.A./117/2013 WITH LCR 6 FILES	SABHAI KALITA Versus THE STATE OF ASSAM	MR.Z ALAM MR.N SARMA MR.F AHMED MR.P BARGOHAIN	PP, ASSAM

43	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
44	Crl.A./131/2013 WITH LCR 3 FILES	SUKARJAN NESSA Versus ABDUL SALAM and ANR	MSN NASRIN MR.J ISLAM MR.A A R KARIM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR
45	Crl.A./132/2013 WITH LCR 5 FILES	KULSUMA BEGUM BARBHUIYA @ KULSUMA BEGUM Versus STATE OF ASSAM	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS	PP, ASSAM
46	Crl.A./137/2013 WITH LCR 6 FILES	M/S GYANCHAND HULASCHAND Versus KAMAKHYA NARATYAN PANDEY and ANR	MRG P BHOWMIK MR.R HAZARIKA	MR.R ISLAM MR.R DE MS.N MITRA PP, ASSAM
47	Crl.A./149/2013 WITH LCR 4 FILES	CHITTA RANJAN PAUL Versus THE STATE C.B.I.	MR.J C BARMAN MR.D BANERJEE MR.N N OZAH	SC, CBI
48	Crl.A./152/2013 WITH LCR 5 FILES	RANJIT SUTRADHAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.G SAROWAR MR.M ISLAM MR.N UDDIN	PP, ASSAM
49	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
50	Crl.A./168/2013 WITH LCR 5 FILES	HASHIM UDDIN LASKAR Versus STATE OF ASSAM	MR. E AHMED MR.L R MAZUMDER	PP, ASSAM
51	Crl.A./173/2013 WITH LCR 1 BUNDLE	ANISUR RAHMAN Versus THE STATE OF ASSAM,	MR.I A HAZARIKA MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA AMICUS CURIAE	PP, ASSAM
52	Crl.A./176/2013 WITH LCR 5 FILES	SANTOSH DAS @ TABELA Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.R HUSSAIN MR.I A HAZARIKA MR.J ISLAM MR.T MOHAMMAD	PP, ASSAM
53	Crl.A./182/2013 WITH LCR 6 FILES	AMRAN HUSSAIN Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	WITH			
54	Crl.A./220/2013	AFIA KHATUN, Versus THE STATE OF ASSAM and ANR,	MD.F H LASKAR MD.M U AHMED MR.H ALI MR.A RAHMAN MD.B RAHMAN	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM PP, ASSAM
55	Crl.A./183/2013 WITH LCR 4 FILES	SUMIT SINGHA @ SUMIT SINGHA PURKAYASTHA Versus STATE OF ASSAM	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS	PP, ASSAM
56	Crl.A./187/2013 WITH LCR 4 FILES	JAMELA KHATOON Versus STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR.B CHOUDHURY MR.S RAHMAN MR.S H SIKDAR	MR.H DAS MR.H GOGOI PP, ASSAM
	WITH			
57	Crl.A./216/2013	MONIRUDDIN @ MONIRUDDIN SEIKH and 4 ORS. Versus STATE OF ASSAM	MR.H DAS MR.H GOGOI	PP, ASSAM
58	Crl.A./208/2013 WITH LCR 6 FILES, PB 1	MONI GOGOI, Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.S SHAH	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA PP, ASSAM

59	Crl.A./218/2013 WITH LCR 5 FILES	KALU DAS and ANR. Versus THE STATE OF ASSAM,	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	PP, ASSAM
60	Crl.A./221/2013 WITH LCR 3 FILES	BIREN BORAH Versus THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA	PP, ASSAM
61	Crl.A./242/2013 WITH LCR 5 FILES	CHANDRA KR. DAS Versus THE STATE OF ASSAM,	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
62	Crl.A./244/2013 WITH LCR 3 FILES	MOFIZUL ISLAM Versus THE STATE OF ASSAM,	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN	PP, ASSAM
63	Crl.A./272/2013 WITH LCR 7 FILES	SUDAM CH. DAS Versus THE STATE OF ASSAM,	MR.S DEY MR.P SEN	PP, ASSAM
64	Crl.A./286/2013 WITH LCR 3 FILES	MITHUN KALITA Versus STATE OF ASSAM	MR.B BANERJEE MR.N H BARBHUIYA	PP, ASSAM
65	Crl.A./304/2013 WITH LCR 1 BUNDLE	JOL BAHAR SHEIKH Versus CENTRAL BUREAU OF INVESTIGATION	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	PP, ASSAM
66	Crl.A./321/2013 WITH LCR 1 BUNDLE	MD. PAHAR KHAN Versus STATE CENTRAL BUREAU OF INVESTIGATION	MS.D BORGHAIN(A-1) MS.M SARMAH(A-1) MS.J GOGOI MR. A CHAMUAH MS.P GOHAIN(A-1) MS.B PHUKAN(A-1) MR.U CHAMUAH MS.K BARPUJARI	SC, CBI
	WITH Crl.M.C./839/2013 in Crl.A./321/2013	KHIRESWAR SAIKIA and ANR, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MS.K BARPUJARI MR.U CHAMUAH	SC, CBI
67	WITH Crl.A./279/2013	MANOJ KUMAR PRITHANI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.K AGARWAL MR.R J BARUA MR.M DEY	SC, CBI
68	WITH Crl.A./280/2013	SANJEEV KUMAR PRITHANI Versus STATE , CENTRAL BUREAU OF INVESTIGATION	MR.S SARMA MS.D DEKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKOTI	SC, CBI
69	WITH Crl.A./299/2013	IMRAN SHAH, Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM MRM HALOI MR.K AHMED MR.A K BHATTACHARJEE	MR.P N CHOUDHURY SC, CBI
70	Crl.A./326/2013 WITH LCR 5 FILES	BISHRAM BODRA Versus STATE OF ASSAM	MR.P KATAKI MR.D K BAGCHI MS.J D KALITA	PP, ASSAM
71	Crl.A./336/2013 WITH LCR 4 FILES	MEERA HIRA Versus STATE OF ASSAM	MS.N S THAKURIA MR.G K THAKURIA	PP, ASSAM
72	Crl.A./339/2013 WITH LCR 4 FILES	MD IDRISH ALI, Versus THE STATE OF ASSAM,	MR.B PHUKAN MR.P J SAIKIA MR.K BARUAH	PP, ASSAM

73	Crl.A./343/2013 WITH LCR 6 FILES	MD. JAHIDUL ISLAM @ KHAN Versus THE STATE OF ASSAM	MR.M U MONDAL MR.J ISLAM MR.H R AHMED MR.H L MAURYA	PP, ASSAM
74	Crl.A./350/2013 WITH LCR 2 FILES	RATHINDRA THAOSEN Versus THE STATE OF ASSAM,	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
75	Crl.A./354/2013 WITH LCR AND P.B.	BHARAT CH. SHARMA and ANR Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRSS YESMIN MRN MAHAMMAD	SC, CBI
	WITH			
76	Crl.A./355/2013	ASHISH SARMAH Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRN MAHAMMAD MRSS YESMIN	SC, CBI
	WITH			
77	Crl.A./356/2013	CHARU BALA DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MRN MAHAMMAD MRSS YESMIN	SC, CBI
	WITH			
78	Crl.A./373/2013	MANOJ SARMAH and ANR. Versus CENTRAL BUREAU OF INVESTIGATION CBI	MRN MAHAMMAD MRSS YESMIN	MR.P N CHOUDHURY SC, CBI
	WITH			
79	Crl.A./388/2013	ANANTA KHOUND Versus CENTRAL BUREAU OF INVESTIGATION	MR.B D KONWAR MR.R KALITA MR.N AHMED MSG GHOSH MRS.J M KONWAR MRSK N MAHAMMAD MS.S BARUA	SC, CBI
	WITH			
80	Crl.A./392/2013	MADHURJYA CHANGKAKOTY Versus CENTRAL BUREAU OF INVESTIGATION	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.P N CHOUDHURY SC, CBI
81	Crl.A./362/2013 WITH LCR 9 FILES (REST OF THE 10 FILES ARE IN SECTION)	ASHOK KUMAR SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR	MR.P N CHOUDHURY SC, CBI
82	Crl.A./364/2013 WITH LCR 2 FILES	BIPIN GOGOI Versus PRADIP BORA	MR.A M BORA MR.T J MAHANTA MR.D GOGOI MR.S R BORUAH	
83	Crl.A./368/2013 WITH LCR 5 FILES	PANNALAL DEY and ANR. Versus STATE OF ASSAM	MR.S K SAHARIA MR.A SAHAD MR.M DAS	PP, ASSAM
84	Crl.A./377/2013 WITH LCR 5 FILES	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
85	Crl.A./385/2013 WITH LCR 4 FILES	DIPOK SINGHA Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	PP, ASSAM
86	Crl.A./387/2013 WITH LCR 1 FILE	MOUSUMI DEB Versus STATE OF ASSAM and 2 ORS.	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	PP, ASSAM
87	Crl.A./396/2013 WITH LCR 1 BUNDLE	MUKUNDA MADHAB BARMAN and ANR. Versus STATE OF ASSAM	MR.D K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MR.A K BHATTACHARJEE	PP, ASSAM
88	Crl.A./400/2013 WITH LCR 4 FILES	JULHASH ALI @ JULU SK. Versus STATE OF ASSAM	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM

89	Crl.A./403/2013 WITH LCR 6 FILES	DIMBESWAR BORDOLOI and ANR. Versus STATE OF ASSAM	MRG P BHOWMIK MR.S SARKAR MS.C R SARKAR	PP, ASSAM
90	Crl.A./408/2013 WITH LCR 5 FILES	MAJEDA BEGUM Versus STATE OF ASSAM	MS.S K NARGIS MR.M HUSSAIN MS.A NEOG	PP, ASSAM
	WITH Crl.M.C./369/2014 in Crl.A./408/2013	MUSTT. MAJEDA BEGUM Versus THE STATE OF ASSAM	MS.S K NARGIS MR.M HUSSAIN MS.A NEOG	PP, ASSAM
91	Crl.A./409/2013	KHAJU MIA Versus STATE OF ASSAM	MS.S K NARGIS MR.M HUSSAIN MS.A NEOG	PP, ASSAM
	WITH Crl.M.C./370/2014 in Crl.A./409/2013	MD. KHAJU MIA Versus THE STATE OF ASSAM	MS.S K NARGIS MR.M HUSSAIN MS.A NEOG	PP, ASSAM
92	Crl.A./16/2014 WITH LCR 5 FILES	BHUPEN BANIA Versus STATE OF ASSAM	MR.S MUNIR MR.S RANA	PP, ASSAM
93	Crl.A./19/2014 WITH LCR 2 FILES	DHRUBA TIWARI Versus STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
94	Crl.A./21/2014 WITH LCR 2 FILES, P.B.-1	NUR HUSSAIN ALI Versus JATINDRA BHARALI	MR.F K R AHMED MR. R HAZARIKA MR.M K HUSSAIN MR. N HASAN MR. J ROY MR.A RAHMAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MS.N S AHMED	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.M BORAH
95	Crl.A./25/2014 WITH LCR 4 FILES	SHARIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM,	MS.S B CHOUDHURY MR.A CHOUDHURY MS.P PATHAK	PP, ASSAM
96	Crl.A./26/2014 WITH LCR 5 FILES	MD. SAYEDUR RAHMAN Versus THE STATE OF ASSAM,	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	PP, ASSAM
97	Crl.A./27/2014 WITH LCR 6 FILES	MD. FAZLUR RAHMAN Versus STATE OF ASSAM	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MS. J PAUL PP, ASSAM
	WITH I.A.(Crl.)/361/2022 in Crl.A./27/2014	MD. FAZLUR RAHMAN Versus STATE OF ASSAM AND ANR	MS N SULTANA	MR. J PAUL PP, ASSAM
98	Crl.A./38/2014 WITH LCR 4 FILES	MD. JOYNAL ABEDIN and ANR. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H ALI MR.A AHMED MR.J M SULAIMAN	MS.T NESSA MR.M AHMED PP, ASSAM MR. S ALAM
99	Crl.A./51/2014 WITH LCR 4 FILES	PANKAJ NATH Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.Z ALAM MR.R ALI MR.U B SARMA MR.N D SARMA MR.A CHOUDHURY MR.E U AHMED	PP, ASSAM
100	Crl.A./52/2014 WITH LCR 5 FILES	MANJILA KHATUN Versus STATE OF ASSAM	MD.F H LASKAR MD.M U AHMED MR.S NATH	PP, ASSAM
101	Crl.A./60/2014 WITH LCR 5 FILES	JAMALUDDIN Versus STATE OF ASSAM	MR.P C DEY MR.A DAS MR B CHANDA	PP, ASSAM

102	Crl.A./65/2014 WITH LCR 4 FILES	MANIK BARMAN @ MANIK CH. ROY Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY MR.M ALI	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN PP, ASSAM
103	Crl.A./84/2014 WITH LCR 7 FILES	TULARAM BORA Versus STATE OF ASSAM and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.S CHAUHAN MR.S BARUAH MR.A R SHOME MR.D CHUTIA PP, ASSAM
104	Crl.A./94/2014 WITH LCR 3 FILES	JITEN KALITA Versus BHAGIRATH BALMIKI	MR.K R BORA MS.P BARUAH MS.R SAIKIA	
105	Crl.A./98/2014 WITH LCR 8 FILES, PB 1	BIDYA DHAR BARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MRM HALOI MR.P KATAKEY	SC, CBI
	WITH			
106	Crl.A./106/2014	ESMAIL HUSSAIN and ANR, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
107	Crl.A./108/2014 WITH LCR 5 FILES	BIJOY ROY and ANR. Versus STATE OF ASSAM	MR.S BHUYAN MRA KUNDU	PP, ASSAM
108	Crl.A./110/2014 WITH LCR 6 FILES	UTTAM BARMAN Versus STATE OF ASSAM	MD.M U AHMED MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
109	Crl.A./114/2014 WITH LCR 5 FILES	JOHN CLEVER G. MOMIN Versus STATE OF ASSAM	MR.M KALITA MR.B BORA MR.D HALOI MR. C BORO MR.N N JHA	PP, ASSAM MRS.R S CHOUDHURY AMICUS CURIAE
110	Crl.A./120/2014 WITH LCR 5 FILES	DIGEN BISWAS Versus STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.D MAHANTA	PP, ASSAM
111	Crl.A./125/2014 WITH LCR 5 FILES	HIRAMAN BHAR and ANR. Versus STATE OF ASSAM	MS.B HAZARIKA MR.I ALAM MR.T SK	PP, ASSAM
112	Crl.A./131/2014 WITH LCR 3 FILES	ABUL HUSSAIN Versus STATE OF ASSAM	MR.S ISLAM MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
113	Crl.A./133/2014 WITH LCR 10 FILES	PRASAD KUMAR CHANDA Versus CENTRAL BUREAU OF INVESTIGATION	MR.G N SAHEWALLA MR.A M BORA MR.D GOGOI MS.P BHUYAN MS.C CHOUDHURY	SC, CBI
	WITH			
114	Crl.A./140/2014	PAWAN KR. SRIVASTAVA Versus CENTRAL BUREAU OF INVESTIGATION	MR.B M CHOUDHURY MR.P KATAKI MR.U CHOUDHURY MS.R BEGUM	SC, CBI
115	Crl.A./142/2014 WITH LCR 3 FILES	PAPU ALI Versus STATE OF ASSAM	MR.R DEV MR.A IQBAL MR.S SINGH	PP, ASSAM
116	Crl.A./143/2014 WITH LCR 3 FILES	DIPEN BANIA Versus STATE OF ASSAM	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR. S ALAM	PP, ASSAM
117	Crl.A./145/2014 WITH LCR 5 FILES	MUSTT. KUDRATANI KHATUN @ RAMISA KHATOON Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.M ALAMGEER	PP, ASSAM

118	Crl.A./150/2014 WITH LCR 6 FILES	ANIL MEDHI Versus STATE OF ASSAM and ANR.	MR D GOGOI (AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
119	Crl.A./154/2014 WITH LCR 2 FILES	SMT. GEETA ACHARJEE Versus THE STATE OF ASSAM and ANR,	MR.N DHAR MS.M BHATTACHARJEE MR .B MALAKAR MR.B DEB MR. T U LASKAR MR.S K AGARWAL AMICUS CURIAE MS.P BASFORE	PP, ASSAM
120	Crl.A./155/2014 WITH LCR 4 FILES	MST. NAABIJAN BEGUM Versus STATE OF ASSAM and ANR.	MR.A GANGULY	MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED MR.A KUMAR
121	Crl.A./175/2014 WITH LCR 5 FILES	DAMBAR SINGH MAGAR Versus STATE OF ASSAM and ANR.	MR.I HUSSAIN MR.Z ALAM MR.U B SARMA MR.N D SARMA	PP, ASSAM
122	Crl.A./178/2014 WITH LCR 4 FILES	ARABINDA KALITA Versus STATE OF ASSAM and ANR,	MR.H RAHMAN MR.R DAS MR.A J GHOSH	PP, ASSAM
123	Crl.A./179/2014 WITH LCR 5 FILES	PANNA DEB Versus STATE OF ASSAM and ANR.	MR.K PAUL MR.D K DEY MR.J P CHAUHAN	MR.B J DUTTA ADDL PP,ASSAM
124	Crl.A./191/2014 WITH LCR 6 FILES	JAMBIYA KHATUN Versus MONOWAR HUSSAIN and 2 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA MR.A AHMED PP, ASSAM
125	Crl.A./195/2014 WITH LCR 4 FILES	ARIF UDDIN Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN	PP, ASSAM
126	Crl.A./200/2014 WITH LCR 4 FILES, PB 1	DIGANTA SARMA Versus STATE OF ASSAM and ANR.	MR.N DEKA MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
127	Crl.A./201/2014 WITH LCR 3 FILES	DIPAK DAS Versus STATE OF ASSAM	MRS.A S GOSWAMI MR.T N DAS MR.N K DEKA MS.S CHOUDHURY	PP, ASSAM
128	Crl.A./204/2014 WITH LCR 3 FILES	DIPAK DAS Versus STATE OF ASSAM and ANR.	MR.K BHATTACHARJEE MR.J C BARMAN MR.O K SHRESTHA MR.A ALI	MR.G UDDIN(R-2) PP, ASSAM MR.M BURAGOHAIN(R-2)
129	Crl.A./205/2014 WITH LCR 2 FILES	NAYAN TALUKDAR Versus STATE OF ASSAM and ANR.	MR.U K DAS MR.H GOSWAMI MRS.B D SARMA	PP, ASSAM
130	Crl.A./224/2014 WITH LCR 6 FILES	BABITA HAJUWARI and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM
131	Crl.A./225/2014 WITH LCR 5 FILES, P.B.-1	UTPAL DAS @ UTPAL CH. DAS Versus STATE OF ASSAM and ANR.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MS.A DAS PP, ASSAM MR.P K MUNIR
132	Crl.A./237/2014 WITH LCR 4 FILES	MADHURJYA BORAH, Versus THE STATE OF ASSAM and ANR,	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.T G BARUAH	MR.U J SAIKIA(R-2) PP, ASSAM MRS.R BORO BORA

133	Crl.A./257/2014 WITH LCR 2 FILES	THE NATIONAL SMALL INDUSTRIES CORPORATION NSIC LTD. Versus THE STATE OF ASSAM and 2 ORS,	MR.B BHAGAWATI MR.M CHOUDHURY MR.I F ALI MR.H GOGOI	MR.R DHAR PP, ASSAM
	WITH			
134	Crl.A./258/2014	THE NATIONAL SMALL INDUSTRIES CORPORATION NSIC LTD. Versus THE STATE OF ASSAM and 2 ORS,	MR.A GOGOI MR.B BHAGAWATI MR.M CHOUDHURY MR.I F ALI	MR.B DEY MR.R DHAR MRS.A BORAH PP, ASSAM
135	Crl.A./259/2014 WITH LCR 6 FILES	HAFIZUR RAHMAN Versus STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MS.R CHOUDHURY MS.E YASMIN PP, ASSAM
136	Crl.A./262/2014 WITH LCR 5 FILES	JATIN GOGOI Versus STATE OF ASSAM and ANR,	MR.D SAIKIA MR.S RAHMAN MRS M ABDULLAH P MR.J ALI	PP, ASSAM
137	Crl.A./267/2014 WITH LCR 4 FILES, P.B.-1	BAPON RABHA Versus STATE OF ASSAM and ANR.	MR.S K MEDHI MR.A DAS MR.H DAS MR.S R RABHA MR.R BAISHYA MR.H GOGOI MS.J SULTANA	PP, ASSAM
138	Crl.A./269/2014 WITH LCR 1 BUNDLE	BISWAJIT DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.Z KAMAR MS.S CHOUDHURY	MR.P N CHOUDHURY SC, CBI
139	Crl.A./273/2014 WITH LCR 4 FILES	ABDUR RAHIM Versus STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.S C KEYAL MS.P BARUAH MS.G SARMAH PP, ASSAM ASSTT.S.G.I.
140	Crl.A./283/2014 WITH LCR 9 FILES	MUSST. ALEMA KHATON and ANR, Versus THE STATE OF ASSAM and 10 ORS,	MR.N DUTTA MR H R A CHOUDHURY MR.N N B CHOUDHURY MR.B PADUN MR.D CHOUDHURY MR.A DEWAN	MR.H DAS PP, ASSAM MR.A K BHATTACHARJEE
141	Crl.A./289/2014 WITH LCR 5 FILES, P.B.-2	HIRU DAS Versus STATE OF ASSAM	MR.J SARMA MR.G SOREN MR. M DUTTA, AMICUS CURIAE MS.R SARMA	PP, ASSAM
142	Crl.A./296/2014 WITH LCR 4 FILES	SRI PARIMAL DEBNATH and ANR Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED	PP, ASSAM MS.S R KALITA MRS.R B BORA
	WITH			
143	Crl.A./340/2014	SRI SWAPAN DEBNATH and ANR Versus THE STATE OF ASSAM and 2 ORS	MS.R B BORA MS.S R KALITA	MR.S DAS(R-2&3) MRS I AHMED(R-2&3) MR.N AHMED(R-2&3) PP, ASSAM
144	Crl.A./306/2014 WITH LCR 4 FILES	SRI DEBESWAR KALITA Versus STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
145	Crl.A./311/2014 WITH LCR 4 FILES, P.B.-1	SRI SURAJIT BASUMATARY Versus THE STATE OF ASSAM	MR.S SINHA	PP, ASSAM
146	Crl.A./323/2014 WITH LCR 5 FILES	MD. NAJAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR.R DEV MR. M MORE	
147	Crl.A./325/2014 WITH LCR 4 FILES	DHRUBA NATH, Versus STATE OF ASSAM and ANR,	MR.T J MAHANTA MR.P MAHANTA MR.A MEDHI MR.A BHATTACHARYA	MRS.D SHARMA MR.B KALITA PP, ASSAM
148	Crl.A./326/2014 WITH LCR 4 FILES	SRI BICKY PODDAR @ BIKI PODDAR and ANR Versus THE STATE OF ASSAM and ANR	MR.G SAROWAR MR.M ISLAM MR.T RAHMAN MR.N UDDIN	PP, ASSAM

149	Crl.A./7/2015 WITH LCR 2 FILES	SRI SHYAM HARLALKA Versus SRI ANKUR DUWARA	MR.S C KEYAL MS.P BARUAH MS.G SARMAH	MR.N K KALITA MR.R TALUKDAR
150	Crl.A./9/2015 WITH LCR 3 FILES	KLESTON MOMIN and ANR, Versus THE STATE OF ASSAM and 11 ORS	MS.R B BORA MS.S R KALITA	MR.D SAIKIA(R-2 to 10 & 12) MR.R BORUAH(R-2 to 10 & 12) MR. K K DUTTA(R-2 to 10 & 12) MR.B GOGOI(R-2 to 10 & 12) MR.P NAYAKR-2 to 10 and 12 PP, ASSAM MR.SK S N MOHAMMAD(R-2 to 10 & 12) MR.A DEKA(R-2 to 10 & 12)
151	Crl.A./14/2015 WITH LCR 2 FILES	VIP INDUSTRIES LTD Versus MANOJ KUMAR SURANA and ANR.	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA	MR. A BISWAS PP, ASSAM
152	Crl.A./23/2015 WITH LCR 3 FILES	ANMOL HIRING and LEASING CO Versus ASRAF ULLAH and ANR	MR.D K KOTHARI MR.H SARMA MR.B DEKA MR.P JAIN	MR K BHUYAN (R1) MD A S AHMED (R1) PP, ASSAM
153	Crl.A./24/2015 WITH LCR 4 FILES	MD. TAIJUDDIN AHMED Versus THE STATE OF ASSAM and ANR,	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM MS.R M SAIKIA	PP, ASSAM
	WITH Crl.M.C./60/2015 in Crl.A./24/2015	MD. TAIJUDDIN AHMED Versus THE STATE OF ASSAM and ANR,	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MS.R M SAIKIA	PP, ASSAM
154	Crl.A./48/2015 LCR KEPT IN SECTION, P.B. 2 NOS.	IMRAN HUSSAIN and 4 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P MAHANTA MS.P SAHARIA	SC, CBI
	WITH			
155	Crl.A./50/2015	SRI DURGA PRASAD BHUYAN Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P MAHANTA MS.P SAHARIA	SC, CBI
156	Crl.A./56/2015 WITH LCR 3 FILES	SRI NOR BAHADUR CHETRY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
157	Crl.A./68/2015 WITH LCR 4 FILES	SAJAL SARKAR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MD.A HUSSAIN MR.A T SARKAR	PP, ASSAMR-1
158	Crl.A./70/2015 WITH LCR 2 FILES	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH	PP, ASSAM
159	Crl.A./79/2015 WITH LCR 1 BUNDLE, P.B.	SRI BINOD KUMAR SINGHI and ANR Versus C.B.I. THE CENTRAL BUREAU OF INVESTIGATION	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY	RETAINER COUNSEL(CBI)(R-1)
	WITH			
160	Crl.A./83/2015	SRI BINOD KUMAR SINGHI and ANR Versus C.B.I.THE CENTRAL BUREAU OF INVESTIGATION	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY	RETAINER COUNSELCBIR-1
161	Crl.A./86/2015 WITH LCR 5 FILES	SRI BITUPON BHARALI Versus THE STATE OF ASSAM and ANR	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM(R-1)

162	Crl.A./102/2015 WITH LCR 2 FILES	SRI BIPUL SHARMA Versus THE STATE OF ASSAM and 2 ORS	MS.P BHATTACHARYA MR.M DUTTA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	MR.S P DEKA MR.A K SARMA MR.B KALITA MR.D HAZARIKA(R-3) MR.D CHUTIA(R-3) PP, ASSAM(R-1) MS.D SARMA MR.L K BORAH(R-3) PP, ASSAM(R-1)
163	Crl.A./104/2015 WITH LCR 5 FILES	SRI NIREN DEY Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	
164	Crl.A./106/2015 WITH LCR 5 FILES	INAMAT ALI @ PITIL Versus THE STATE OF ASSAM and ANR	MR.S S S RAHMAN MR.M R SODIAL	PP, ASSAM
165	Crl.A./110/2015 WITH LCR 6 FILES	FULBAR ALI @ FULBAR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM	PP, ASSAM
	WITH			
166	Crl.A./92/2015	GOLAM MOSTAFA and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H MUBARAK	PP, ASSAM
167	Crl.A./113/2015 WITH LCR 4 FILES	SRI RAM SINGHASAN CHOWHAN Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MR.S C BISWAS(R-2) MS.L HAZARIKA(R-2) MR. S BISWAS(R-2) MR.R ROYR-2
168	Crl.A./114/2015 WITH LCR 2 FILES	AUWAL SK @ GHATAK Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.H DAS MR.A M BARBHUIYA	PP, ASSAM
169	Crl.A./126/2015 WITH LCR 5 FILES	SRI KRISTO BAGTI@ KRISTOV BAKGTI Versus THE STATE OF ASSAM and ANR	MR. D C BORAH MR.D BARMAN MR.K LAHKAR	PP, ASSAM
170	Crl.A./129/2015 WITH LCR 1 FILE	M/S GUPTA HARDWARE PVT LTD Versus SRI BASUDEV SHARMA and ANR	MR.S C BISWAS MR.M K NATH MS.L HAZARIKA	MR.S ISLAM(R-1) MR.A CHOUDHURY(R-1) MS.M KONCH(R-1) PP, ASSAM MS.A A LASKAR(R-1) MR.A BAISHYA(R-1)
171	Crl.A./131/2015 WITH LCR 5 FILES	KHIROD SARMAH Versus THE STATE OF ASSAM and ANR	MR.M BISWAS MS.R GOGOI MR.T CHETIA MR.H KAKATI	PP, ASSAM
172	Crl.A./141/2015	SRI PURNA KANTA BORAH Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.N DUTTA MR.P K DAS MR.B M CHOUDHURY MR.R DUTTA MRN J DAS MS.J HAZARIKA MR.A CHOUDHURY MR.A PHUKAN MR.R ALI MS.B GOGOI AMICUS CURIAE MRS.M BORA MS.D SARMA	RETAINER COUNSEL(CBI)
173	Crl.A./143/2015 WITH LCR 4 FILES, P.B.-1	MD ABBAS ALI and ANR Versus THE STATE OF ASSAM and ANR	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	PP, ASSAM
174	Crl.A./146/2015 WITH LCR 4 FILES	SRI SUBHASH DAS Versus THE STATE OF ASSAM and ANR	MR.I A HAZARIKA MD.A HUSSAIN MR.A AHMED	MR.G UZIRR-2 MR.S M BARUAH(R-2) MS.A BORA(R-2) PP, ASSAM

175	Crl.A./148/2015 WITH LCR 7 FILES	SRI RATANLAL AGARWAL Versus SRI BABUL HANDIQUE @ AMARJYOTI HANDIQUE	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR.R S MISHRA	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA
	WITH			
176	Crl.A./226/2015	SRI RATANLAL AGARWAL Versus SRI BABUL HANDIQUE and ANR	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	
177	Crl.A./154/2015 WITH LCR 6 FILES	SRI INDRA DAS Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.D K BAIDYA MS.C CHOUDHURY	PP, ASSAM
178	Crl.A./156/2015 WITH LCR 3 FILES	MD ABU HANIF Versus THE STATE OF ASSAM and ANR	MR.N HOQUE MR.S HUDA MD.ARIF	MS.F AHMED(R-2) PP, ASSAM
179	Crl.A./161/2015 WITH LCR 1 FILE	SANTA CHAKRABORTY Versus THE STATE OF ASSAM and 3 ORS	MR.B BANERJEE MR.D F A AHMED MR.J LASKAR	MR.K K DEY(R-2, 3 & 4) MS.B CHOUDHURYR-2, 3 and 4 MR.B M CHOUDHURY(R-2, 3 & 4) MS.I TERANGPI(R-2, 3 & 4) MR.U CHOUDHURY(R-2, 3 & 4) MS.M DUTTA(R-2, 3 & 4) MRV K BAROOAH(R-2, 3 & 4) PP, ASSAM MR.S S DUTTA(R-2, 3 & 4)
180	Crl.A./164/2015 WITH LCR 1 FILE	SHRI UJJAL KUNDU Versus SHRI PRONOB DAS and ANR	MR.D K KOTHARI MS.A BEGUM MR.B DEKA MR.P JAIN	MR.S BORA MR.D P MANDAL PP, ASSAM(R-2)
181	Crl.A./165/2015 WITH LCR 1 FILE	DEWAN ABDUL KHUMA Versus THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.M BORA	MR.P K DASR-2 MRN J DAS(R-2) MR.M KALITA(R-2) MR.R ALI(R-2) PP, ASSAM
182	Crl.A./168/2015 WITH LCR 2 FILES	JAHIRUL ISLAM Versus STATE OF ASSAM and ANR	MR.A ROSHID MR.T H HAZARIKA MR.M CHETIA MR.N P DUWARAH	PP, ASSAM
183	Crl.A./171/2015 WITH LCR 5 FILES	MUST ROSHUMA BEGUM TALUKDAR Versus THE STATE OF ASSAM and ANR	MR.A Y CHOUDHURY MS.M DUWARAH	MS.B SARMA MR.L R MAZUMDER PP, ASSAM
184	Crl.A./172/2015 WITH LCR 5 FILES	SRI JUGAL DEKA and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS.D KALITA MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MS. S SAIKIA(R-2) PP, ASSAM
185	Crl.A./184/2015 WITH LCR 4 FILES, P.B.-1	SRI BABUL GOGOI Versus THE STATE OF ASSAM and ANR	MRS I AHMED MR.N AHMED	PP, ASSAM
186	Crl.A./185/2015 WITH LCR 5 FILES	SRI AMITABH DAS Versus THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM(R-1)
187	Crl.A./194/2015 WITH LCR 3 FILES	DILIP CHOUDHURY Versus THE STATE OF ASSAM and ANR,	MR.G SAIKIA MR.D SAUD MR.S KAKATI MS.M MAHANTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.D BANERJEE PP, ASSAM(R-1)
188	Crl.A./195/2015 WITH LCR 2 FILES	SUDESH KUMAR SINGH Versus MANTU KUMAR NATH	MR.S K TALUKDAR MS.H DAS	MR.B C DAS MR.A SAHAD MR.U N CHETIA MR.M ALI MR.D HALOI
189	Crl.A./196/2015 WITH LCR 6 FILES	PRANAB DAS Versus THE STATE OF ASSAM and ANR	MD.M Z SHAH MR.H A AHMED MR.R ALI MS.S K HAZARIKA	PP, ASSAM

190	Crl.A./211/2015 WITH LCR 5 FILES	MUSTT NAZMIN NIHAR and ANR Versus THE STATE OF ASSAM and ANR	MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
191	Crl.A./212/2015 WITH LCR 4 FILES, P.B.-1	SRI ARUN DAIMARY Versus STATE OF ASSAM and ANR	MR.M SARANIA MR.Z ALAM MR.S UDDIN	MR.D SARMA(R-2) MR.K ISLAMR-2 PP, ASSAM(R-1)
192	Crl.A./218/2015 WITH LCR 5 FILES	DHARMESWAR BASUMATARI Versus THE STATE OF ASSAM,	MR.S K SINGHA MR.B BASUMATARY MR.M G SINGH MR.N T SINGH	PP, ASSAM
	WITH			
193	Crl.A./217/2015	HAREN DAIMARY Versus STATE OF ASSAM	MR.S K SINGHA MR.M G SINGH MR.B BASUMATARY MR.N T SINGH	PP, ASSAM
194	Crl.A./235/2015 WITH LCR 5 FILES	DAYAMAY DAS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.J M SULAIMAN	MR.S C BISWAS(R-2) MR. S BISWAS(R-2) PP, ASSAM
195	Crl.A./236/2015 WITH LCR 5 FILES	AFJAL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.J M SULAIMAN MR.H MUBARAK	MRS.P B HAZARIKA(R-2) MR.S ALIR-2 PP, ASSAM
196	Crl.A./237/2015 WITH LCR 1 BUNDLE, P.B.	SRI DIGANTA CHAKRABORTY Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.P N CHOUDHURY SC, CBI
197	Crl.A./238/2015 WITH LCR 5 FILES	SHRI MAKUNDA BAISHYA Versus THE STATE OF ASSAM and ANR	MR.P D NAIR MR G ALAM MR.H ROHMAN MS.J KHANOM	PP, ASSAM(R1)
198	Crl.A./240/2015 WITH LCR 5 FILES	SRI UDAY GOALA Versus THE STATE OF ASSAM and ANR	MR.P KATAKI MRM HALOI MR.N BARUAH	PP, ASSAM
199	Crl.A./248/2015 WITH LCR 5 FILES	MOINUL HAQUE @ MOINUL and 2 ORS Versus THE STATE OF ASSAM and ANR.	MR.F K R AHMED MR.A H ALAMGIR	PP, ASSAM
200	Crl.A./254/2015 WITH LCR 5 FILES	SRI RATUL KALITA Versus THE STATE OF ASSAM and ANR,	MR.M BISWAS MR.A BARUAH MS.R GOGOI MR.H KAKATI MR.N KONWAR	PP, ASSAM
201	Crl.A./255/2015 WITH LCR 5 FILES	SRI GANESH CH. ROY Versus THE STATE OF ASSAM and ANR,	MR M BEZBARUAH MR.T PRADHAN MR.M PANDIT MR.A LAL MR.R D LAL	PP, ASSAM
202	Crl.A./256/2015 WITH LCR 6 FILES	SRI BIPUL BORO and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.R PHUKAN MR.M KALITA MS.M BAISHYA	PP, ASSAM
203	Crl.A./261/2015 WITH LCR 2 FILES	A.N. DRUGS DISTRIBUTOR Versus YUNISH AHMED and ANR	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	MR.A B SIDDIQUE MS.M GOGOI MS.J BEGUM PP, ASSAM MS.C R RABHA
204	Crl.A./282/2015 WITH LCR 3 FILES	SHAKHI JUBAIDA Versus JOYNAL ABEDIN and ANR	MR.H A AHMED MR.R ALI MR.H N ISLAM MS.J CHETIA MR.M R CHOUDHURY	MR.D TALUKDARR-1 MR.P CHOUDHURY(R-1) MS.N MISHRA(R-1) PP, ASSAM
205	Crl.A./287/2015 WITH LCR 4 FILES	JAKIR HUSSAIN Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.H R CHOUDHURY	MS L DAS PP, ASSAM
206	Crl.A./288/2015 WITH LCR 5 FILES	SRI INDRAJIT SARKAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MS.MONA MALLIK PP, ASSAM AMICUS CURIAE

207	Crl.A./291/2015 WITH LCR 5 FILES	MINTU SINGHA Versus STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MS.K M SARMA MR.R RAHMAN	MR.M KALITA(R-2) MRK K DAS(R-2) PP, ASSAM MR.N J SARMA(R-2)
208	Crl.A./292/2015 WITH LCR 5 FILES	MD ABDUL ALIM @ DULAL ALI Versus THE STATE OF ASSAM and ANR	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.R M SAIKIA	PP, ASSAM
209	Crl.A./302/2015 WITH LCR 5 FILES	SRI POWALI NAGBANGSHI Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MS.S DUTTA	PP, ASSAM
210	Crl.A./307/2015 WITH LCR 4 FILES	MD MOINUL HOQUE Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.J BORAH MR.R D PURAKAISTHA	PP, ASSAM
211	Crl.A./320/2015 WITH LCR 1 BUNDLE	SMTI LAKHI PRIYA BORA Versus THE STATE OF ASSAM and 3 ORS	MR.P K BORA MR.S BORTHAKUR	MR.D K BHATTACHARYYA(R-2) MR. A K BHATTACHARYYA-2 MR.K K BHATTACHARYYA(R-2) MS.S E AHMED(R-3) PP, ASSAM MR.D R GOGOI(R-3)
212	Crl.A./321/2015 WITH LCR 5 FILES	MANINDRA BARO @ MANIN BORO Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED MR.A HUSSAIN	PP, ASSAM
213	Crl.A./322/2015 WITH LCR 4 FILES	ABDUL HANNAN LASKAR and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MS.R BEGUMR-2 PP, ASSAM
214	Crl.A./325/2015 WITH LCR 4 FILES	SADEK ALI and 3 ORS Versus THE STATE OF ASSAM, and ANR	MR.J AHMED MR.S DAS MR.S ISLAM MS.S KALITA MDR AMIN MR.A HOQUE	MR.T ISLAMR-2 MS.S KEMPRAI(R-2) MS.F AHMED(R-2) PP, ASSAM
215	Crl.A./331/2015 WITH Crl.A./304/2015 (D/O), P.B. - 3 NOS.	SRI KRISHNAN GANESAN Versus CENTRAL BUREAU OF INVESTIGATION	MR.S KALITA MR.S DAS MS.P BARUAH MR.P P BORA MS.C BAISHYA	RETAINER COUNSEL(CBI)
	WITH			
216	Crl.A./268/2015	SATYA PRAKASH NANDWANI and 4 ORS Versus C.B.I.	MR. A K BHATTACHARYYA MR.B DEKA MS.K KHAN MS.A DAS MR.K BHARDWAJ MS.P CHAKRABORTY	SC, CBI
	WITH			
217	Crl.A./279/2015	SRI DIGANTA CHAKRABORTY Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.M GOGOI MS.R BEGUM MRS.A D LAHKAR	MR.P N CHOUDHURY SC, CBI
	WITH			
218	Crl.A./280/2015	SRI CHANDAN LAL BARUA Versus CENTRAL BUREAU OF INVESTIGATION	MS.M GOGOI MRM HALOI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
219	Crl.A./335/2015 WITH LCR 5 FILES	DIPEN NATH and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.A K BHUYAN MS.K L R YANTHAN MS.E SHITIRI MR. S BISWAS	PP, ASSAM
220	Crl.A./1/2016 WITH LCR 4 FILES OUT OF 12 FILES (KEPT IN SECTION)	SRI RANJIT SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P K GOSWAMI MR. B M CHOUDHURY MR. U CHOUDHURY MR. C PHUKAN	MR. P N CHOUDHURY RETAINER COUNSEL(CBI)

221	Crl.A./6/2016 WITH LCR 4 FILES, P.B. 1	MD ALHAJ AZAHAR ALI Versus THE STATE OF ASSAM and ANR	MR.N CHAKRABORTY MR.S S S RAHMAN MR.S B RAHMAN MR.C GOSWAMI MR.A W AMAN MR.M R SODIAL	MS.S PARBIN PP, ASSAM MRS.R BORO BORA
222	Crl.A./13/2016 WITH LCR 4 FILES	RAMESH DEKA RAJA Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS MR.I A HUSSAIN	PP, ASSAM
223	Crl.A./16/2016 WITH LCR 5 FILES, P.B. 1	DASARATH SARKAR Versus THE STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MR.R RAHMAN MS.K M SARMA	PP, ASSAM MR.P K MUNIR(R-2)
224	Crl.A./26/2016 WITH LCR 4 FILES	PRIYO KUMAR DALU @ AMITY HAJONG and ANR Versus THE STATE OF ASSAM and ANR	MS C BORAH MS.J DAS MR.H DAS	MR.S RAHMAN(R-2) MR.B K DAS(R-2) MRS M ABDULLAH P(R-2) PP, ASSAM
225	Crl.A./53/2016 WITH LCR 5 FILES	MD SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI MS.K MAHANTA MRS.J M KONWAR	PP, ASSAM
226	Crl.A./55/2016 WITH LCR 4 FILES	ABDUL BARI LASKAR Versus THE STATE OF ASSAM and ANR.	MR.N I KHAN MR.R A CHOUDHURY	PP, ASSAM
	WITH			
227	Crl.A./56/2016	AYARUN NESSA @ NAZMA BEGUM and ANR. Versus THE STATE OF ASSAM AND ANR.	MR. E AHMED MR.R A CHOUDHURY MD.J H KHAN	PP, ASSAM
228	Crl.A./64/2016 WITH LCR 3 FILES, P.B. 1	MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR. R MAZUMDAR MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
229	Crl.L.P./71/2016 in Crl.A./280551/2016	SRI TRAILOKYA KUMAR DEKA, Versus BIJAN SARKAR,	MRG AGARWAL MS.R K SAINI MRS.M D CHOUDHURY	
	WITH Crl.A./280551/2016 (Filing Number)	SRI TRAILOKYA KUMAR DEKA Versus SRI BIJAN SARKAR		
230	Crl.A./71/2016 WITH LCR 2 FILES	M/S SHRIRAM TRANSPORT FINANCE CO. LTD Versus AMIR HUSSAIN	MR.A DHAR MRK K DAS MR. B HALDAR MR B DEORI	MR.D BARMAN MR.J A AHMED
231	Crl.A./76/2016 WITH LCR 5 FILES, WITH OFFICE NOTE	KARTIK DAS Versus THE STATE OF ASSAM and ANR	MR.Z HAMMAD MR.A M BARBHUIYA MS.F BEGUM	MR.L R MAZUMDER(R-2) PP, ASSAM
232	Crl.A./86/2016 WITH LCR 5 FILES	JAKIR HUSSAIN and 7 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MAHMUD MS.A MEDHI MR.F ISLAM MR.M ALI	MR.S DAS(R-2) MRS I AHMED(R-2) MR.N AHMED(R-2) PP, ASSAM
233	Crl.A./158/2016 WITH LCR 1 FILE	UNION OF INDIA N.F. RLY, Versus SARAT GOGOI and ANR,	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA	MR H R A CHOUDHURY (OP2) MS. S K NARGIS (OP2) MISS. M BORAH (R1) MR. B B BORAH (R1) MR. A AHMED (OP2) MR. I U CHOWDHURY (OP2) MS. A GOGOI (R1) MS L BARUAH (R1)

234	Crl.A./173/2016 WITH LCR 6 FILES	SUNIL SOWRA Versus STATE OF ASSAM and ANR	MR.M DUTTA MR.A BARUA MR.A BHATTACHARYA	PP, ASSAM
235	Crl.A./196/2016 WITH LCR 2 FILES, P.B. 1	HAIDAR ALI Versus THE STATE OF ASSAM and ANR	MR A ISLAM MR.A T SARKAR	PP, ASSAM
236	Crl.A./210/2016 WITH LCR 4 FILES	SRI ARUN BORAH Versus STATE OF ASSAM and ANR	MR.A ROSHID MR.D K SAIKIA MRS.B DAS MR S N ADHYAPAK	PP, ASSAM
237	Crl.A./215/2016 WITH LCR 5 FILES	SHRI JYOTISHMAY MAJUMDAR Versus THE STATE OF ASSAM and ANR	MR. U C RABHA MR. S M SARMA MR. M KALITA MR. M M DEKA MR. J HATIMURIA	MR. R DAS (R2) MR. S ROY (R2) PP, ASSAM
	WITH I.A.(Crl.)/155/2020 in Crl.A./215/2016	SHRI JYOTISHMAY MAJUMDAR Versus THE STATE OF ASSAM and ANR	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
238	Crl.A./246/2016 WITH LCR 5 FILES	MEHBUBUR RAHMAN MAZUMDAR @ MUKTA Versus THE STATE OF ASSAM and ANR,	MR.M H RAJBARBHUIYAN MR.B SAHARIA MR.A M BARBHUIYA MS.P HATIGAYARI MS.F BEGUM MS.M MEDHI MS.R CHETRI	MR.K MIRA(R-2) PP, ASSAM MR.M H MAZARBHUIYA(R-2)
239	Crl.A./255/2016 WITH LCR 5 FILES	AMAL THAKURIA Versus THE STATE OF ASSAM and ANR	MR.M BISWAS MS.M D BORAH	MR.D K MEDHI(R-2) PP, ASSAM
	WITH I.A.(Crl.)/392/2016 in Crl.A./255/2016	AMAL THAKURIA Versus THE STATE OF ASSAM and ANR	MR.M BISWAS MS.M D BORAH	PP, ASSAM
240	Crl.A./278/2016 WITH LCR 6 FILES, P.B. 1	SRI AJIT KARMAKAR Versus STATE OF ASSAM and ANR	MR. B BORA MR. A BARUA	MR. T CHAKRABORTY (R2) PP, ASSAM
241	Crl.A./283/2016 WITH LCR 4 FILES	SRI DIPAK DAS Versus THE STATE OF ASSAM and ANR,	MR.D P CHALIHA MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM MR.H G BARUAH SR. COUNSEL	MR. A GANGULY (R2) MR. A BORA (R2) PP, ASSAM
242	Crl.A./284/2016 WITH LCR 2 FILES	SRI DINESH CHANDRA SARMA Versus THE STATE OF ASSAM and ANR	MR.J PAUL MR.A J GHOSH MR A PAUL MS.L WAJEEDA	MR.P DAS(R-2) MR. N K KALITA (r-2) MR.S DUTTA(R-2) PP, ASSAM
243	Crl.A./287/2016 WITH LCR	RAHIM ALI Versus THE STATE OF ASSAM and ANR	MR H BARUAH MR.S RANA MR. N K DEKA MR.P SARMA MR.I RAHMAN MR. ARUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
244	Crl.A./303/2016 WITH LCR 4 FILES	BALI RAWTIA @ LAKHIRAM RAWTIA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR. E AHMED MR.H A TALUKDAR MR.D BANIA	PP, ASSAM
245	Crl.A./307/2016 WITH LCR 5 FILES	HEMANTA BORO Versus THE STATE OF ASSAM and ANR	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	PP, ASSAM
246	Crl.A./309/2016 WITH LCR	MD. SOMEZ ALI @ KHUNJAN ALI Versus THE STATE OF ASSAM and ANR,	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY MS.B R KALITA	PP, ASSAM

247	Crl.A./310/2016 WITH LCR 4 FILES	ASIA KHATUN Versus THE STATE OF ASSAM and ANR	MR.Z HUSSAIN MRSB B AHMED	MR.N AHMEDR-2 MR.M AHMED(R-2) PP, ASSAM
248	Crl.A./316/2016 WITH LCR 4 FILES	REZZAK ALI and ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. S ROY MR. M H LASKAR MR. S ALAM MR. A S AHMED	PP, ASSAM
249	Crl.A./40/2017 WITH LCR 3 FILES	SMTI REHENA BEGUM Versus DR MERAJ ALAM and ANR	MR.P CHOUDHURY MR.D DAS MS.D TALUKDAR	MR.G N SAHEWALLA(R-1) MR.P BORA(R-1) MR.P DEKA(R-1) MR.A CHETIA(R-1) MS.D SWAMI(R-1) PP, ASSAM
250	Crl.A./66/2017 WITH LCR 5 FILES	SHRI MANTU CHOUDHURY Versus SHRI MUKUL DEKA and ANR	MR.K K BHUYAN MR.B DEKA MR.P JAIN MR.B P CHANGMAI	MR.S K MEDHI MSK GOSWAMI MR.R GOSWAMI MR.K CHOUDHURY PP, ASSAM MS.A BARMAN
WITH				
251	Crl.A./214/2017	MUKUL DEKA and ANR Versus THE STATE OF ASSAM and 4 ORS,	MS K GOSWAMI MR.P KALITA MR.R GOSWAMI MS.A BARMAN	PP, ASSAM
252	Crl.A./69/2017 WITH LCR 3 FILES	DOLLY MANDAL @ HENA Versus THE STATE OF ASSAM and ANR	MR. S MUKTAR MR.S RAHMAN MR.M HASSAN	PP, ASSAM
WITH				
253	Crl.A./243/2016	SRI PRANAB KUMAR DEKA @ PANKAJ DEKA Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA(Sr. Adv.) MR.A M BORA MR.A K CHOUDHURY MR.H TALUKDAR MS.C CHOUDHURY MRS.R B DEB	PP, ASSAM
254	Crl.A./75/2017 WITH LCR 3 FILES	MUSSTT REKHA BHANU Versus THE STATE OF ASSAM and ANR	MR.R S CHAUHAN	PP, ASSAM
255	Crl.A./77/2017 WITH LCR 5 FILES	SRI MUKLEN GOGOI Versus THE STATE OF ASSAM and ANR	MS.A DAS MS.D SHARMA	MR.B BORA(R-2) MR.A BARUA(R-2) PP, ASSAM
256	Crl.A./96/2017 WITH LCR	SMTI BIVABATI PAL Versus NO 060162977 CT/GD SRI SANTOSH KUMAR SINGH and ANR	MR.D P BORAH MS.S BORO MR.B PAUL	MR.B GOGOI MR.H K GOGOI MR.S K PANDEY MRP GOGOI PP, ASSAM
257	Crl.A./171/2017 WITH LCR 4 FILES	SAFIQUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.A H M R CHOUDHURY MR.N S LASKAR MR.R A CHOUDHURY	PP, ASSAM
258	Crl.A./176/2017 WITH LCR 2 FILES	SRI SWAPAN ACHARJEE Versus THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.M KAR MS.A GOGOI	MR.P DASR-2 MR.D K KOTHARI(R-2) MR.B DEKA(R-2) MS.P SHANDILYA(R-2) MR.B P CHANGMAI(R-2) PP, ASSAM
259	Crl.A./183/2017 WITH LCR 2 FILES	JAIN INFOTECH Versus SOUVIK SANYAL and ANR	MR.K K BHUYAN MR.B DEKA MR.B P CHANGMAI	MR. P DEKA MR. A CHETIA MR. S KAKATI
260	I.A.(Crl.)/223/2017 WITH LCR 6 FILES in Crl.A./109/2017 WITH Crl.A./109/2017	SRI SUNITI PATGIRI and ANR Versus THE STATE OF ASSAM SRI SUNITI PATGIRI and ANR Versus THE STATE OF ASSAM	MR.B J MUKHERJEE MR.M BISWAS MR. S BISWAS MR.B J MUKHERJEE MR.M BISWAS MR. S BISWAS	PP, ASSAM

261	Crl.A./242/2017 WITH LCR 1 FILE	M/S GUPTA HARDWARE PVT LTD Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.M K NATH MR. C S RAY MR. C S RAY MS.P BURAGOHAIN MS.J BORAH MR. D KAKOTI MS P GUPTA MS P GUPTA	PP, ASSAM
262	Crl.A./296/2017 WITH LCR 6 FILES	NAZRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
	WITH			
263	Crl.A./301/2017	OMINA BIBI and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
264	Crl.A./321/2017 WITH LCR 4 FILES	GAURI MOHAN @ GANDHI Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
265	Crl.A./365/2017 WITH LCR 1 FILE	SRI KANDARPA BARUAH Versus THE STATE OF ASSAM and ANR	MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.R SARMA MR.B R DAS	MS. B CHOUDHURY (R2) MR. S SAHU (R2) MS. J DAS (R2) PP, ASSAM
266	Crl.A./373/2017 WITH LCR 6 FILES	SHRI DIPAK PAUL Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MR.A K CHOUDHURY	PP, ASSAM
267	Crl.A./374/2017 WITH LCR 4 FILES	AFZALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	MR. N K DAS (r-2) PP, ASSAM
268	Crl.A./390/2017 WITH LCR 2 FILES	SMTI SUBARNALATA DOLEY DEURI Versus THE STATE OF ASSAM and ANR	MR.M HAQUE MR.Z HUSSAIN MR.S I TALUKDAR	MR.A T SARKAR(R-2) MR.D MAHANTA(R-2) MS.R RAHMAN(R-2) PP, ASSAM
269	Crl.A./406/2017 WITH LCR 5 FILES	SRI LAKHI BURAGOHAIN @ KONBHAI Versus THE STATE OF ASSAM and ANR	MR.D GOGOI MR.S BORTHAKUR	PP, ASSAM
270	Crl.A./410/2017 WITH LCR 5 FILES	RUPALI MALO Versus THE STATE OF ASSAM and 2 ORS	MR A N AHMED MR.D PHUKAN MR.B C CHOUDHURY	PP, ASSAM
271	Crl.A./420/2017 WITH LCR 4 FILES	SHRI MOHANLAL BAISHNAV and 2 ORS Versus THE STATE OF ASSAM	MR.A R SHOME MR.A J GHOSH	PP, ASSAM
272	Crl.A./438/2017 WITH LCR 1 FILE	NORTH EAST ENTERPRISES PVT LTD Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MS.R JAIN MD.ASLAM	MR D SARMA MR. T BHARALI MS. N RAI PP, ASSAM MR A K RAI (R2)
273	I.A.(Crl.)/477/2017 WITH LCR 5 FILES in Crl.A./253/2017	MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
	WITH Crl.A./253/2017	MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
274	Crl.A./2/2018 WITH LCR 3 FILES	ALOM SK. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. K H SAIKIA MR. A RAHMAN MR. A AHMED MR E HUSSAIN MR E HUSSAIN	PP, ASSAM

275	Crl.A./46/2018 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. A R SHOME MR. D CHUTIA	PP, ASSAM
276	Crl.A./87/2018 WITH LCR 2 FILES	MRS NIRUPAMA SAIKIA Versus MRS REHANA BEGUM	MR. B PATHAK MRS. P GOSWAMI MS. K BORAH	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY
277	Crl.A./96/2018	MAHAT CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. D TALUKDAR MR. P CHOUDHURY MRS. A GAYAN MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
	WITH I.A.(Crl.)/151/2022 in Crl.A./96/2018	ENFORCEMENT DIRECTORATE, Versus MAHAT CHANDRA TALUKDAR,	MRS. A GAYAN	MR. D TALUKDAR MR. P CHOUDHURY MR. K M HASSAN
278	Crl.A./121/2018 WITH LCR 2 FILES	SHAHADAT ALI Versus MAZIBAR RAHMAN and ANR	MR. I H SAIKIA MR K KALITA MS S KANUNGOE MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN (R1) MR. A MANNAF PP, ASSAM
279	Crl.A./127/2018 WITH LCR 5 FILES	HASEN ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR. R ISLAM MR. M RAHMAN	PP, ASSAM
280	Crl.A./150/2018	TOPCEM INDIA Versus M/S DURGA TRADING CO.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. R N D SARMA MR. R DEV MR. M MORE
281	I.A.(Crl.)/170/2018 WITH LCR 4 FILES in Crl.A./71/2018	HENBIN BASAR Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR S S DEY MR. P DAS	Ld. PUBLIC PROSECUTOR, AP
	WITH Crl.A./71/2018	HENBIN BASAR Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR S S DEY MR. P DAS	Ld. PUBLIC PROSECUTOR, AP
282	Crl.A./207/2018 WITH LCR 6 FILES	SRI LALJI KURMI Versus STATE OF ASSAM AND ANR	MR. M TALUKDAR MR. B BARMAN	PP, ASSAM
283	Crl.A./210/2018 WITH LCR 4 FILES	SRI SUMIT KANOI Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. S K KEJRIWAL MS. S KEJRIWAL MR. D K CHOMAL	SC, A S E B PP, ASSAM
284	Crl.A./213/2018 WITH LCR 6 FILES	MD WAHED ALI Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR D K BHATTACHARYYA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
285	Crl.A./235/2018 WITH LCR 6 FILES	SHRI SUDEV DAS Versus THE STATE OF ASSAM AND ANR	MR. A ALAM MR. M ALAMGEER	MRS N GOSWAMI (R2) MR. S KASHYAP (R2) PP, ASSAM
286	Crl.A./248/2018 WITH LCR 1 FILE	SMTI SUMITA MAZUMDAR Versus SRI DEBASISH MAZUMDAR AND 2 ORS	MR S S DEY MR. M NATH MR. A ROY MR. S SHARMA	MR. A SATTAR (R1, R2) S CHOUDHURY (R1, R2) MR H K BARUAH (R1, R2)
287	Crl.A./257/2018 WITH LCR	SRI AJIT RAJKONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P	PP, ASSAM
288	Crl.A./258/2018 WITH LCR 4 FILES	MSTT SAHIDA BEGUM Versus THE STATE OF ASSAM and ANR	MR. A DUTTA MR. M H LASKAR MRS. P M DUTTA	MR. S C BISWAS (R2) SUSHMITA SENGUPTA (R2) MS A BORAH (R2) PP, ASSAM

289	I.A.(CrI.)/261/2018 in CrI.A./309057/2017	MANGLAM ENTERPRISES (P) LTD. Versus MD. RUBUL ALI	MR G N SAHEWALLA MR P DEKA MR. A CHETIA MR P BORAH MS. D SWAMI	
	WITH CrI.A./309057/2017 (Filing Number)	MANGALAM ENTERPRISES P LTD Versus MD RUBUL ALI		
	WITH CrI.L.P./40/2018	MANGLAM ENTERPRISES (P) LTD. Versus MD. RUBUL ALI	MR G N SAHEWALLA MR. P BORA MR P DEKA MR. A CHETIA MS. D SWAMI	
290	CrI.A./263/2018 WITH LCR 2 FILES	SRI BHUPEN CH DUTTA @ BHUPEN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. A BORUA	MR. R J DAS (R2) MR. B PANDEY (R2) PP, ASSAM
291	CrI.A./265/2018 WITH LCR 4 FILES	SRI GURMEET SINGH Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR. M BORAH	PP, ASSAM
292	WITH CrI.A./198/2018	SRI AMITAVA SINHA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. S BORTHAKUR	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MT T TASHI (R2) MS. Y S PHOM (R2) PP, ASSAM
293	CrI.A./266/2018	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED Versus THE STATE OF ASSAM AND ANR	MS L R NAG MR. S BANIK MS K ZEME	PP, ASSAM
294	CrI.A./279/2018 WITH LCR 5 FILES, P.B. 1	SRI TAHIRAM GOGOI @ JOGESWAR Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR. P CHOUDHURY MS B GOSWAMI	PP, ASSAM
295	CrI.A./291/2018 6 Y 6 M 22 D :WITH LCR 6 FILES, P.B. 1, WITH OFFICE NOTE	SRI SUBAL MODI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MR D KALITA MS P CHETIA	PP, ASSAM
296	CrI.A./293/2018 WITH LCR 3 FILES	SRI MOHEN CHANDRA BORO Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
297	CrI.A./296/2018 WITH LCR 5 FILES	SRI RAMU TAMANG Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA	MR H K GOGOI (R2) PP, ASSAM
298	CrI.A./298/2018 WITH LCR 4 FILES, WITH OFFICE NOTE	SRI PULEN SARMA Versus SRI MRIGEN DAS	MS. N MODI MR.C S RAY MR. S SENGUPTA MS. P BORGHAIN MS. P BARUA	MR. K K BHUYAN MR. B DEKA MR. P BARUAH
299	WITH CrI.A./72/2017	SRI PULEN SARMA Versus SRI MRIGEN DAS	MS.N MODI MR.C S RAY MS.P BARUAH MS.P BORGHAIN MR.S SENGUPTA	MR.K K BHUYAN MR.B DEKA MS.P SHANDILYA MR.P JAIN
300	WITH CrI.A./297/2017	SRI PULAN SARMA Versus SRI MRIGEN DAS	MS.N MODI MR.C S RAY MS.P BARUAH MS.P BORGHAIN MR.S SENGUPTA	MR.K K BHUYAN MR.B DEKA MS.P SHANDILYA MR.B P CHANGMAI

301	Crl.A./316/2018 WITH LCR 3 FILES	B.G. ENTERPRISE Versus SHRI RANA PROTIM BORA	MR. M SARMA MS. I GOHAIN MRS. J DEKA MRS. J DEKA MS J A AHMED	MR. R HAZARIKA MR. N HASAN MR. J ROY MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY
302	Crl.A./320/2018 WITH LCR 4 FILES	BASIRUDDIN AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR R KARIM MR. P S BISWAS MR. J BRAHMA	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL PP, ASSAM
303	Crl.A./332/2018 WITH LCR 4 FILES	MOTIBUR RAHMAN @ MOTIBUR RAHMAN MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. A M BARBHUIYA MS. S F MAITAI MS F BEGUM MS. M MEDHI	PP, ASSAM
304	Crl.A./338/2018 WITH LCR 2 FILES	SHRI SAMARENDRA KAKATI Versus THE STATE OF ASSAM and ANR	MR. U C RABHA MR. SHEELADITYA MR. S M SARMA MR. M M DEKA	MR. S K JAIN PP, ASSAM
305	Crl.A./345/2018 WITH LCR 5 FILES	SAHABUDDIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MRS H AHMED	PP, ASSAM
306	Crl.A./350/2018 WITH LCR 6 FILES, P.B. 2	MD ABULHUSSAIN Versus MD ABDUL JALIL MUNCHI AND 7 ORS	MR D TALUKDAR MR. R KALITA MR. R KALITA MR P CHOUDHURY MR P CHOUDHURY MS B GOSWAMI	MR. A GANGULY(R1-R7)
307	Crl.A./356/2018 WITH LCR 3 FILES	MD SULTAN MAHMUD Versus ABDUL BASHER AHMED	MR. A ROSHID MR. B CHAKRABORTY MS. M R DEVI	MR. S U AHMED
308	Crl.A./367/2018 WITH LCR 2 BUNDLES	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
309	Crl.A./392/2018 WITH LCR 3 FILES	MD MOBARAK HUSSAIN SHIKARI @ MOBAROK HUSSAIN SHIKARI Versus SRI AJOY DEKA	MR. A BARUA MR. P P DUTTA MS. M KALITA	MR. B J MUKHERJEE MR. C PRADHAN
310	Crl.A./393/2018 WITH LCR 5 FILES	MD MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR. A AHMED MR R A AHMED MR. I U CHOWDHURY	PP, ASSAM
311	Crl.L.P./12/2019 WITH LCR 3 FILES, WITH OFFICE NOTE in CrI.A./1238/2019 WITH Crl.A./1238/2019 (Filing Number)	DR. PARIMAL ACHARJEE Versus SRI KAUSHIK DEB AND ANR	MR. N B P SINGHA	MS B DAS MS S CHAKRABORTY
312	Crl.L.P./23/2019 in CrI.A./1946/2019 WITH Crl.A./1946/2019 (Filing Number)	DR PARIMAL ACHARJEE Versus SRI KAUSHIK DEB AND 3 ORS DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SRI M. P. ADVANI DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI	MR. S C KEYAL	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS

	WITH I.A.(CrI.)/225/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI	MR. S C KEYAL	
313	CrI.A./26/2019 WITH LCR 3 FILES	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MR K K GHOSH	PP, ASSAM
314	CrI.A./29/2019 WITH LCR 5 FILES	SRI SANJIB DEKA Versus THE UNION OF INDIA	MR. ABU JAHID MD K RAHMAN	MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS
315	Tr.P.(CrI.)/42/2019	MD. HAFIZUDDIN AHMED AND 4 ORS. Versus MRS. SILIMA KHATUN AND ANR.	MS. K JAIN	MR. B CHOWDHURY MR. S R ISLAM PP, ASSAM
316	CrI.A./54/2019 WITH LCR 5 FILES	SRI BHUMIDHAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR K KALITA MR. B R DAS	MR. B CHOWDHURY PP, ASSAM
	WITH I.A.(CrI.)/118/2019 in CrI.A./54/2019	SRI BHUMIDHAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR K KALITA MR. B R DAS	MR. B CHOUDHURY (R 2) PP, ASSAM
317	CrI.L.P./58/2019 in CrI.A./4386/2019	SARADA ASSOCIATES Versus RAJU SHIL	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA MS. S. TODI	
	WITH CrI.A./4386/2019 (Filing Number)	SARADA ASSOCIATES Versus RAJU SHIL		
318	CrI.A./60/2019 WITH LCR 2 FILES	MUSSTT LAILI BEGUM Versus STATE OF ASSAM AND ANR	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. B CHOWDHURY (R2) MR. S R ISLAM PP, ASSAM MR. A H MOLLAH (R2)
319	CrI.A./87/2019 WITH LCR 5 FILES	SRI NIREN BAGWAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM
320	CrI.L.P./89/2019 in CrI.A./10040/2019	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR A SARMA	MR. N AHMED MD S I AHMED
	WITH CrI.A./10040/2019 (Filing Number)	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI		
321	CrI.A./98/2019 WITH LCR 5 FILES	SRI SHANKAR DAS @ BHOLA Versus STATE OF ASSAM	MR. G K MEDHI MR. S C SINGH MR. N. J DAS,AMICUS CURIAE	PP, ASSAM
322	CrI.A./130/2019 WITH LCR 5 FILES	SRI UTTAM BHADRA Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS N J BEGUM	MR. I ALAM (R2) MR. T SK (R2) PP, ASSAM MS. R R BORAH (R2)
323	CrI.A./142/2019 WITH LCR 4 FILES	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT MR D GOGOI PP, ASSAM
324	I.A.(CrI.)/146/2019 WITH LCR 3 FILES in CrI.A./79/2019 WITH CrI.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	PP, ASSAM
	WITH CrI.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	MS. L DEVI PP, ASSAM

325	Crl.A./170/2019 WITH LCR 4 FILES	SRI PRANJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. B DEKA J DASGUPTA	MR. A KAKATI PP, ASSAM
326	Crl.A./185/2019 WITH LCR 5 FILES, WITH OFFICE NOTE	SRI AMIT CHETRI @ AMRIT CHETRI Versus STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR H DAS MR. N G KUNDU MR G DEKA MS. U HAZARIKA MR. H RAJBANGSHI	MR. R HAZARIKA MR. C CHAKRAVARTY PP, ASSAM
327	Crl.A./194/2019 WITH LCR 8 FILES	SRI SUDEM NARZARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS	PP, ASSAM
328	Crl.A./196/2019 WITH LCR 4 FILES	SRI SUBAL ROY Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MS. I DAS	PP, ASSAM
329	Crl.A./203/2019 WITH LCR 6 FILES	MD. AZAHAR ALI Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MR. S DAS	PP, ASSAM
330	Crl.A./219/2019 WITH LCR 2 FILES	SRI MADHAB SARMAH Versus SRI KIRTI SUNDAR BARMAN AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MS. N MEDHI MR. B SINHA MR. N KUMAR	MR. M A ISLAM MR J I MONDAL
331	Crl.A./227/2019 <u>10 Y 3 M 22 D</u> :WITH LCR 4 FILES	SRI BHUPEN BORO Versus THE STATE OF ASSAM and ANR	MR. S HAZARIKA	PP, ASSAM
332	Crl.A./237/2019 WITH LCR 3 FILES	SRI RAJIB SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR N BARMAN	MR. B BORA (R2) MR P S RAJA (R2) PP, ASSAM
333	Crl.A./248/2019	HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
334	Crl.A./270/2019 WITH LCR 2 FILES	SRI MADHAB SARMAH Versus SRI DEEPAK KALITA AND ANR	MR. S K BHATTACHARYYA MS. N BARMAN MR. B SINHA MR N MEDHI MR. N KUMAR	MR D TALUKDAR (R1) MR P CHOUDHURY (R1) MS B GOSWAMI (R1)
335	Crl.A./274/2019 WITH LCR 4 FILES	SRI SUNIL RAI Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR. N GOSWAMI MR. S C BISWAS MR. P K DEKA MD. S ALOM MS A DAS MR. F A HASSAN MS. J GHOSH PP, ASSAM
336	Crl.A./282/2019 WITH LCR 5 FILES	SRI ASHOK KR. BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1)	MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA
337	Crl.A./286/2019 WITH LCR 5 FILES	HANUFA NASRIN Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S C BISWAS MS A DAS MR. F A HASSAN MR. N MOLLAH	PP, ASSAM
338	Crl.A./306/2019 WITH LCR 4 FILES	ZAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
339	Crl.A./309/2019 WITH LCR 6 PHOTOSTATE/COPY OF FILES, P.B. 3	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM

	WITH I.A.(CrI.)/321/2021 in CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
340	CrI.A./331/2019 WITH LCR 4 FILES	SRI HITLAR RABHA Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA K U AHMED MS P SARMA MS N HASAN	MR. S R RABHA MR. R BAISHYA MR. D BORA PP, ASSAM
341	I.A.(CrI.)/337/2019 WITH LCR 3 FILES in CrI.A./160/2019	NIRMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	PP, ASSAM
	WITH CrI.A./160/2019	SRI NIRMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	MR. B J TALUKDAR MR. P TALUKDAR PP, ASSAM
342	CrI.A./364/2019 WITH LCR 2 FILES	ANOWAR HUSSAIN @ BETU Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR. B PHUKAN MR A SHARMA MR E HUSSAIN	PP, ASSAM
343	CrI.A./380/2019 WITH LCR 3 FILES	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI	PP, ASSAM
344	CrI.A./436/2019 WITH LCR 3 FILES	NUR ALOM SK, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./64/2011 WITH Tr.P.(Cr.)/7/2011 (D/O), WITH LCR 1 FILE	MAMIN BARUAH and 2 ORS Versus SMTI RANI BARUAH and ANR	MR.J C GOGOI MR.D HANDIQUE MRK KALITA	PP, ASSAM
2	Crl.Rev.P./220/2011 WITH LCR 5 FILES	SAMAR CHIRING Versus THE STATE OF ASSAM	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
3	Crl.Rev.P./240/2011 WITH LCR 4 FILES	RUNJUN BORAH Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
4	Crl.Rev.P./251/2011	M/S NORTH EAST PROPACK Versus MRS GEETIKA BAROOAH CHANGKAKOTI	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MR.D BARUAH MR.K GOSWAMI MS.D P HAZARIKA MR K SAHARIA
5	Crl.Rev.P./278/2011 WITH LCR 5 FILES	JOYGURU BARMAN and 2 ORS Versus THE UNION OF INDIA	MR G S SARKAR MR.Z HUSSAIN MR.S SARKAR	MR.S C BISWAS MS.B CHOUDHURY MR. A K SARKAR MRS.S D CHOUDHURY MR.S DAS SC, NF RLY
6	Crl.Rev.P./416/2011 WITH LCR 3 FILES	MD. AJGAR ALI Versus THE STATE OF ASSAM AND ANR	MR.S BHUYAN MR.A MUKHERJEE	MS. M BHATTACHARJEE (R2) PP, ASSAM
7	Crl.Rev.P./3/2012 WITH LCR 4 FILES	RUPJYOTI DAS Versus THE STATE OF ASSAM	MR.D C K HAZARIKA	PP, ASSAM
8	Crl.Rev.P./36/2012 WITH LCR 3 FILES	Y. PRADIP SINGHA Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MR.J KOTOKY	PP, ASSAM
9	Crl.Rev.P./85/2012 WITH LCR 5 FILES	CHANDRA BAHADUR ROY and ANR. Versus STATE OF ASSAM	MR. N ALAM MR.S U AHMED MD.S ISLAM MISSN MAHANTA	PP, ASSAM
10	Crl.Rev.P./99/2012 WITH LCR 2 FILES	SAHJAHAN ALI Versus RASHIDA BEGUM	MS.K DEKA MS.B NISA MR.A B CHOWDHURY MR.WISE IMRAN	MR.M ISLAM MR.G SARKAR MR.N UDDIN
11	Crl.Rev.P./143/2012 WITH LCR 5 FILES	MADHAB NATH Versus THE STATE OF ASSAM		

12	Crl.Rev.P./239/2012 WITH LCR 4 FILES	MD. MERAJ UDDIN AHMED Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN	PP, ASSAM
13	Crl.Rev.P./266/2012 WITH LCR 4 FILES	SANJIV BORAH and ANR. Versus THE STATE OF ASSAM	MR.R DUTTA MRS.M BORAH MR.S J SARMA MS.J CHETRY MS.A GOGOI	PP, ASSAM
14	Crl.Rev.P./325/2012 WITH 1 P.B.	CHANDRAKANT P PARATE Versus CENTRAL BUREAU OF INVESTIGATION CBI.	MR Z ALAM MS.R BEGUM MRU SARMA MRU SARMA MS.M R DAS MS. S NAZNEEN MR. P BORGHAIN MRS.U ZEEHAM	SC, CBI
15	Crl.Rev.P./330/2012 WITH LCR 3 FILES	RASOI LIMITED Versus THE STATE OF ASSAM	MR.B K SINGH MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
16	Crl.Rev.P./360/2012 WITH LCR 4 FILES	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
17	Crl.Rev.P./402/2012 WITH LCR 2 FILES	PRATUL BARMAN Versus THE STATE OF ASSAM	MR.D K BAGCHI MR.D CHAKRABORTY MR.P KAKATI	PP, ASSAM
18	Crl.Rev.P./454/2012 WITH LCR 3 FILES	DURGA DIHINGIA Versus THE STATE OF ASSAM	MR.P TALUKDAR MS.J DEKA MS.M DUTTA MR.N GOGOI	PP, ASSAM
19	Crl.Rev.P./517/2012	MRS. GEETA DAS and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MRA K RAI MR.D BANIA	PP, ASSAM
20	Crl.Rev.P./521/2012 WITH LCR 1 FILE	DULAL MANDAL Versus THE STATE OF ASSAM AND ORS	MR.B B NARZARI	MR.R S CHAUHAN MR.D SHARMA MRA UPADHYAY PP, ASSAM MR.P UPADHYAY MRT BORA
21	Crl.Rev.P./557/2012 WITH LCR 1 FILE	M/S MARAMI LEATHER WORKS Versus THE SUB-DIVISIONAL MAGISTRATE, SOUTH SALMARA and ANR.	MR.S BANIK MR.M AHMED	MR. M KHAN MRJ RAHMAN
	WITH Crl.M.C./58/2013 in Crl.Rev.P./557/2012	M/S MARAMI LEATHER WORKS Versus THE SUB DIVISIONAL MAGISTRATE and ANR.	MR.S BANIK MR.M AHMED	PP, ASSAM
22	WITH WP(C)/5389/2012	M/S MARAMI LEATHER WORKS Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	GA, ASSAM MR. M KHAN MRJ RAHMAN
	WITH MC/190/2013 in WP(C)/5389/2012	M/S MARAMI LEATHER WORKS Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	GA, ASSAM
23	Crl.Rev.P./558/2012 WITH LCR 2 FILES	RAMESH BORDOLOI Versus THE STATE OF ASSAM	MR.P K MEDHI MR.S K TALUKDAR	PP, ASSAM
24	Crl.Rev.P./575/2012 WITH LCR 5 FILES	ABDUL KADIR Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MS.H KALITA MR.D MISRA	PP, ASSAM

25	Crl.Rev.P./586/2012 WITH LCR 2 FILES	BINOD KR. AGARWALA Versus RAM BORAH and 2 ORS	MR D GOGOI(Amicus Curiae) MR.D DAS MD.S ISLAM MR.Z AHMED MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.M K CHOUDHURYR-1-3 MR.N BARUAH(R-1-3)
26	Crl.Rev.P./594/2012 WITH LCR 2 FILES	M/S STARLINE APPLICANCE PVT LTD. Versus THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
27	WITH Crl.Rev.P./595/2012	SURESH GARODIA Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
28	Crl.Rev.P./599/2012 WITH LCR 2 FILES	MD. SOURAB JAHIR LASKAR Versus S K DEY and ANR.	DR.B AHMED MD.F H LASKAR MR.N HAQUE MRK UDDIN MR.A RAHMAN	PP, ASSAM
29	Crl.Rev.P./11/2013 WITH LCR 1 FILE	SANJIB GHOSH @ PIKLO Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
30	Crl.Rev.P./13/2013 WITH LCR 2 FILES	BIJAN NATH Versus STATE OF ASSAM and ANR.	MR.S C BISWAS MR.P KATAKEY MR.D CHAKRABORTY MR.A K BHATTACHARJEE	MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) MS.P PATHAK(R-2) PP, ASSAM MR.G K MEDHI(R-2) MR.M BORAH(R-2)
31	Crl.Rev.P./17/2013 WITH LCR 4 FILES	MD. MATAB UDDIN Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MS.A DAS	PP, ASSAM
32	Crl.Rev.P./20/2013 WITH LCR 3 FILES	DINABANDHU DAS Versus THE STATE OF ASSAM	MR.G UDDIN MR.Y SIKDAR	PP, ASSAM
33	Crl.Rev.P./40/2013 WITH LCR 4 FILES	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
34	Crl.Rev.P./49/2013 WITH LCR 2 FILES	PHANI DAS @ MALLICK Versus NIREN DAS and 4 ORS	MR.R L YADAV MS.K YADAV MR.A KABRA MS.A BORA	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR
35	Crl.Rev.P./55/2013 WITH LCR 4 FILES	AMRIT SAIKIA Versus STATE OF ASSAM	MR.D SARMAH MRA UPADHYAY MR.P UPADHYAY MS.T BORA	PP, ASSAM
36	Crl.Rev.P./57/2013 WITH LCR 6 FILES	ABDUL HASEN @ FIRDUS ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
37	Crl.Rev.P./62/2013 WITH LCR 1 FILE	MD. MANIK CHOUDHURY Versus ABDUL KAYUM TALUKDAR	MR A TEWARI MS.G BARUAH	DR.B AHMED MR.H K GOGOI MR.S ROY
38	Crl.Rev.P./63/2013 WITH LCR 6 FILES	NRIPEN DUTTA Versus THE STATE OF ASSAM	MR.M SARMA MS.I GOHAIN	PP, ASSAM
39	Crl.Rev.P./64/2013 WITH LCR 3 FILES	DIBAKAR DUTTA Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.J BORA MR.A BHATTACHARYA MS.P BHATTACHARJEE	PP, ASSAM

40	Crl.Rev.P./73/2013 WITH LCR 4 FILES	MD. ABDUL MALIK @ MILIK and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
41	Crl.Rev.P./76/2013 WITH LCR 6 FILES	TIKHAR NATH @ INDRESHWAR NATH and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MR.P P DUTTA	PP, ASSAM
42	Crl.Rev.P./80/2013 WITH LCR 4 FILES	BRAJESWAR SARMAH Versus THE STATE OF ASSAM	MR.H SARMA MS.N M DEKA MR.P SARMA	PP, ASSAM
43	Crl.Rev.P./81/2013 WITH LCR 3 FILES	KIRAN KALITA Versus THE STATE OF ASSAM	MS.N S THAKURIA MR.G K THAKURIA	PP, ASSAM
44	Crl.Rev.P./89/2013 WITH LCR 5 FILES	SUBHASH HAZARIKA @ DHAN HAZARIKA Versus THE STATE OF ASSAM	MR.P HAZARIKA MR.M CHOUDHURY MR.P K MUNIR	PP, ASSAM
45	Crl.Rev.P./94/2013 WITH LCR 4 FILES	DEBEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
46	Crl.Rev.P./98/2013 WITH LCR 4 FILES	SARUBHAI DAS @ ARUN DAS and ANR. Versus THE STATE OF ASSAM	MS.P BORAH MR.S BORTHAKUR MR.P K BORA	PP, ASSAM
47	Crl.Rev.P./99/2013 LOWER COURT CASE NO. - CRL. APPL. NO. 11/08, WITH LCR 5 FILES	PRASANTA KAKATI and 2 ORS Versus THE STATE OF ASSAM	MR. P K BORAH MS.P BORAH MR.S BORTHAKUR	PP, ASSAM
48	Crl.Rev.P./122/2013 WITH LCR 3 FILES	ANUP PATOWARY Versus THE UNION OF INDIA	MS.R BEGUM MRM HALOI	MR.A SARKAR SC, NF RLY
49	Crl.Rev.P./125/2013 WITH LCR	GOPAL NATH Versus THE STATE OF ASSAM	MR.N GOSWAMI MR.P BHOWMICK MR. S K TALUKDAR MR. S K TALUKDAR MR.S DUTTA	PP, ASSAM
50	Crl.Rev.P./128/2013 WITH LCR 1 FILE	KIRON KALITA Versus SMTI NIZARA KALITA	MRG P BHOWMIK MS.J PURKAYASTHA	MS.R LAHKAR MR.A S CHOUDHURY
51	Crl.Rev.P./139/2013	RANTU KAKATI @ BABA Versus THE STATE OF ASSAM	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
52	Crl.Rev.P./140/2013 WITH LCR 4 FILES	RANJIT DAS Versus THE STATE OF ASSAM	MR.P PATHAK MR.A NARZERY MS.P BARMAN MR.J N GOGOI	PP, ASSAM
53	Crl.Rev.P./146/2013 WITH LCR 5 FILES	JOINUL HAQUE Versus THE STATE OF ASSAM	MR.S K TALUKDAR MR.J M A CHOUDHURY	PP, ASSAM
54	Crl.Rev.P./154/2013 WITH LCR 5 FILES	KRISHNA CHOUDHURY and 2 ORS. Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M U MAHMUD MR A GONI MR.M ISLAM MR.N UDDIN	PP, ASSAM
55	Crl.Rev.P./163/2013 WITH LCR 5 FILES	GIRIN DEKA Versus THE STATE OF ASSAM	MRS I AHMED MR.N AHMED MR.S DAS	PP, ASSAM
56	Crl.Rev.P./164/2013 WITH LCR 4 FILES	MD. ABUL KALAM AZAD @ ABU KALAM AZAD and 2 ORS Versus THE STATE OF ASSAM	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	PP, ASSAM
57	Crl.Rev.P./166/2013 WITH LCR 5 FILES	BHABESH KALITA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MRS.K DEKA PP, ASSAM

58	Crl.Rev.P./194/2013 WITH LCR 5 FILES	SRI RAJIB BAROOAH Versus THE STATE OF ASSAM and ANR	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.P DAS MR.P CHOUDHURY PP, ASSAM
59	Crl.Rev.P./203/2013 WITH LCR 3 FILES	NILA KANTA GOGOI Versus THE STATE OF ASSAM	MR.A KHANIKAR	MSG BORA MR.R P SARMAH MR.S M SARMA MR.K GOGOI PP, ASSAM MR.K K UPADHYAY
60	Crl.Rev.P./204/2013 WITH LCR 5 FILES (SCANNED)	M/S ADITYA CORPORATION and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MR.A NATH MR.A TODI MR.N J MEDHI	PP, ASSAM
61	Crl.Rev.P./217/2013 WITH LCR 3 FILES	MD JEHIRUDDIN AHMED Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	PP, ASSAM
62	Crl.Rev.P./229/2013	MD. ATAUR RAHMAN Versus THE STATE OF ASSAM	MR A TEWARI (Amicus Curiae) MR.D J DAS MR.H GUPTA MR.M SARUN	PP, ASSAM
63	Crl.Rev.P./233/2013 WITH LCR 2 FILES	SADDAM ALI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.I KRISHNATRAIYA MR.M K DAS MS.N CHOUDHURY MS.P PATHAK MS.S CHUTIA	PP, ASSAM
64	Crl.Rev.P./234/2013 WITH LCR 4 FILES	PADMA RAM KALITA Versus THE STATE OF ASSAM	MR.A R MEDHI MS.T ROY	PP, ASSAM
65	Crl.Rev.P./250/2013 WITH LCR 5 FILES	MD. RAMJAN ALI Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
66	Crl.Rev.P./255/2013 WITH LCR 4 FILES	NIRENDRA BARMAN and 6 ORS Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.K M HALOI MR.A K DEKA MS.G MAHANTA	PP, ASSAM
67	Crl.Rev.P./262/2013 WITH LCR 4 FILES	DINESH JADAB RAI Versus THE STATE OF ASSAM	MR.A R MEDHI MS.T ROY MS M BHATTACHARYA	PP, ASSAM
68	Crl.Rev.P./263/2013 WITH LCR 3 FILES	MD. ABDUL RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM MD.A HUSSAIN MR.A T SARKAR MDK RAHMAN	PP, ASSAM
69	Crl.Rev.P./270/2013 WITH LCR 4 FILES	PADMA RATAN Versus THE STATE OF ASSAM	MR.C BARUAH MR.B BARUAH MR.T BARUAH	PP, ASSAM
70	Crl.Rev.P./274/2013 WITH LCR 5 FILES	MD. DHAN ALI Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.E SHITIRI	PP, ASSAM
71	Crl.Rev.P./276/2013 WITH LCR 3 FILES	UPEN BORDOLOI Versus THE STATE OF ASSAM	MR.R DE MS.N MITRA MR.P DEKA MS.D DAS	PP, ASSAM
72	Crl.Rev.P./277/2013 WITH LCR 4 FILES	BARUN KUMAR SAHA Versus THE STATE OF ASSAM and ANR	MR.N ISLAM MRK BHUYAN MR.H A AHMED	MR.D K BAGCHI PP, ASSAM
73	Crl.Rev.P./303/2013 WITH LCR 4 FILES	ABDUL JALIL MAZARBHUIYA and ANR. Versus STATE OF ASSAM and ANR.	MRM J QUADIR MR.S Y AHMED	PP, ASSAM
74	Crl.Rev.P./314/2013 WITH LCR 1 FILE	JIABUR RAHMAN and 2 ORS. Versus STATE OF ASSAM	MR A ISLAM MD.A HUSSAIN MR.A T SARKAR	PP, ASSAM

75	Crl.Rev.P./316/2013 WITH LCR 2 FILES	SANKAR DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./593/2013 in Crl.Rev.P./316/2013	SANKAR DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
76	Crl.Rev.P./318/2013 WITH LCR 1 FILE	SYED ASHIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR.A K TALUKDAR MR.F K R AHMED MR.H A AHMED	PP, ASSAM
77	Crl.Rev.P./327/2013	RONENDRA KUMAR NATH Versus SAJAN AHMED LASKAR	MR.R C PAUL MS.S ROY MR.S A LASKAR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH
78	WITH Crl.M.C./707/2014	RONENDRA KUMAR NATH Versus SAJAN AHMED LASKAR	MR.R C PAUL MS.S ROY	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH
79	Crl.Rev.P./334/2013 WITH LCR 4 FILES	MANASH GOGOI Versus THE STATE OF ASSAM	MR.D K CHOMAL	PP, ASSAM
80	Crl.Rev.P./336/2013 WITH LCR 4 FILES	RATUL DAS Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.S BHUYAN MR.K M HALOI MR.A K DEKA	PP, ASSAM
81	Crl.Rev.P./339/2013 WITH LCR 2 FILES	SAIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR.A ROSHID MR.A MOBARAQUE	PP, ASSAM
82	Crl.Rev.P./343/2013 WITH LCR 3 FILES	KULA SINGHA and ANR. Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE MR.K SINGHA MR.K M MAHANTA	PP, ASSAM
83	Crl.Rev.P./345/2013	SHANTI RAM THAKURIA Versus SMTI HIRON THAKURIA	MSB DEVI MR.R SARMA MS.R KALITA MS.K D SARMAH	MR.J C NATH MR.N N UPADHAYA MR.P BORDOLOI
84	Crl.Rev.P./350/2013 WITH LCR 4 FILES	MD. ATAUR RAHMAN and ANR. Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MRS.S D CHOUDHURY MS.A DEY MR.R ROY MR.R D PURAKAISTHA	PP, ASSAM
85	Crl.Rev.P./355/2013 WITH LCR 3 FILES	MD ABDUL AZIZ and ANR. Versus THE STATE OF ASSAM	MRS.R MOMTAZ MR.ALHAJJ INAM UDDIN	PP, ASSAM
86	Crl.Rev.P./358/2013 WITH LCR 2 FILES	MD. RAJA ALI Versus THE STATE OF ASSAM	MR.Z ALAM MR.L SIKDAR MR. E AHMED MR.N D SARMA	PP, ASSAM
87	Crl.Rev.P./363/2013 WITH LCR 1 FILE	ALI MD. ZAIED ALSHID Versus MUSSTT. BABITA KHATUN	MR.A R SIKDAR MR.M H TALUKDAR MR.A KALAM MR.A AHMED	
88	Crl.Rev.P./364/2013 WITH LCR 4 FILES (SCANNED)	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.D SARMA MR. B SARMA PP, ASSAM
89	Crl.Rev.P./380/2013 WITH LCR 3 FILES	MIR MATIUR RAHMAN Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	PP, ASSAM

90	Crl.Rev.P./395/2013 CONVERTED FROM CRL. APPL. (J) NO. 72/2013, WITH LCR 3 FILES	MD. ABDUL KADIR Versus THE STATE OF ASSAM	AMICUS CURIAE MR.B S SINGHA	PP, ASSAM
91	Crl.Rev.P./399/2013 WITH LCR 2 FILES	AJIT GOGOI Versus THE UNION OF INDIA RAILWAY and ANR.	MR.N C DAS MS.B BEGUM MS.M DEVI MS.C SARMA	MR.D K DEY PP, ASSAM SC, RAILWAY
92	Crl.Rev.P./408/2013 WITH LCR 2 FILES	MD. KARIM UDDIN LASKAR and 2 ORS. Versus MUKTA LASKAR and ANR.	MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.D J BORAH	
93	Crl.Rev.P./412/2013 WITH LCR 1 FILE	BINOD GOGOI and ANR. Versus THE UNION OF INDIA	MR.S NATH MR.P CHOUDHURY	MR.A K SARKAR MR.D K DEY SC, NF RLY
94	Crl.Rev.P./414/2013 WITH LCR 4 FILES	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
95	Crl.Rev.P./416/2013 WITH LCR 4 FILES	UMA CHUTIA Versus STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
96	Crl.Rev.P./419/2013 WITH LCR 5 FILES	SRI PARESH PAIT Versus THE STATE OF ASSAM	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY	PP, ASSAM
97	Crl.Rev.P./422/2013 WITH LCR 3 FILES	SMTI MONIKA LOHAR Versus THE STATE OF ASSAM and ANR	MS.J GOGOI MR.D C C PHUKAN	MR. P K BORAH PP, ASSAM MR.S BORTHAKUR MR.A BORGHAIN
98	Crl.Rev.P./424/2013 WITH LCR 3 FILES	RIAZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA	PP, ASSAM
	WITH Crl.M.C./980/2013 in Crl.Rev.P./424/2013	RIAZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MRS.F BEGUM MR.A M BARBHUIYA	PP, ASSAM
99	Crl.Rev.P./427/2013 WITH LCR 3 FILES	SUJIT KUMAR RAI Versus ALLAHABAD BANK	MR.N DUTTA MR.S SHARMA MR.J ALI MR.M P SARMA MS.B M CHETRI	MR.K K BHATRA MR.R K BHATRA
100	Crl.Rev.P./435/2013 WITH LCR 3 FILES	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR.J AHMED MR.A M KHAN MS.D BORA	PP, ASSAM
101	Crl.Rev.P./439/2013 WITH LCR 2 FILES	RAJESH SARMAH Versus THE STATE OF ASSAM	MR.U HAZARIKA MR.R DE MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA	PP, ASSAM
102	Crl.Rev.P./446/2013 WITH LCR 3 FILES	KALIRAM BORA Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
103	Crl.Rev.P./452/2013 WITH LCR 5 FILES	BRAJEN BARUAH Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
	WITH			
104	Crl.Rev.P./451/2013	MD. MUSTAFA HUSSAIN Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
105	Crl.Rev.P./453/2013 WITH LCR 2 FILES	GONENDRA MOHAN SINGHA Versus THE STATE OF ASSAM	MR. E AHMED MR.R A CHOUDHURY	PP, ASSAM
106	Crl.Rev.P./467/2013 WITH LCR 4 FILES	JADAB CHANDRA BORA @ JADAV BORA Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MRS BORGHAIN PP, ASSAM

107	Crl.Rev.P./476/2013 WITH LCR 2 FILES	PRASANTA BORAH Versus DEVASISH BARKAKATI	MR.B K BHAGAWATI	MR.D TALUKDAR MS.S NAZNEEN
108	Crl.Rev.P./477/2013 WITH LCR 3 FILES	PRANJAL DAS Versus THE STATE OF ASSAM	MR.K D CHETRI MR.B DAS	PP, ASSAM
109	Crl.Rev.P./489/2013 WITH LCR 4 FILES	RAMEN KUMAR NATH Versus THE STATE OF ASSAM	MR.A J SARMA MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	PP, ASSAM
110	Crl.Rev.P./492/2013 WITH LCR 2 FILES	LALMOHAN DAS and ANR. Versus THE STATE OF ASSAM	MR.J ISLAM MR.N H BARBHUIYA	PP, ASSAM
111	Crl.Rev.P./497/2013	RUBUL SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MR.B BARUAH	MR.R DE MS.N MITRA PP, ASSAM
112	Crl.Rev.P./71/2014 WITH LCR 3 FILES	BIJU MAHANTA Versus THE STATE OF ASSAM	MR.A K GUPTA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
113	Crl.Rev.P./143/2014 WITH LCR 4 FILES	MD. AMZED ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	PP, ASSAM
114	Crl.Rev.P./173/2014 WITH LCR 2 FILES	MUST. SAMSUN NEHAR BEGUM Versus MD. BABAR ALI and ANR.	MR.K KALITA MR.A K DAS	MR.T J MAHANTA PP, ASSAM
115	Crl.Rev.P./189/2014 WITH LCR 3 FILES	AMINUR ISLAM @ AMINUR HOQUE Versus THE STATE OF ASSAM and ANR	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	PP, ASSAM
116	Crl.Rev.P./318/2014 WITH LCR 3 FILES	SMTI BHULU DEVI Versus BAPAN SARMA @ CHAMPARAM SARMA	MS.N M DEKA MR.P SARMA MS.D SARMA	MR.K K GOSWAMI LEGAL AID COUNSEL
117	Crl.Rev.P./333/2014 WITH LCR 4 FILES	KERKON BORA and ANR. Versus THE STATE OF ASSAM	MRJ PAYENG MR.J M GOGOI MR.D HAZARIKA	PP, ASSAM
118	Crl.Rev.P./345/2014 WITH LCR 4 FILES	MR. MAINA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	PP, ASSAM
119	Crl.Rev.P./355/2014 WITH LCR 3 FILES	MD. AMAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA	MR.K BARUAH PP, ASSAM MR.S SHAH
120	Crl.Rev.P./418/2014 WITH LCR 6 FILES	RAJEN DAS and 5 ORS Versus THE STATE OF ASSAM and ANR	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MS.A LAHKARR-2 PP, ASSAM
121	Crl.Rev.P./473/2014 WITH LCR 5 FILES	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	PP, ASSAM
122	Crl.Rev.P./525/2014 WITH LCR 2 FILES	GIREN @ GIRIN DAS Versus THE STATE OF ASSAM AND AND	MR.M K SHARMA	MR.T C DAS(R- 2) MR.P SARMA(R- 2) PP, ASSAM MR.S KHAN(R- 2)
123	Crl.Rev.P./65/2015 WITH LCR 1 FILE	MITHUN DEBNATH Versus SMTI. ANIMA DEBNATH	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.A BHATTACHARYA	MR.H DAS MR. M K SHARMA MS.T SOM MS.S KALITA MS.R BORGHAIN
124	Crl.Rev.P./103/2015 WITH LCR 5 FILES	ASHOK JHA Versus UNION OF INDIA AND ANR	MR.A K GUPTA MR.R S MISHRA	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS SC, NF RLY

125	Crl.Rev.P./140/2015 WITH LCR 3 FILES	DHANJIT KR. DAS Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM	MR.T J MAHANTA(R-2) MR.P P DUTTAR-2 MR.A BHATTACHARYYA(R-2) PP, ASSAM
126	Crl.Rev.P./152/2015 WITH LCR 6 FILES	MD. MOMIN ALI @ MAMIN ALI Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MR.D CHAKRABARTY	MR.H KALITAR-2 PP, ASSAM MR.H DAS(R-2)
127	Crl.Rev.P./218/2015 WITH LCR 3 FILES, OTHER LCR KEPT IN SECTION	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus BHOLA NATH KACHARI RETD. and 2 ORS.	SC, CBI	MR.K AGARWALR-3 MR.A SAHAD(R-1 & 2) MR.D K CHOMAL(R-3) MR.R PHUKAN(R-2) MS. A AHMED(R-1 & 2) MR.U K BORAH(R-1 & 2) MS.Z RASHUL(R-1 & 2)
	WITH Crl.M.C./292/2015 in Crl.Rev.P./218/2015	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus BHOLA NATH KACHARI RETD. and 2 ORS	MR.P N CHOUDHURY SC, CBI	
128	Crl.Rev.P./234/2015 WITH LCR 7 FILES	ANGARAJ BARUAH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.S CHAKRABORTY	PP, ASSAM
129	Crl.Rev.P./276/2015 WITH LCR 1 FILE	THUNGCHIBEMO NGULLIE Versus BISWAJIT SARMA	MR.A DASGUPTA MS.B DAS MRA KUNDU	MR K AGARWAL MR.A K JAIN MR.A K JAIN MR D AKRAM MS.D SHARMA
130	Crl.Rev.P./320/2015 WITH LCR 4 FILES	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM
	WITH I.A./1409/2015 in Crl.Rev.P./320/2015	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM
131	Crl.Rev.P./337/2015 WITH LCR 2 FILES	AJAY KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR.A K TALUKDAR MR.A ALI MD.S ISLAM	MR.D GOSWAMIR-2 MR.S M BARUAH(R-2) PP, ASSAM
132	Crl.Rev.P./383/2015 WITH LCR 4 FILES	PRODIP CHANDRA PRODHANI and ANR. Versus THE STATE OF ASSAM AND ANR	MR.B BANERJEE MS.C MOZUMDAR MR. Y S MANNAN MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MS N DEKARAJA	MR.D K BAIDYA(R-2) PP, ASSAM MS.N UPADHYAY(R-2)
	WITH			
133	Crl.Rev.P./437/2015	PANKAJ RAY PRODHANI @ SUROJIT PRODHANI Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.U CHOUDHURY MS.K DAS MR.B N CHOUDHURY	MR.D K BAIDYA(R-2) PP, ASSAM MS.N UPADHYAYR-2
134	Crl.Rev.P./423/2015 WITH LCR 3 FILES	ABHIJIT BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR. R P SARMAH MR M R ADHIKARI MS.J BORAH MR. S BISWAS MDE AHMED	PP, ASSAM
	WITH I.A./2398/2015 in Crl.Rev.P./423/2015	ABHIJIT BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MS.J BORAH MR. S BISWAS MDE AHMED	PP, ASSAM
135	Crl.Rev.P./441/2015 WITH LCR 5 FILES	ANIL CH. DUTTA Versus THE STATE OF ASSAM and ANR.	MR.D R SAIKIA MS.A DEVI MS.M MAHANTA	MR.S M MOLLAH(R-3) PP, ASSAM

136	Crl.Rev.P./20/2016 WITH LCR 4 FILES	MOGRAB ALI @ MD. MAGRAB ALI and 12 ORS Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MD.A HUSSAIN MR.A S CHOUDHURY	MR. K R PATGIRI (r-2) MR. B GOGOI (r-2) MR. M R KHANDAKAR MS.S GOGOI(R-2) MR. S P SHARMA (R2) MRS S BEGUM (R-2) MS. U HAZARIKA (r-2) MR S ISLAM (R-2) PP, ASSAM MR.U BHATTACHARYAR-2 MR.D C C PHUKAN(R-2)
137	Crl.Rev.P./30/2016	VIJAY KUMAR SHARMA Versus SMTI. RANI SHARMA	MR. P J SAIKIA MR. K BARUAH MR. R S MISHRA	MR.S C KEYAL MS.P BARUAH
138	Crl.Rev.P./124/2016 WITH LCR 2 FILES	MD. KHURSHED ALI and ANR. Versus THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MS.P DAS MR H HOQUE	MS.S AHMED R-2 PP, ASSAM MRS.S P HUSSAIN(R-2)
139	Crl.Rev.P./127/2016 WITH LCR 3 FILES	UTPAL SARMA Versus THE STATE OF ASSAM	MR.B DEKA MR.P JAIN MR.K BHARDWAJ	PP, ASSAM
140	Crl.Rev.P./149/2016 WITH Crl.M.C./11/2016 in Crl.Rev.P./149/2016	MD. AKKAS ALI Versus MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM
141	Crl.Rev.P./188/2016 WITH LCR 3 FILES	MD. AKKAS ALI Versus MUSSTT. ANOWARA BEGUM and ANR. ATUL PATGIRI Versus THE STATE OF ASSAM and ANR	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.T J MAHANTA MR.R SARMA	PP, ASSAM MR. JYOTIRMOY ROY MR.P KATAKI(R-2) MR.N K HALOI(R-2) MR. S SARMA (R-2) MR. R HAZARIKA (R-2) MR.D CHAKRABARTY (R-2) MR. C CHAKRAVARTY (R-2) MR T MEELEE MR D DAS (R-2) MS E NATH PP, ASSAM
142	Crl.Rev.P./207/2016 WITH Crl.Rev.P./206/2016 (D/O), LCR 6 FILES	PUTUL SAIKIA Versus HERAMBA GOGOI and ANR	MR.B BORA MR.A BARUA	MR.P J SAIKIA MR.K BORUAH MS.M KECHII PP, ASSAM MR.T G BARUAH
143	Crl.Rev.P./239/2016	SIBAPRASAD BORA @ ATUL BORA Versus THE STATE OF ASSAM AND ANR	MS U DAS MR.M S SARMA MS.B R KALITA	MR.M DUTTA(R-2) MS.M KALITAR-2 MR.A BARUA(R-2) PP, ASSAM
144	Crl.Rev.P./301/2016	GAUTAM DEB Versus SMTI. RAJASHRI DEB	MR.I ALAM MR.T SK	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MR.W RAHMAN
145	Crl.Rev.P./305/2016 WITH LCR 6 FILES	SRI HONTU BORA Versus THE STATE OF ASSAM and ANR	MR.K K HANDIQUE MR.J K CHUTIA MR.R GOHAIN MS.M BHUYAN	PP, ASSAM
146	Crl.Rev.P./316/2016 WITH LCR 3 FILES	UPNESH THAKUR @ HARI THAKUR and ANR. Versus THE UNION OF INDIA and ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.S C BISWAS(Spl.Counsel Rly.) MR.A K SARKAR SC, RAILWAY
147	Crl.Rev.P./318/2016 WITH LCR 1 FILE	SANJIT THAKUR Versus THE UNION OF INDIA and ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.S C BISWAS(Spl.Counsel Rly.) MR.A K SARKAR SC, RAILWAY
148	Crl.Rev.P./330/2016 WITH LCR 6 FILES	MOJESH BUGH Versus THE STATE OF ASSAM AND ANR	MR.B BORA MR.A BARUA	PP, ASSAM
149	Crl.Rev.P./341/2016 WITH LCR 3 FILES	JAHAR ALI Versus THE STATE OF ASSAM and ANR	MS.M BORAH MR.A HUSSAIN MR.A DEWAN	MD.M H CHOUDHURY(R-2) MS.F INTAZR-2 PP, ASSAM

150	Crl.Rev.P./359/2016 WITH LCR 3 FILES	TARUN SAHA Versus THE STATE OF ASSAM AND ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	PP, ASSAM
151	Crl.Rev.P./360/2016 WITH LCR 3 FILES	SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM
	WITH I.A.(Crl.)/400/2016 in Crl.Rev.P./360/2016	SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
152	Crl.Rev.P./365/2016 WITH LCR 3 FILES	SANJEEB MANDAL Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	PP, ASSAM
153	Crl.Rev.P./369/2016 WITH LCR 3 FILES	ARUN SARMA Versus MD. ZAHIDUL HUSSAIN	MR.M RAHMAN MS. A AHMED MS.S DAS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID
154	Crl.Rev.P./392/2016 WITH LCR 2 FILES	SRI ARUN SARMA Versus MD. JAHIDUL HUSSAIN	MR.M RAHMAN MS. A AHMED MS.S DAS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID
155	Crl.Rev.P./112/2017 WITH LCR 3 FILES	JALIL ALI Versus THE STATE OF ASSAM and ANR.	MD.A MATLIB MR.R DHAR	MS.R BARUAH MS.M CHATTERJEE MS.N R RABHA PP, ASSAM SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA
156	Crl.Rev.P./117/2017 WITH LCR 3 FILES	PRADIP BARMAN @ PRADIP KR. BARMAN Versus THE STATE OF ASSAM and ANR.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	
157	Crl.Rev.P./119/2017 WITH LCR 4 FILES	BIKASH TIWARI @ TILAK PRASAD TIWARI Versus THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
158	Crl.Rev.P./156/2017 WITH LCR 6 FILES WITH (ONE COPY)	MD. RAKIBUDDIN AHMED Versus THE STATE OF ASSAM		PP, ASSAM
159	Crl.Rev.P./175/2017 WITH LCR 3 FILES	PIJUSH RAY Versus THE UNION OF INDIA AND ANR	MR.B CHOUDHURY MR.R MAZUMDAR MR. E AHMED MS.J BORAH MS.S BISWAS	SC, NF RLY
160	Crl.Rev.P./195/2017 WITH LCR 4 FILES	JITEN GOGOI Versus THE UNION OF INDIA	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. B K DAS MR. H P NEOG SC, NF RLY
161	Crl.Rev.P./230/2017 WITH LCR 4 FILES	MD. MAJNUR ALI and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM
162	Crl.Rev.P./278/2017 WITH LCR 3 FILES	KAMALESWAR KAIBARTA Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MS.A SAJAD	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY PP, ASSAM
163	Crl.Rev.P./325/2017 WITH LCR 1 FILE	RUBUL ALI Versus MAMONI BEGUM	MR.A K PURKAYASTHA MR.M S ALI	MR H BARUAH MR. N K DEKA
164	Crl.Rev.P./332/2017 WITH LCR 4 FILES	PATUN CHOUHAN and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.R S CHAUHAN MS.B DEKA	MR.A K PURKAYASTHAR-2 MR.S K DAS(R-2) PP, ASSAM MS.M BHUYAN(R-2)

165	Crl.Rev.P./336/2017 WITH LCR 1 FILE	DR. KESHARI CHAND GOEL Versus THE STATE OF ASSAM and 5 ORS.	MR.B CHOWDHURY MR.N S LASKAR MR.R A CHOUDHURY	MR B AGARWAL (R2-R6) MR. A M BORA (R2-R6) MR. D GOGOI (R2-R6) MR. D K BAIDYA (R2-R6) MS. C CHOUDHURY (R2-R6) MS P DASGUPTA (R2-R6) PP, ASSAM
166	Crl.Rev.P./350/2017 WITH LCR 3 FILES	HARI KANTA MECH Versus THE STATE OF ASSAM and ANR.	MR.D BARUAH MR.R DHAR MR.S SHARMA MR.N N UPADHAYA	MR.R BORPUJARI(R-2) PP, ASSAM MRS D BARPUJARI(R-2)
167	Crl.Rev.P./364/2017 WITH LCR 1 FILE	MOJAMMEL HAQUE AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR.M U MAHMUD MR A GONI MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	PP, ASSAM
168	WITH Crl.Rev.P./380/2017 WITH LCR 4 FILES	DANPATI DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.M U MAHMUD MR A GONI MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	PP, ASSAM
169	Crl.Rev.P./386/2017 WITH LCR 3 FILES	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM S.C., FOREST DEPTT. PP, ASSAM
170	Crl.Rev.P./405/2017 WITH LCR 4 FILES	MANOJ KALITA Versus THE STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN	MR.S CHAUHAN(R-1) MR.D CHUTIA(R-1) PP, ASSAM
171	Crl.Rev.P./413/2017 WITH LCR 1 FILE	ANIL KALITA Versus DIWAKAR CHOUDHURY and ANR	MRS.A S GOSWAMI MR.T N DAS MS.M DAS	MR.S C BISWAS(R. 2 & 3.) MR. B SARMA(R. 1) PP, ASSAM ADDL PP,ASSAM SC, RAILWAY
172	Crl.Rev.P./415/2017 WITH LCR 3 FILES	KIRAN KR KALITA Versus THE STATE OF ASSAM and 2 ORS.	MR.N H MAZARBHUYAN MR.A M ALAMAN MR.A S TAPADER	MR. S CHAUHAN(R-1) MR.D CHUTIA(R-1) PP, ASSAM
173	Crl.Rev.P./442/2017 WITH LCR 4 FILES	GAUTAM SHANKAR DAS Versus HIMANSHU PRADIP BARUAH and ANR.	MR.P J SAIKIA MS.R GOGOI	MR.S C BISWAS(R. 2 & 3.) MR. B SARMA(R. 1) PP, ASSAM ADDL PP,ASSAM SC, RAILWAY
174	Crl.Rev.P./443/2017 WITH LCR 2 FILES	DEBESH GOSWAMI Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MS.R GOGOI	MS. B M CHHETRI MR. S SHARMA MS. P TALUKDAR PP, ASSAM MR. M P SARMA
175	Crl.Rev.P./466/2017	DILIP DAS Versus M/S SHARMA BUILDERS AND ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. M RAHMAN MR. S RANA PP, ASSAM
176	Crl.Rev.P./474/2017 WITH CRL.REV.P./478/2017 (D/O), LCR 4 FILES	MASRAF HUSSAIN SAIKIA Versus RAFIKA KHATUN SAIKIA	MR.S K BHATRA MRJ C GAUR MR. A K RAY MR. I GOGOI MIIS T DAS MS.M GAUR	MR. T DEKA (R1) MR. S K GOSWAMI (R1) MR. R SHARMA (R1) PP, ASSAM
			MR.M RAHMAN MS. A AHMED MS.S DAS MR.M K SARMAH	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN

177	WITH Crl.Rev.P./475/2017	MAINUL HAQUE SAIKIA Versus RAFIKA KHATUN SAIKIA	MR.M RAHMAN MS. A AHMED MS.S DAS MR.M K SARMAH	
178	I.A.(Crl.)/835/2017 in Crl.Rev.P./461/2017	MD. HARMUJ ALI Versus MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
	WITH Crl.Rev.P./461/2017	MD. HARMUJ ALI Versus MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
179	Crl.Rev.P./68/2018	SANJIB AHMED LASKAR AND 10 ORS. Versus SAIDUL HAQUE LASKAR	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA
180	Crl.Rev.P./129/2018 WITH LCR 2 FILES	PRANJAL CHAKRAVORTY Versus GITANJALI GOSWAMI	MS. S CHAKRAVARTY MD. R ALI MR. A M KHAN MR. J KALITA MR D KALITA MR M RAHMAN	MR. U K NAIR MS. M SHARMA MR. A CHETRY MRS. P. SARMA MR. M P SARMA
181	Crl.Rev.P./152/2018 WITH SCANNED COPY OF CD	UMA KANTA BORA Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. T DEURI MR. U SAIKIA MR. R K BORA MR. J RABHA	PP, ASSAM
182	Crl.Rev.P./175/2018 WITH LCR 1 FILE	ABADUR RAHMAN @ ABDUL RAHMAN @ EBADUR RAHMAN Versus SMT. RITA BEGUM	G UDDIN MR. S AHMED MS. P A TALUKDAR	MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS
183	Crl.Rev.P./199/2018 WITH LCR 4 FILES	CHANDAN HAZARIKA Versus PRAG RAJ SINGLA	MR. R BORAH MR. R PHUKAN	MR. S K BHATTACHARYYA MR. B SINHA
184	Crl.Rev.P./200/2018 WITH LCR 4 FILES	ANANDA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY MR. B S SINGHA MR R L CHUTIA	MR A D CHOUDHURY MR. A HUSSAIN (R2) MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA PP, ASSAM
185	Crl.Rev.P./224/2018 WITH LCR 1 FILE	JAYANTA CHARINGIA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETIA MR. M KALITA MR. J HATIMURIA	PP, ASSAM
186	Crl.Rev.P./288/2018 WITH LCR 2 FILES	OTTIS ASSOCIATE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE MR. B BORAH MR P SARKAR	MR. M K SHARMA (OP2) MS A BARUAH (OP2) MS. S S SAIKIA (OP2) PP, ASSAM MR. N ALI (OP2)
187	Crl.Rev.P./293/2018 WITH LCR 3 FILES	M/S. B.K.BERIA AND SONS AND ANR. Versus M/S. TOPCEM INDIA	MR. A R SHOME MR. A J GHOSH MS J K JAISWARA	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN MR. A KONWAR
188	Crl.Rev.P./302/2018 WITH LCR 3 FILES	ARUNJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR S M ABDULLAH P MR S RAHMAN MR. J ALI MR D SAIKIA MR R ISLAM	MR. O P BHATI (OP2) MR. P SARMA (OP2) PP, ASSAM MR. M K JAIN (OP2) MR. P K BAJAJ (OP2)
189	Crl.Rev.P./303/2018 WITH LCR 2 FILES	BAPUKAN ALI Versus ASMA SHEIKH	MR. R ALI MS. F Y HUSSAIN	MR. A Y CHOUDHURY MR M AHMED MR. N H LASKAR MR. T A CHOUDHURY

190	Crl.Rev.P./304/2018 WITH LCR 4 FILES	BINIT DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE	MR. P D NAIR (R2) MR G ALAM (R2) MR. H ROHMAN (R2) MR. D NAG (R2) PP, ASSAM
191	Crl.Rev.P./314/2018 WITH LCR 4 FILES (SCANNED)	SURAJ JIGDUNG AND ANR. Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
192	Crl.Rev.P./332/2018 WITH LCR 5 FILES	MIHIR RANJAN PAUL @ SUNDAR BHAI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR D TALUKDAR (R2) MR. A K SAIKIA (R2) MR P CHOUDHURY (R2) PP, ASSAM
193	Crl.Rev.P./342/2018 WITH LCR 3 FILES	BASISTHA BHUYAN Versus KAMINI LAHKAR AND 2 ORS	MR P BHARADWAJ	MR. O P BHATI (R1, R2) MR T C DAS (R1, R2) MR. P SARMA (R1, R2) PP, ASSAM
194	Crl.Rev.P./359/2018 WITH LCR 3 FILES	PULINDRA DAS @ KOLIYA Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
195	Crl.Rev.P./370/2018 WITH LCR 2 FILES	RAJIB TANTI Versus DEBAJIT CHANDRA BARUAH	MR. K SARMA MR. D DAS MR. M BARUAH	MR. B CHAKRABORTY MR. N BHARALI MS G Gayan MR S HUSSAIN
196	Crl.Rev.P./391/2018 WITH LCR 5 FILES	AFTABUR RAHMAN BARBHUIYA @ AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	MR. S D PURKAYASTHA (OP2) MR S CHOUDHURY (OP2) PP, ASSAM
	WITH I.A.(Crl.)/800/2018 in Crl.Rev.P./391/2018	AFTABUR RAHMAN BARBHUIYA @ AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	PP, ASSAM
197	Crl.Rev.P./406/2018 WITH LCR 3 FILES	ROBIN DOLEY Versus SADAGAR BARUAH AND ANR.	MR. S C BISWAS MR. P S BISWAS	MR. N N B CHOUDHURY (R1) MR. A GOHAIN (R1) MR. B PADUN (R1)
198	Crl.Rev.P./437/2018 WITH LCR 4 FILES	PARESH HAZARIKA Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR. S J ABDULLAH MR. M P KSHETRI MR. T MALAKAR	PP, ASSAM
199	Crl.Rev.P./463/2018 WITH SCANNED COPY OF LCR	JADAV KUMAR NATH Versus JUNTI DEVI	MR. D K DAS MR. N G KUNDU MR. U K BORAH	MS D HAZARIKA MS D HAZARIKA
	WITH I.A.(Crl.)/250/2019 in Crl.Rev.P./463/2018	JADAV KUMAR NATH Versus SMT. JUNTI DEVI	MR. U K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/669/2019 in Crl.Rev.P./463/2018	JADAV KUMAR NATH Versus THE STATE OF ASSAM AND ANR	MR. N G KUNDU MR. U K BORAH	PP, ASSAM
200	Crl.Rev.P./1/2019 WITH LCR 1 FILE	SANDITA GUPTA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR M J QUADIR MR. N S LASKAR MR. R A CHOUDHURY MR. K MIRA MRS. S ISLAM	MR. N H BARBHUIYA (R2) MS N J BEGUM (R2) PP, ASSAM
201	Crl.Rev.P./25/2019	RAJU SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR M HALOI PP, ASSAM MS. J DEVI
202	Crl.Rev.P./185/2019 WITH LCR 7 FILES (3 SCANNED)	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	DR. B U AHMED MR K UDDIN MR. A K AZAD MR. A K AHMED

203	WITH Crl.Rev.P./123/2019	SUNIL KAKOTI Versus MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	DR. B U AHMED MR K UDDIN MR K UDDIN MR. A K AZAD MR. A K AHMED
204	Crl.Rev.P./191/2019 WITH LCR 3 FILES	CHANDRA KUMAR SHARMA Versus BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	MR. B PHUKAN (R1) MR N M HAZARIKA(R1) PP, ASSAM (R2)
205	Crl.Rev.P./197/2019 WITH LCR 3 FILES	MD. NIMAR ALI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR. A H M R CHOUDHURY (R2, R3) MR. N S LASKAR (R2, R3) PP, ASSAM
206	Crl.Rev.P./207/2019 WITH LCR 5 FILES	PHUKAN DEKA Versus THE STATE OF ASSAM	MS R KALITA MRS. P B BORDOLOI, AMICUS CURIAE MR. R SARMA MS. K D SARMAH MS. B DEVI	PP, ASSAM
207	Crl.Rev.P./212/2019	GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
208	WITH Crl.Rev.P./247/2019	SMT GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
209	Crl.Rev.P./215/2019 WITH LCR 3 FILES	OTTIS ASSOCIATE PVT. LTD. AND ANR. Versus THE M/S. JALAN SALES CORPORATION AND 2 ORS.	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA PP, ASSAM (R3)
210	Crl.Rev.P./220/2019 WITH LCR 4 FILES	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM
211	Crl.Rev.P./228/2019 WITH LCR 2 FILES	HRISHIKESH DAS Versus SMTI. DEEPSHIKHA BORAH	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MR. A J HAZARIKA
212	Crl.Rev.P./343/2019 WITH LCR 6 FILES	PRADIP KR. DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
213	Crl.Rev.P./351/2019 WITH LCR 1 FILE	ASHI ULLAH Versus MARJINA KHATUN	MR M AHMED MR. A HUSSAIN	MR. K R PATGIRI
214	Crl.Rev.P./367/2019 WITH LCR 2 FILES	DR. TARA PRASAD DAS Versus THE STATE OF ASSAM	MR N DUTTA MR S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	PP, ASSAM
215	Crl.Rev.P./383/2019 WITH LCR 6 FILES	KUSHAL KHANIKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
216	Crl.Rev.P./399/2019 WITH LCR 1 FILE	MD. BASIR AHMED Versus SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
217	Crl.Rev.P./407/2019 WITH LCR 4 FILES	BHUPEN DEKA Versus ZAHEER ABBAS CHOUDHURY @ ZAHIR ABBAS CHOUDHURY	MR. A KHANIKAR	MR. A Y CHOUDHURY MR. T A CHOUDHURY

218	Crl.Rev.P./426/2019 WITH LCR 4 FILES	RAJIB SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR DEBA KUMAR DAS MR. S DIHINGIA MR I HASSAN	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU PP, ASSAM
219	Crl.Rev.P./447/2019 WITH LCR 3 FILES	JAHIRUL ISLAM Versus ROSY RASHID	MR. A SATTAR MS. N BARMAN	MR. L C DEY
220	Crl.Rev.P./485/2019 WITH LCR 1 FILE	HABEJ UDDIN AHMED Versus MOSTT. MESBHAN BIBI @ MESBHAN BEWA	MR. I A TALUKDAR MR. B HUSSAIN	MR G SAROWAR MR. N UDDIN MR. M ISLAM
221	Crl.Rev.P./491/2019 WITH LCR 3 FILES	SMTI. KAJAL LATA PAUL @ KAJAL PAUL @ KAJAL PAUL CHOUDHURY @ KAJAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. R DEV	MR. S AGARWAL (R2) PP, ASSAM
222	Crl.Rev.P./506/2019 WITH LCR 2 FILES	WAZIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	MR J BORAH MR. P BORGHAIN PP, ASSAM
223	Crl.Rev.P./508/2019 WITH LCR 2 FILES	JIVAN BORO Versus BISWAJIT TALUKDAR	MR U DAS MR. S SAIKIA	MR F KHAN MS D BARUAH
224	Crl.Rev.P./513/2019 WITH LCR 6 FILES	KAILASH KUMAR BAGARIA Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MS. M DEVI MR. A DAS	MR. Y S MANNAN (r-2) MS N DEKARAJA (r-2) PP, ASSAM
225	Crl.Rev.P./515/2019 WITH LCR 3 FILES	MD. HAMIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MR. M K ALI	MR. R DEV PP, ASSAM
226	Crl.Rev.P./531/2019 WITH LCR 4 FILES	BABURAM SONAR Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED	PP, ASSAM
227	Crl.Rev.P./534/2019 WITH LCR 5 FILES	SMTI. MAMONI SAIKIA DUTTA Versus MANOJ BORA AND ANR.	MR. P KATAKI MR D KALITA	MRS L BORUAH MISS. M BORAH MR. B B BORAH PP, ASSAM
228	Crl.Rev.P./539/2019 WITH LCR 1 FILE	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND ANR	MR. J C CHAUDHURY MR. K H KHANDAKAR MR. L C DEY MR. K M HASSAN MR G C SHARMA	MR A TEWARI MS. P ADHIKARI MR. D WANGDI PP, ASSAM
	WITH			
229	Crl.Pet./1124/2018	ISHAN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS NILAKSHI SARMA MR. D WANGDI	MR. J C CHAUDHURY MR. S ALIM (R2) MR. B HUSSAIN (R2) MR. K H KHANDAKAR (R2) MR. L C DEY DR. C R BORUAH (R2) MR. K M HASSAN (R2) MR G C SHARMA MR S P PAUL PP, ASSAM
230	I.A.(Crl.)/980/2019 WITH LCR 3 FILES in Crl.Rev.P./251/2018	ABDUL BASID Versus ABDUL HAKIM LASKAR @ ABDUL LASKAR AND ANR	MR. S ALIM	MR. S N TAMULI PP, ASSAM
	WITH Crl.Rev.P./251/2018	ABDUL HAKIM LASKAR @ ABDUL LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI	MR. S ALIM (R2) PP, ASSAM
231	Crl.Rev.P./15/2020 WITH SCANNED COPY OF LCR (1 FILE)	NAYANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S BARMAN	MR A K AZAD PP, ASSAM
232	Crl.Rev.P./28/2020 WITH SCANNED COPY OF LCR (4 FILES)	AMITESH GHOSH @ RAJA GHOSH Versus THE STATE OF ASSAM AND ANR	A RAHMAN MR E HUSSAIN	MR Z ALAM MR D C NATH MS. S NAZNEEN PP, ASSAM

233	Crl.Rev.P./87/2020 WITH LCR 2 FILES	JAGADISH DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A H M R CHOUDHURY MR. J LASKAR (R2) PP, ASSAM
234	Crl.Rev.P./91/2020	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MS F N ZAMAN MR S H MAHMUD MS. R AHMED MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
235	Crl.Rev.P./93/2020 WITH LCR 1 FILE	SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR MR D TALUKDAR MR. U K NAIR MR P S DEKA MR. A CHETRY PP, ASSAM (R2)
	WITH I.A.(Crl.)/165/2021 in Crl.Rev.P./93/2020	SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR PP, ASSAM
236	Crl.Rev.P./181/2020	UNION OF INDIA Versus MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS MR. S NATH (R1, R2) MR B BHATTACHARYYA (R1, R2) MR. D BASUMATARY (R1, R2)
237	Crl.Rev.P./231/2020 WITH LCR 4 FILES	BHAYNUR ALI Versus ON BEHALF OF KHAGEN SINGHA LAHKAR HIS SON BIKROM SINGHA LAHKAR AND ANR	MR. A M BORA MS. S K NARGIS MR. D GAGAI MR. M K HUSSAIN MR. V A CHOWDHURY MS. A MESEN MR. A K BHUYAN (R-1) MS. N CHOUDHURY (R-1) MR. M BORAH (R-1) MR. A KHOUND (R-1) MS B BORA (R-1) MR J DAS (R-1) PP, ASSAM RESPONDENT IN PERSON
238	Crl.Rev.P./28/2021 WITH LCR 3 FILES	ASHOK CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY PP, ASSAM
239	Crl.Rev.P./33/2021 WITH LCR 1 FILE	SANOWAR RAHMAN Versus HALIDA KHATUN	MR. A GOYAL MR. A CHOUDHURY MS R OJAH MR. S A AHMED MISS M GOGOI MR F A AHMED
240	Crl.Rev.P./113/2021 WITH LCR 2 FILES	MD. RAMIJ ALI Versus THE STATE OF ASSAM	MR. S HAZARIKA MS M HAZARIKA PP, ASSAM
241	Crl.Rev.P./114/2021 WITH LCR 1 FILE	JAGJIT SINGH Versus Bhubaneswar Barman	MR S H SIKDAR
242	Crl.Rev.P./144/2021 WITH LCR 1 FILE	KHAIRUL ALOM KHAN Versus AFRUZA KHANAM	MR Z HUSSAIN MS B B AHMED MD M ALI MR E AHMED MR. S Z RAHMAN
243	Crl.Rev.P./150/2021	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH DR. N DEKA (r-2) PP, ASSAM MS. P CHAKRABORTY (r-2)
	WITH I.A.(Crl.)/305/2021 in Crl.Rev.P./150/2021	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. A SARMAH PP, ASSAM
244	Crl.Rev.P./155/2021 WITH CRL.PET./155/2021 (D/O), LCR 8 FILES	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED MR. D BARUAH (R-2) MS. T. PAIT (R-2) PP, ASSAM
245	WITH Crl.Rev.P./161/2021	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED MR. D BARUAH (R-2) MS. T. PAIT (R-2) PP, ASSAM
246	Crl.Rev.P./183/2021 WITH LCR 3 FILES	RAJIB CHANGMAI Versus NABA DEKA	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MR. ABU JAHID
247	Crl.Rev.P./187/2021 WITH LCR 2 FILES	ABIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN MR F HAQUE (R-1 TO 6) MR N ISLAM (R-1 TO 6) PP, ASSAM

248	Crl.Rev.P./218/2021 WITH LCR 4 FILES	KALPANA DAS Versus THE INDUSTRIAL CO OPERATIVE BANK LIMITED AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA	MS S DAS PP, ASSAM (R-2)
249	Crl.Rev.P./229/2021 WITH LCR 1 FILE	AJIT BHOWMICK Versus KALPANA NATH	MR. U C RABHA MR. P K DAS MR. S M SARMA MS. A SINGHA	MR B CHANDA
250	Crl.Rev.P./258/2021	MILAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI	MR B CHANDA (r-2) PP, ASSAM
251	Crl.Rev.P./8/2022 WITH LCR 2 FILES	MD. AJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR A N AHMED PP, ASSAM
252	Crl.Rev.P./10/2022 WITH LCR 3 FILES	MONOWAR HUSSAIN Versus NAJRUL ISLAM	MR. A F N U MOLLAH MR. A AHMED U U KHAN	MR. S K DAS MR R KARIM MR D BARMAN
253	Crl.Rev.P./14/2022	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR N AHMED	MR. U C RABHA (R-2,3,4,5) MR. S M SARMA (R-2,3,4,5) PP, ASSAM
254	Crl.Rev.P./26/2022 WITH LCR 4 FILES	ABUBOKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM	MR. M K BORO (r-2) PP, ASSAM
255	Crl.Rev.P./32/2022 WITH LCR 4 FILES (SCANNED)	NOOR UDDIN Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
256	Crl.Rev.P./58/2022 WITH LCR 4 FILES	JITENDRA KR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAHEWALLA MR. P BORA MR. A CHETIA MS. S. TODI MR H K SARMA	MR. K K KALITA (r-3) MR R SENSUA (r-3) MR D BORAH (r-3) M. A. OASIS (r-3) PP, ASSAM
257	Crl.Rev.P./61/2022 WITH LCR 1 FILES	HAJARAT BILLAL @ HAJARAT BILLA Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR M AHMED	MR. S ISLAM (R-2) MR A HAWARI (R-2) PP, ASSAM
258	I.A.(Crl.)/97/2022 WITH LCR 2 FILES in Crl.Rev.P./307/2021 WITH Crl.Rev.P./307/2021	ANOWAR HUSSAIN Versus DHYAN FOUNDATION AND 2 ORS. DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M KHAN MR. A HUSSAIN (R-3) MR. DITUL DAS MR. R RAHMAN	PP, ASSAM MR. A M KHAN (R-3) MR. A HUSSAIN (R-3) PP, ASSAM
259	Crl.Rev.P./115/2022 WITH LCR 3 FILES WITH	HEMANTA KR BASUMATARY Versus MD. AZGAR ALI AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
260	Crl.Rev.P./123/2022 WITH I.A.(Crl.)/4/2023 in Crl.Rev.P./123/2022	HEMANTA KR. BASUMATARY Versus MD. AZGAR ALI AND ANR. MD. AZGAR ALI Versus HEMANTA KR. BASUMATARY AND ANR.	MR. P K DAS MR. M BARUAH MR. I A TALUKDAR	MR. I A TALUKDAR MR. B HUSSAIN PP, ASSAM MR. P K DAS
261	Crl.Rev.P./160/2022 WITH LCR 4 FILES	HARBILASH DAS Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	MR I HASSAN PP, ASSAM
262	Crl.Rev.P./169/2022 WITH LCR 3 FILES	JAYANTA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. A K DUTTA (R-2) MR D C NATH (R-2) PP, ASSAM
263	Crl.Rev.P./219/2022 WITH LCR 1 FILE	MOKSHED ALI Versus AMINA BEGUM	MR. A R SIKDAR MD A ALI M M ZAMAN	MR. R ALI H A AHMED
264	Crl.Rev.P./298/2022 WITH LCR 2 FILES	SHAMIM AHMED BARBHUIYA Versus MASUDA BEGUM BARBHUIYA	MR. J LASKAR MR R DAS	MR. R A CHOUDHURY MR. R A MAZUMDER

265	Crl.Rev.P./410/2022 WITH LCR 2 FILES	GAURANGA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
266	Crl.Rev.P./425/2022 WITH LCR 3 FILES	RUPASRI SARMA Versus DEBENDRA SARMA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	MR. M K SARMA MR K K GOSWAMI
267	I.A.(Crl.)/457/2022 in Crl.Rev.P./317/2022 WITH Crl.Rev.P./317/2022	NIPUL OJAH Versus INUL OJAH	MR. S ALIM	R L CHUTIA
		INUL OJAH Versus NIPUL OJAH	MR. I CHOUDHURY R L CHUTIA	MR. S ALIM
268	Crl.Rev.P./487/2022 WITH LCR 2 FILES	ABDUL RAUF CHOUDHURY Versus JABA BEGUM BORA AND ANR	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M R SODIAL (R-1) MS. S Z HAYAT (R-1) MS. H. BHARALI (R-1) MS. B H SHIRIN (R-1) PP, ASSAM
269	Crl.Rev.P./493/2022 WITH LCR 2 FILES WITH	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
270	Crl.Pet./1292/2023	ZAHIRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS. B DEVI (R-2) MS. S BORA (R-2) MR. P BORAH (R-2) PP, ASSAM
271	Crl.Rev.P./509/2022 WITH LCR 4 FILES	DEBA KANTA NATH Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	MR. M TALUKDAR (r-2) MR Z ALAM MS. S NAZNEEN (r-2) MR. S K DAHAL (r-2) PP, ASSAM
272	Crl.Rev.P./548/2022 WITH LCR 1 FILE	HARI SANKAR NATH Versus PINKI NATH	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR D C NATH MR. M MONDAL
273	Crl.Rev.P./557/2022 WITH LCR 1 FILE	SAFIQUR RAHMAN LASKAR Versus FERDOUSARA BEGUM BARBHUIYA	MR. B U LASKAR	MR. A H M R CHOUDHURY
274	Crl.Rev.P./574/2022 WITH LCR 2 FILES	SAYARUN NESSA @ CHAYARUN BIBI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
275	Crl.Rev.P./589/2022 WITH LCR 4 FILES	SOPIKUL BEPARI Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MRS. N RAHMAN	MD. A H LASKAR (r-2) PP, ASSAM
276	Crl.Rev.P./597/2022 WITH LCR 3 FILES	SUPARNA CHARABORTY Versus SIMANTA PATOWARY AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR R SENSUA (R-1) S CHOUDHURY M. A. OASIS PP, ASSAM
277	I.A.(Crl.)/788/2022 WITH LCR 2 FILES in Crl.Rev.P./96/2022 WITH Crl.Rev.P./96/2022 WITH I.A.(Crl.)/167/2023 in Crl.Rev.P./96/2022	DIPANJALI CHETIA Versus BHUPENDRA KUMAR DAS , BHUPENDRA KUMAR DAS Versus DIPANJALI CHETIA BHUPENDRA KUMAR DAS Versus SMT. DIPANJALI CHETIA	MR. S K KEJRIWAL MR SISHIR DUTTA MR. H N SARMA MR. H N SARMA	MR. S DUTTA MR. S K KEJRIWAL MS. S KEJRIWAL MR S K KEJRIWAL
278	Crl.Rev.P./129/2023 WITH SCANNED COPY OF LCR (ONE FILE)	THE STATE OF ASSAM Versus PINKU BORO	MR. B SHARMA, ADDL. P.P., ASSAM	MS. S PHUKAN (R-1) MR U PANDEY (R-1)
279	Crl.Rev.P./174/2023 WITH LCR 4 FILES	HARJYOTI CHOUDHURY Versus HEMAN DAS	MR. A AHMED U U KHAN	MR J H SAIKIA

WITH
[I.A.\(CrI.\)/351/2023](#)
in CrI.Rev.P./174/2023

280 [CrI.Rev.P./212/2023](#)
WITH LCR 3 FILES

281 [CrI.Rev.P./241/2023](#)
WITH LCR 1 FILE

282 [CrI.Rev.P./412/2023](#)
WITH LCR 1 FILE

283 [CrI.Rev.P./544/2023](#)
WITH LCR 5 FILES

HARJYOTI CHOUDHURY

Versus

HEMAN DAS

NURUL ISLAM

Versus

THE STATE OF ASSAM AND ANR

SONESWAR BARMAN

Versus

THE STATE OF ASSAM AND ANR.

RITUL BORAH

Versus

THE STATE OF ASSAM AND ANR

ANWAR HUSSAIN MAZUMDER @ TONY
AND 2 ORS

Versus

THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY

MR. A AHMED

U U KHAN

MD. H BHUYAN

MR. M R Z CHOUDHURY

A TALUKDAR

MS A SIDDIKA

MR A MOHAMMAD

MS S MEDHI

MR A SHARMA

MS RIMPI DUTTA

MR. A M BORA

MR. S ROY

MR. M H LASKAR

MR F ABDULLAH

M. HOSSAIN

MR. I A HAZARIKA (R-2)

MR. H ALI (R-2)

MR. R A CHOUDHURY (R-2)

B BARMAN (R-2)

PP, ASSAM

MR S GOSWAMI (R-2)

MR. K R PATGIRI (R-2)

MR. B GOGOI (R-2)

PP, ASSAM

MR. A R BHUYAN (R2)

MR. A BHATTACHARYA (r-

2)

MR S CHOUDHURY (r-2)

MS. K MALAKAR (r-2)

MR. A BHATTACHARJEE (r-

2)

MR N Z CHOUDHURY (R2)

MR N A MAZARBHUIYA

(R2)

MR S PAUL (r-2)

PP, ASSAM (R1)

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./314/2011 WITH LCR 3 FILES	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
2	Crl.Pet./587/2011 WITH CRL.PET./537/2011 (D/O), CRL.PET./457/2011 (D/O)	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY
3	Crl.Pet./96/2012 WITH LCR 1 FILE	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
4	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
	WITH Crl.M.C./358/2012 in Crl.Pet./105/2012	TARUN CH. DUTTA Versus THE RESERVE BANK OF INDIA AND ANR.	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.M BHUYAN PP, ASSAM
5	Crl.Pet./312/2012 WITH LCR 6 FILES	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
6	Crl.Pet./379/2012 WITH LCR 1 FILE	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
7	Crl.Pet./417/2012 WITH LCR 4 FILES	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
8	Crl.Pet./432/2012 WITH LCR 2 FILES	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
9	Crl.Pet./448/2012 WITH LCR 2 FILES	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
10	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH

11	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
12	Crl.Pet./512/2012 WITH LCR 1 FILE	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
13	Crl.Pet./535/2012 WITH LCR 6 FILES	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MR.J KALITA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
14	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
15	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
16	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
17	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
18	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
19	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
	WITH			
20	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
21	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
	WITH			
22	Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
23	Crl.Pet./698/2012 WITH LCR 2 FILES	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
	WITH			
24	Crl.Pet./291/2012	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM

25	Crl.Pet./174/2013 WITH LCR 4 FILES	GOPAL MAZUMDAR and 6 ORS Versus THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
26	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
27	Crl.Pet./485/2013	MUSTT TARA BANU and ANR. Versus THE STATE OF ASSAM and ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY PP, ASSAM
28	Crl.Pet./510/2013 WITH LCR 5 FILES	SUJIT BORA Versus THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
29	Crl.Pet./534/2013 WITH LCR 2 FILES	SUBHA KT. KOCH Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
30	Crl.Pet./542/2013	SMTI LUMLANG SHYLLA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.
31	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
32	Crl.Pet./249/2018	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGHOAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
33	Crl.Pet./291/2018 WITH LCR 3 FILES	AMIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR H I CHOUDHURY MR. L MOHAN MR. R ALI	PP, ASSAM
34	Crl.Pet./793/2018 WITH SCANNED COPY OF LCR 1 FILE	M/S. ABS DEVELOPERS Versus GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	MR D C CHAKRAVARTY (R1)
35	Crl.Pet./821/2018	RASHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
	WITH I.A.(Crl.)/716/2018 in Crl.Pet./821/2018	ROSHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM
36	Crl.Pet./1089/2018 WITH LCR 1 FILE	BRAJENDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI	MR. R K MALAKAR (R2) MS. S R DEVI (R2) PP, ASSAM
37	Crl.Pet./1152/2018	NIRANJAN BORA Versus REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
38	Crl.Pet./1178/2018	MADAN GOPAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR	MR Z KAMAR (R2) MR. R R KAUSHIK (R2) PP, ASSAM
39	Crl.Pet./35/2019 WITH LCR 1 FILE (SCANNED COPY)	KUNJ BIHARI SUREKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM
40	Crl.Pet./67/2019	BHARAT SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J ROY MS. S SARMAH	MR. B K MAHAJAN (Spl PP)

41	Crl.Pet./299/2019	DHRUBAJIT BHUYAN AND 13 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MRS. R S DEURI J RABHA MR J C DAS PP, ASSAM
42	Crl.Pet./305/2019	RAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. M HUSSAIN	MR. N H BARBHUIYA (R2,R3) MS N J BEGUM (R2,R3) PP, ASSAM
43	Crl.Pet./337/2019 WITH LCR 1 FILE	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)
44	Crl.Pet./412/2019	KULDEEP TOMAR Versus THE UNION OF INDIA	MR Z KAMAR MR. U CHOUDHURY	SC, NCB
45	Crl.Pet./414/2019	TOI MODI Versus THE STATE OF ASSAM AND ANR.	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR T MEELEE	MR. S CHAMARIA MR. M ALI MR A N SARMAH PP, ASSAM
WITH				
46	Crl.Pet./764/2019	SUSHANT SAURABH JHA Versus THE STATE OF ASSAM AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY	PP, ASSAM
47	Crl.Pet./556/2019 WITH LCR 1 FILE	SAMSUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	G UDDIN (R-2) MS. P ADHIKARI (R-2) PP, ASSAM
48	Crl.Pet./765/2019 WITH LCR 3 FILES	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
49	Crl.Pet./774/2019	JAJNESWAR RAJKHOWA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MS. S KEMPRAI PP, ASSAM
WITH				
50	Crl.Pet./34/2019	JAJNESWAR RAJKHOWA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MR. P KATAKI (R2) MRS R BEGUM (R2) MS. S KEMPRAI MS. M DEVI (R2) PP, ASSAM
51	Crl.Pet./868/2019 WITH LCR 2 FILES	MD. SAMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	MR. N K KALITA PP, ASSAM
52	Crl.Pet./928/2019 WITH LCR 1 FILE	GOUTAM KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
53	Crl.Pet./938/2019	SMTI. RATNA DUSAD Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MRS. R RONGMEI	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M PP, ASSAM
54	Crl.Pet./941/2019	BAIKUNTHA SARMA AND ANR. Versus NARAYAN SARMA	MR K PUJARI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MS. K A PUJARI MR. R KALITA MR. H KAKATI	MR. B B GOGOI
55	Crl.Pet./970/2019 WITH LCR 1 FILE	CASIO KARAN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK PP, ASSAM

56	Crl.Pet./973/2019	MRINAL KANTI DAS Versus IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
	WITH			
57	Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM
	WITH			
	I.A.(Crl.)/684/2019 in Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	PP, ASSAM
58	Crl.Pet./982/2019	ANKESH CHANDRA AND ANR. Versus MAKAN SINGH RANA AND ANR.	DR. B U AHMED MR. N HAQUE MR. A K AZAD	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM
59	Crl.Pet./985/2019	SMT. K. PORWATI Versus THE STATE OF ASSAM AND ANR.	J RABHA	MD A HUSSAIN (Legal Aid Counsel) PP, ASSAM
60	Crl.Pet./1025/2019 WITH LCR 3 FILES	SATYAJIT TERANG Versus TILUTTOMA HASNU	MR J CHUTIYA MS. S KEMPRAI	MR J PAYENG
61	Crl.Pet./1136/2019 WITH SCANNED COPY OF LCR 1 FILE	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S CHAUHAN MR. P MAZUMDER PP, ASSAM
62	Crl.Pet./1144/2019 WITH LCR 1 FILE	BANAJIT BHAGAWATI Versus THE STATE OF ASSAM AND ANR.	MS. B CHOUDHURY MS S SHARMA MS. J DAS	PP, ASSAM
63	Crl.Pet./1171/2019 WITH LCR 2 FILES	ENARA BEGUM AND ANR Versus State Of Assam	MS. R CHOUDHURY MR. A WAHAB MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM PP, ASSAM
64	Crl.Pet./1392/2019 WITH LCR 2 FILES	SMTI GUNJITA AHUJA AND 3 ORS. Versus VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA
65	Crl.Pet./1427/2019 WITH LCR 1 FILE	SMTI. SUSHMA KUMARI @ SUSHMA DEVI AND 5 ORS. Versus SMTI. ASARAFI DEVI	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
66	Crl.Pet./1515/2019	MUNNA BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	ALHAJJ INAM UDDIN MRS. R MOMTAZ PP, ASSAM
67	Crl.Pet./8/2020 WITH LCR 4 FILES	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
68	Crl.Pet./54/2020 WITH LCR 1 FILE	ALIN BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S MUKTAR MR. K H CHOUDHURY	MD. S U AHMED PP, ASSAM
69	Crl.Pet./157/2020 WITH LCR 2 FILES	ARAKHI BASUMATARI Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. T DEURI (r-2) MRS. R S DEURI (r-2) MS T WAPANGLA (r-2) PP, ASSAM
70	Crl.Pet./202/2020 WITH LCR 2 FILES	BHAWANI SINGH AGARWAL @ BHAWANI AGARWAL Versus THE STATE OF ASSAM AND ANR.	MR. J PAUL MR. A PAUL MS. A DEY	MR. V N UPADHYAY MS P MISHRA PP, ASSAM
71	Crl.Pet./220/2020	HIRANYA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. N DHAR MS. S DASGUPTA PP, ASSAM
	WITH			
	I.A.(Crl.)/392/2020 in Crl.Pet./220/2020	SUMER SINGH GAUR Versus HIRANYA BORA AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR D BARUAH PP, ASSAM

72	Crl.Pet./310/2020 WITH LCR 1 FILE	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MR. A AHMED MD R ALI MD A RAHMAN MS. A KHATUN PP, ASSAM
73	Crl.Pet./325/2020 WITH LCR 1 FILE	ABDUS SALAM LASKAR Versus REHIMA BEGUM LASKAR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH	MS. S B CHOUDHURY
74	Crl.Pet./392/2020 WITH LCR 2 FILES	BISWAJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
	WITH			
75	Crl.Pet./372/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
76	Crl.Pet./439/2020	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
77	Crl.Pet./487/2020	KAMAKHYA MISRA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
78	Crl.Pet./504/2020 WITH LCR 1 FILE	ARIF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
79	Crl.Pet./553/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
	WITH			
80	Crl.Pet./562/2020	DR SUBRATA MITRA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	S N SARMA PP, ASSAM
	WITH			
81	Crl.Pet./565/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. K BORUAH MR. M ALOM PP, ASSAM
82	Crl.Pet./592/2020 WITH LCR 1 FILE	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR. A K BHUYAN (r-2) MS. N CHOUDHURY (r-2) MR. M BORAH (r-2) MR. A KHOUND (r-2) MS B BORA (r-2) MR J DAS (r-2) PP, ASSAM MR N K DEV NATH (r-2)
83	Crl.Pet./600/2020 WITH LCR 1 FILE	GAGAN CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. M BISWAS MR. T CHUTIA MR. D BORA MR. N MAHAJAN MS M DAS	PP, ASSAM
84	Crl.Pet./66/2021 WITH LCR 1 FILE	PRASANNA JIT PATHAK @ PRASANNA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
85	Crl.Pet./90/2021 WITH LCR 1 FILE	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM
86	Crl.Pet./126/2021 WITH LCR 1 FILE	SHAJEDUL KARIM SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MD R ISLAM MR D N SARMA S K DAS PP, ASSAM

87	Crl.Pet./143/2021 WITH LCR 3 FILES	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MR H R A CHOUDHURY (R-2) MD F H LASKAR (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) B BARMAN (R-2) PP, ASSAM
88	Crl.Pet./169/2021	ASHRAF HUSSAIN KHAN AND 3 ORS Versus SHAMIMA AKTAR	MR. T J MAHANTA MR. R ALI MR. H A AHMED MR A S SK	MR. S U AHMED MR A HAWARI
89	Crl.Pet./268/2021 WITH LCR 2 FILES	SMTI. SARADA BISWAS @ VISWAS Versus SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED
90	Crl.Pet./312/2021 WITH LCR 3 FILES	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. U K BARMAN (R2) MD. A. ALI (R2) MR H ALI (R2) MR. M MALAKAR (R2) MR. R KONWAR (R2) PP, ASSAM
	WITH			
91	Crl.Pet./974/2019	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. R ALI MR. U K BARMAN MR. M ALI MR H ALI MR. H A AHMED MS B DAS MR. R KONWAR PP, ASSAM
	WITH			
92	Crl.Pet./505/2021	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MS. T A AHMED	MR. R ALI (R-2) MR. U K BARMAN (r-2) MR H ALI (r-2) H A AHMED (R-2) MS B DAS (r-2) MR. R KONWAR (r-2) MR A S SK (R-2) PP, ASSAM
93	Crl.Pet./383/2021 WITH LCR 4 FILES	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM
	WITH			
94	Crl.Pet./282/2021	VIJAY KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA	MR. A K PURKAYASTHA (R-2) MR. M K MAJUMDAR (R-2) MR G D CHOUDHURY (R-2) MR. S SHARMA (R-2) PP, ASSAM
95	Crl.Pet./424/2021 WITH LCR 1 FILE	ROFIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. N I KHAN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
96	Crl.Pet./452/2021 WITH LCR 1 FILE	DIPANKAR MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR K DEKA	MR G DAS (R-2) PP, ASSAM
97	Crl.Pet./521/2021 WITH LCR 2 FILES	AMALENDU LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
98	Crl.Pet./707/2021 WITH LCR 1 FILE	ABUL HUSSAIN TAPADAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. M H SAIKIA PP, ASSAM MR. T K DEY

99	Crl.Pet./744/2021 WITH LCR 1 FILE	JAWHAR JYOTI DEB AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD	MR J MOLLAH (r-2) MR J DAS (r-2) PP, ASSAM
100	Crl.Pet./792/2021 WITH LCR 1 FILE	KRISHNA PRASAD SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR K KASHYAB MR. M BHATTARAI	MR. D GOGOI, AMICUS CURIAE (R-2) PP, ASSAM
101	Crl.Pet./12/2022 WITH LCR 1 FILE	PRITAM DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. A AHMED MS. P K DEVI U U KHAN	MR. P DUTTA (R-2) MR W R MEDHI (R-2) PP, ASSAM
102	Crl.Pet./31/2022 WITH LCR 1 FILE	PROF. T G SITHARAM AND 15 ORS Versus THE STATE OF ASSAM AND ANR	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MS. D GHOSH (R-2) MS N DEKA (R-2) MR SAURADEEP DEY (r-2) MS H BETALA (R-2) PP, ASSAM
103	Crl.Pet./56/2022	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. J A AHMED MR. K M HASSAN PP, ASSAM
104	Crl.Pet./76/2022	GURJIT KAUR VIRDEE Versus THE STATE OF ASSAM AND ANR	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	MR. S N TAMULI MS. A BEGUM PP, ASSAM
105	Crl.Pet./136/2022 WITH SCANNED COPY OF LCR 4 FILES	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) PP, ASSAM MR. A DAS(R-2) MR. B K SINGHA (R-2)
	WITH			
106	Crl.Pet./133/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM
	WITH			
107	Crl.Pet./134/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
	WITH			
108	Crl.Pet./135/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
109	Crl.Pet./178/2022 WITH SCANNED COPY OF LCR 2 FILES	BIMALANGSHU BHATACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. N DUBEY MS. M DAIMARY	SC, CBI
110	Crl.Pet./190/2022 WITH LCR 4 FILES	SACHINDRA DEY Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. R DE MR. P K SARMA MS. B BHUYAN	MR. K SARMA (Res. 2) MR. S BORUAH (Res. 2) PP, ASSAM
111	Crl.Pet./295/2022 WITH LCR 2 FILES	IMAN UDDIN TALUKDAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. R L YADAV (r-2) MS. K YADAV (r-2) MS. M BHATTACHARJEE (r-2) PP, ASSAM
112	Crl.Pet./370/2022 WITH LCR 1 FILE	JITU BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
113	Crl.Pet./393/2022 WITH LCR 2 FILES	ABUL KALAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS. P ADHIKARI MR A K AZAD	P SHARMA (R-2) PP, ASSAM
114	Crl.Pet./448/2022 WITH SCANNED COPY OF LCR 1 FILE	NILUTPAL DEKA @ NILU DEKA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR P DEKA MR. R DE PP, ASSAM
115	Crl.Pet./459/2022 WITH LCR 4 FILES	MOHASIN MONDOL Versus THE STATE OF ASSAM AND 6 ORS	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	MR. SURAJIT DAS (r-6) MR A W AMAN (r-6) MR S A BARBHUYAN (r-6) PP, ASSAM

116	Crl.Pet./469/2022	TULIKA BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR. C CHOWDHURY MR. D K DAS MR P P MEDHI MR. S A CHOUDHURY	MR R DHAR(SC, En. Dirctorate) ASSTT.S.G.I.
117	Crl.Pet./541/2022	BHAKTA BAHADUR PRADHAN Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	MR M Z AHMED (R-2) MR. A M DUTTA (R-2) PP, ASSAM
118	Crl.Pet./643/2022 WITH LCR 1 FILE	BULU RAM RABHA Versus THE STATE OF ASSAM AND ANR	MR D R GOGOI MR. P K ROYCHOUDHURY TRI GOSWAMI TRI GOSWAMI	G UDDIN MS ANNA K P MS. P ADHIKARI H. DAIMARY PP, ASSAM
119	Crl.Pet./645/2022 WITH LCR 2 FILES	SATYAJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR P K DAS (r-2) MR. M BARUAH (r-2) PP, ASSAM
120	Crl.Pet./701/2022 WITH LCR 1 FILE	ASSAM GORKHA SAMMELAN Versus LEELANATH UPADHAYA AND 10 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	
121	Crl.Pet./704/2022 WITH LCR 2 FILES	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
122	Crl.Pet./706/2022 WITH LCR 1 FILE	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
123	Crl.Pet./744/2022 WITH LCR 1 FILE	BIPUL MECH Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM
124	Crl.Pet./759/2022 WITH LCR 2 FILES	PRAFULLA BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	MR. J I BORBHUIYA (r-2) MS F BEGUM (r-2) MR. L MOHAN (r-2) MRS. K H CHOUDHURY (r-2) PP, ASSAM
125	Crl.Pet./794/2022 WITH LCR 1 FILE	MOZIR UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. B J MUKHERJEE (R2) MS R SAHA (R2) PP, ASSAM
126	Crl.Pet./802/2022 WITH SCANNED COPY OF LCR 2 FILES	ANKUR JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED MS M ROY	MR. S CHAUHAN (r-2) MR. P MAZUMDER (r-2) N ALAM (r-2) M. BORUAH (r-2)
127	Crl.Pet./875/2022 WITH LCR 2 FILES	PROMOD CH DAS @ PROMOD DAS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
128	Crl.Pet./876/2022 WITH LCR 2 FILES	AMITAV SENSOWA Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR B PAUL	MR. R SARMA PP, ASSAM
129	Crl.Pet./946/2022 WITH LCR 1 FILE	BUDDHESWAR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM
130	Crl.Pet./1187/2022 WITH LCR 1 FILE	RABIUL AWAL AND ANR. Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED MD I H LASKAR
131	Crl.Pet./1227/2022 WITH LCR 3 FILES	MOZIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. S SHARMA (R2) MR A RAHMAN (R2) MR S E M AHMADIA (R2) MR B DAS (R2) PP, ASSAM
132	Crl.Pet./1230/2022 WITH LCR 1 FILE	MD. KUTUBUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR. M J DAS	MRS. R CHETRI (r-2) MS. R BEGUM (r-2) PP, ASSAM
133	Crl.Pet./1268/2022 WITH LCR 1 FILE	DIBYAJOTI BORAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. R DOWARAH MR. N BORAH	PP, ASSAM

134	Crl.Pet./1302/2022 WITH LCR 2 FILES	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR. U N CHATTRY (R-2) MS. M NATH MR. O LASKAR (R-2) PP, ASSAM
135	Crl.Pet./1307/2022 WITH LCR 2 FILES	MILAN JADAV Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
136	Crl.Pet./1349/2022 WITH LCR 1 FILE	MANJIT MAHANTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
137	Crl.Pet./367/2023	DHIRAJ CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B P SINHA	DR. B AHMED DR. B AHMED MR. N HAQUE(R-1) MR K UDDIN(R-1) MR. A K AZAD(R-1) PP, ASSAM
138	Crl.Pet./826/2023	KORIN PERTIN Versus THE STATE OF ASSAM AND ANR	MRS R KAKATI MS. M PATHAK MS. N BARMAN	MR. K M HALOI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-I

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 RSA/10/2010 WITH LCR	ANANTA MALAKAR and 2 ORS, Versus RANGABALA ROY and 8 ORS,	MR.S C KEYAL MR. R P SARMAH MR.S K GHOSH MS A DEKA	MRG P BHOWMIK MS.J PURKAYASTHA
2 RSA/11/2010 WITH LCR	SHIHAB UDDIN SIDDIQUEE and 2 ORS Versus SMTI. SANDHYA RANI BAIDYA and 4 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DHAR MR .B MALAKAR MR.A T H AHMED
3 RSA/20/2010 WITH LCR	ON THE DEATH OF MD. JAMAL KHAN, HIS LEGAL HEIRS Versus SHRI RAMEN SARMA and 6 ORS	MR. N DHAR MR. A R SIKDAR MR. M AHMED MR. M H TALUKDAR	MR. K R PATGIRI (R1, R2, R5, R6) MR S KHOUND
4 RSA/25/2010 WITH LCR	SMTI. MAYA DAS and 2 ORS Versus SMTI. TARUNI DAS and 2 ORS	MR.H K DEKA MR.P CHOUDHURY MR.P SUNDI	MR.P K KALITA MR.R J BORDOLOI MR.G J SAIKIA MR.N DAS MR.P DEKA
5 RSA/30/2010 WITH LCR	HEMJIT KR. DAS Versus SRI PRANJIT DAS and 7 ORS	MS.T GOSWAMI	MR.H NATH MR.D DAS MR.R SINGHA
6 RSA/37/2010 WITH LCR	SAYED AZNUR @ AZAN ALI DEWAN, Versus DHIRENDRA NATH SARMA,	MR.B ULLAH	
7 RSA/39/2010 WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, Versus BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY
8 RSA/41/2010 WITH LCR	SMTI.HEMLATA BORAH and 5 ORS Versus SHRI MUKHESWAR BORAH	MR.S K MEDHI MR K L GUPTA MR.J DAS	MR.P SUNDHI
9 RSA/49/2010 WITH LCR	NAGEN BHUYAN, Versus ANIL NEOG,	MR.G N SAHEWALLA MR.B SHARMA MR.U DUTTA MRS.J BORAH MD.ASLAM	MR.G C PHUKAN
10 RSA/56/2010 WITH LCR	SITIL KR. DAS, Versus SHYMAL KUMAR DAS,	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY MR.S BANERJEE	MR.N H MAZARBHUYAN MR.N ISLAM MR.D K DEKA MR.P AHMED

11	RSA/60/2010 WITH LCR WITH MC/1035/2010 in RSA/60/2010	MD. SAMSHAR UDDIN and 6 ORS Versus MUSTT. KARIBUN NESSA and ORS	MR.G C PHUKAN MS.M PURAKAYASTHA	MR. B P SINHA
12	RSA/65/2010 WITH LCR	MD. SAMSARUDDIN and 7 ORS, Versus MUSTT. KARIBOON NESSA and ORS, HARIDAS DUTTA and 8 ORS Versus PROMOD DEKA @ PROMOD CH. DEKA and ANR	MR.G C PHUKAN MS.M PURAKAYASTHA MR.B B NARZARI MR.R S CHAUHANP-9 MR.N NARZARY MR.R BAISHYA MR.P K BRAHMA	MR.R SARMA(R-1) MR.P K DEKA(R-1) MR.B NATH MR.S K TALUKDAR MR.H DEKA(R-1) MR.A HUSSAINR-1 MR.D HAZARIKA(R-1) MR.A DEKA(R-1)
13	RSA/67/2010 WITH LCR	SMTI SEEMA DAS @ ARATI DAS and ANR Versus MANGALA PRASAD KOIRI @ MAHENDRA PRASAD KOIRI,	MR.D TALUKDAR MR.B KALITA MRS.P BORA	MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA
14	RSA/69/2010 WITH LCR	NRIPEN CH. BHATTACHARJEE and ANR, Versus RAJABOLA DEVI WIDOW and ORS	MR.S C KEYAL	MR.P DAS MS.A K CHOUDHURY
15	RSA/71/2010 WITH LCR	NIRANJAN TALUKDAR Versus BIJOY BARUAH	MR.P DAS MS.A K CHOUDHURY MR.D CHOUDHURY MR.A A CHOUDHURY MR.M CHOWDHURY	MR.D TALUKDAR MR. A KHANIKAR MR.B KALITA MRS.P BORA
16	RSA/79/2010 WITH LCR	SWAPAN KUMAR ACHARJEE and ANR. Versus DINANATH MAHATO and ORS.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.C BARUAH MR.T BARUAH
17	RSA/80/2010 WITH LCR	HIREN BORA Versus PROMOD SHARMA and ORS	MR.P S DEKA MR.B K BHAGAWATI MR.R K ADHIKARY	MR.A C SARMA MR.P CHAKRABORTY MR.M DAS MR.B HALDAR MS.P D KONWAR MISSD BORA MRS M K BORAH
18	RSA/81/2010 CAVT. NO. 865/2009 WITH LCR	SK AROB ALI and 36 ORS Versus SONA MIA SEKH 40 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.A ROSHID MR.D F A AHMED MR.A MOBARAQUE FOR CAVEATOR
19	RSA/86/2010 WITH LCR	SRI SAMIRAN DAS Versus THE DEPUTY COMMISSINER and ORS	MR.M DUTTA	GA, ASSAM MR.P S DEKA
20	RSA/87/2010 WITH LCR	SRI GANDHI SINHA Versus TOTA MIA and ORS	MISS.B SARKAR MS.J PAUL MR.P SEN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
21	RSA/93/2010 WITH LCR	MD. BALA MIA BARBHUIYA and 29 ORS Versus RAM BABU KURMI and 22 ORS	MR.S BANIK MS.B SARMA MR.P BHUYAN MR.K N SURI	
22	RSA/94/2010 WITH LCR	MD.RAHAM ALI and 13 ORS Versus MD.SHAN MIYA SHEIKH	MR.A C SARMA MR. M K BORAH MR.B HALDAR	MR.M U MONDAL MR. D MAZUMDAR MR.C K S BARUAH MD.B RAHMAN
23	RSA/96/2010 WITH LCR	GIRISH KALITA Versus SRI BHABEN CH THAKURIA and ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MISS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR.D M NATH	MR.N GOSWAMI MR.D K DAS

	WITH MC/2906/2013 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and ORS		
	WITH I.A.(Civil)/1237/2016 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and 7 ORS		
24	WITH RSA/95/2010 WITH LCR	GIRISH KALITA Versus ON THE DEATH OF BASUDHAR KALITA , HIS LEGAL HEIRS	MR.B C DAS MR B K SARMA MR. R C PAUL MR. R C PAUL MS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR. A R DAS MR.D M NATH	MR.S DAS MR.S N ADHYAPAK MR.S SHARMA
25	RSA/99/2010 CAVT. NO. 1226/2009 WITH LCR	HARESWAR KALITA and ANR Versus SYED ASRAF ALI and 13 ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	MR.B ULLAH FOR CAVEATOR MD.K ALI
26	RSA/101/2010 WITH LCR	JYOTISH CH. SARKAR and 2 ORS, Versus MAHASAKTI SPORTING CLUB and 2 ORS,	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MR I HUSSAIN MR.A S CHOUDHURY	MR.R SARMA MR.P K DEKA MR.K GOSWAMI MR.S DAS MR.C K S BARUAH MS.A DEY MR.D M NATH MR.M ROY
27	RSA/104/2010 WITH LCR	THE FIRE VICTIM SMALLTRADERS Versus THE GAUHATI MUNICIPAL CORPORATION and 2 ORS	MR.S P ROY MR.R P N SINGH MISS K KALITA MR.K RAJBONGSHI MR.N N JHA	SC, GMC
28	RSA/106/2010 WITH LCR	SMTI. NISHI PRAVA DAS and 3 ORS Versus BANGSHI RAM DAS and 10 ORS	MD A SAHAD (A2, A3) MR. B K DAS MR R CHAKRABORTY MR. J B SAIKIA MR D J HALOI (A2, A3)	MRS. K BHATTACHARYYA MS M BHATTACHARYA MR. N RAJKHOWA
29	RSA/108/2010 WITH LCR	SWAPAN BANERJEE and 2 ORS Versus SUNIL GHOSH	MR.K K MAHANTA MR.K KONWAR MR.R DUARAH MS.L DAS	MR.M K CHOUDHURY MR.M DUTTA MR.A DEKA
30	RSA/110/2010 WITH LCR	SMTI TILOMAI HAZARIKA and 8 ORS Versus MAKAN DAS @ PRABHABATI DAS and ORS	MR.A C SARMA MR.S SAIKIA MRU SARMA	MR.P K KALITA MR. G CHOUDHURY MR.G J SAIKIA MR.P BORAH MR.N DAS MR.A K HALOI
31	RSA/118/2010 WITH LCR	SMTI USHA RANI SUTRADHAR 3 ORS, Versus SMTI JAMUNA BARMAN and 5 ORS	MR.P P DAS MR.D BARUAH MR.A CHOUDHURY MR K SAHARIA MS.R N NEOG	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
32	RSA/119/2010 WITH LCR	GAJEN KALITA and ANR, Versus RAJAT CH. DAS and ANR	MR.P K KALITA MR.G SAIKIA MR.N DAS	MR.SHEELADITYA
33	RSA/123/2010 WITH LCR	JITENDRA DEB and 4 ORS Versus RATINDRA DEB and 12 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	MD.M H RAJBARBHUIYAN MR.R DEV MS.SHOMA DASGUPTA (R- 1-5,10,11) MS SUPRIYA DASGUPTA (R-1-5,10,11) MS.L DAS MS.R CHETRI

34	RSA/125/2010 WITH LCR	ATUL SAIKIA Versus KONDEO KOCH @ KUMUD DAS and 7 ORS	MR.P K DEKA MR.P SUNDI	MR.S C BISWAS MR.R SARMA MR. D MAZUMDAR MR.B DEORI
35	RSA/128/2010 WITH LCR	CHITTARANJAN BARUAH Versus MD.NASIRUDDIN AHMED and 2 ORS	MR.S S SHARMA MR.S K SANGANERIA MRG JALAN	MR.N GOSWAMI MR.S J SARMA
36	RSA/133/2010 WITH LCR	SMTI. MITALI DEB Versus SHUVAN MALAKAR	MR.M K CHOUDHURY MR.M DUTTA MR.A DEKA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED
37	RSA/134/2010 WITH LCR	SHIV KUMAR GARODIA Versus MURARILAL GARODIA and 2 ORS	MR.K AGARWAL MR.N DEKA MS.P NEOG MR.S PRAKASH MRS.P DUTTA	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA
38	RSA/135/2010 WITH LCR	TAMEJA BEWA and 3 ORS Versus ON THE DEATH OF MD.SIKKIM ALI HIS LEGAL HEIRS RABIYA BIBI (WIFE) and ORS	MR.K P SARMA MR.H DAS MR.K R PATGIRI MR. M KHAN	MR.R ISLAM MR.M HUSSAIN MD H R AHMED (r-2 to 6) MD H R AHMED (r-2 to 6)
39	RSA/136/2010 WITH LCR	BIPUL DAS and ANR Versus SUNIL CHANDRA DAS and 6 ORS	MR.B C DAS MISS.S ROY MRSA MAZUMDAR MRS.K KATAKI	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
40	RSA/137/2010 WITH LCR	RABINDRA NATH CHAKRABORTY Versus MONTAZ ALI and ANR	MR.A M MAZUMDAR MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	GA, ASSAM MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA SC, EDU
	WITH MC/2164/2010 in RSA/137/2010	RABINDRA NATH CHAKRABORTY Versus MONTAZ ALI and ANR	MR.A M MAZUMDAR MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	GA, ASSAM SC, EDU
41	RSA/140/2010 WITH LCR	DURGA BAHADUR KHOWAS @ CHARKI @ MIZAR, Versus M/S MONABARIE TEA CO.LTD.,		MR.S N SARMA MR.J K BAISHYA MR.A SARMA MR. P DUTTA MR.A JAHID
42	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
43	RSA/152/2010 WITH LCR	BISWANATH GARODIA @ B.N. GARODIA. Versus THE DIBRUGARH UNIVERSITY,	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.K AGARWAL MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.P NEOG MS.M SAIKIA
44	RSA/163/2010 WITH LCR	MD. IMAN ALI and ORS, Versus ON THE DEATH OF MD. BASIR UDDIN MIAH and ORS,	MR.B ULLAH MR.P UPADHYAY MRT BORA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
45	RSA/166/2010 WITH LCR	MD. MOJAMIL KHAN, Versus MD. GULAM MAHAMMAD CHIDDIKI and 2 ORS,	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	MR.M Z AHMED MS.B DUTTA MR.A DUTTA MR.A M DUTTA MR.D BHUYAN
46	RSA/167/2010 WITH LCR	ON THE DEATH OF FAJAR ALI, HIS LEGAL HEIRS Versus ON THE DEATH OF SORHAB ALI HIS LEGAL HEIRS BOSIRAN NESSA and ANR,	MR.G SAROWAR G UDDIN P ADHIKARI MR A K AZAD MR.N UDDIN	MR.H DAS MR.H DAS MR.H DAS MD.S ALI D BARUAH

47	RSA/168/2010 WITH LCR	SMT. TRIPTI BORKAKOTY Versus NATIONAL SMALL INDUSTRIES CORPORATION LTD. and ANR	MR.K K MAHANTA MR.K KONWAR MR. A CHAMUAH MR.N K KALITA MR.R DUARAH MR.A BORDOLOI	MR. J DEKA (r-1,2)
48	RSA/169/2010 WITH LCR	SRI KANAK CH. LAHKAR and 4 ORS Versus ON THE DEATH OF HEMLATA MAHANTA HER LEGAL HEIRS PRAFULLA MAHANTA and 5 ORS	MR.B K BHAGAWATI MR.N K DEKA MR.C C DEKA	
49	RSA/173/2010 WITH LCR	SMTI. NIRUPAMA KALITA TAMULI, Versus PHANIDHAR KALITA,	MR.S K JAIN MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MS.B CHOUDHURY MR.S SAHU MR.P DEKA MS.P BORAH
50	RSA/174/2010 WITH LCR	BIPIN CH. BARMAN. Versus SMTI DIPANJALI DAS KALITA and 92 ORS,	MR.S C KEYAL MR.S K GOSWAMI	MR. A C SARMA MR.P C GOSWAMI MR.P P DAS MR.H K GOGOI MR. B SARMA MR G BHARADWAJ MR B DEORI MRS.P BORA
51	RSA/175/2010 WITH LCR	SMTI. JAMINI BALA MAHANTA and 4 ORS, Versus SATURHUJ SATRA and 2ORS,	MR.O P BHATI MR.T C DAS MR.D DEKA MR.H K BORA	
52	RSA/177/2010 WITH LCR	MD. MONSER ALI, Versus FATEMA KHATUN and ORS,	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR I HUSSAIN MR.A S CHOUDHURY	MSB DEVI
53	RSA/178/2010 WITH LCR	TILESWAR KONWAR, Versus KEDAR NATH YADAV,	MR.P J SAIKIA MR.K BARUAH	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA
54	RSA/185/2010 WITH LCR	ON THE DEATH OF GOPENDRA CH. DAS HIS LEGAL HEIRS BACHAN CH. DAS and ORS Versus ANIL CH.DAS and ORS,	MR.B K PURKAYASTHA MR.B K JAIN MS.M NEOG	MR.S K GHOSH MR.S P CHOUDHURY
55	RSA/189/2010 WITH LCR	RANJAN KALITA and 6 ORS, Versus SMT. KANAKLATA CHAKRAWARTY	MR.P MAHANTA MR.P SARMA MR.T C KHATRI	MR.R C PAUL MISS.S ROY
56	RSA/191/2010 WITH LCR	ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.T J MAHANTA MR.P P DUTTA	MR.N DEKA MR.M CHETIA MR.D DEKA
57	RSA/192/2010 WITH LCR	MD. JALALUDDIN Versus SAMU TOSSA and 5 ORS	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MR. S ALAM	MR.S K SAHARIA MR.A SAHAD MR D C NATH MRH K SAHARIA
58	RSA/193/2010 WITH LCR	MAMUD ALI and 2 ORS Versus ANSER ALI and ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.U C RABHA
59	RSA/197/2010 WITH LCR	DULAL SAHA and ANR Versus ON THE DEATH OF SRI ABHIMANYA PAUL HIS LEGAL HEIRS SMTI ANITA PAUL AND ORS	MR.R L YADAV MS.K YADAV MR.A KABRA MS.A BARUA	MR.B C DAS MR.D DEY MR.D N BHATTACHARJEE
60	RSA/199/2010 WITH LCR	RAMLAL BISWAS and 3 ORS Versus SAHADEV MANDAL and 5 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.J R THAKUR MR.A THAKUR

61	RSA/204/2010 WITH LCR	MUSSTT. BASHIRAN NESSA, Versus KHAJIM UDDIN and ORS,	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR MR.D M KHAN	MR.A ROSHID
62	RSA/206/2010 WITH LCR	TILAK SAIKIA and ANR, Versus JOYRAM SAIKIA and ORS,	MR. A B CHOUDHURY(Sr. Adv.) MR. S K GHOSH (P1) MR. M K SHARMA MR. C K S BARUAH MS F AHMED (P1) MR. N RAJKHOWA	MR G P BHOWMIK MR. S K MEDHI MR. K PAUL MR.A SARMA MR. J DAS
63	RSA/209/2010 WITH LCR	NUR HUSSAIN Versus ABDUL GAFUR and 2 ORS	MR.M U MONDAL MD.A HUSSAIN MR.M HUSSAIN MR.H R AHMED	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
64	RSA/210/2010 WITH LCR	DEBEN RAJKHOWA Versus PANKAJ NATH	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MISSS BORA MS.K BARUAH DR.Y K PHUKAN MS.M BHUYAN
65	RSA/211/2010 WITH LCR	RAM RAO SINGH Versus SHYAMAL KUMAR ROY and 4 ORS	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.C BARUAH MR.B BARUAH MR.D BARUAH
66	RSA/212/2010 WITH LCR	MD.MUSLIMUDDIN Versus MD. JOINAL ABUDDIN and 5 ORS	MR.N N KARMAKAR MR.M K SAH	
67	RSA/213/2010 WITH LCR	MD. ABDUL MANAF LASKAR and ANR, Versus MD. SEBAL HAQUE BARBHUIYA and ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MS.S ACHARYYA MR.L SARDAR
68	RSA/216/2010 WITH LCR	GUNAMONI BORA Versus PARBATI NATH SARMA	MR.C K S BARUAH MR.D M NATH MR.N RAJKHOWA	
	WITH MC/110/2012 in RSA/216/2010	GUNAMONI BORA Versus PARBATI NATH SARMA	MR.C K S BARUAH MR.N RAJKHOWA MR.D M NATH	
69	RSA/217/2010 WITH LCR	SMT. BINDU KANU and ANR, Versus STATE BANK OF INDIA,	MR.D MOZUMDER MR.S SAIKIA MR.R SARMA MR.B DEORI	MR.K K DEY MR.M CHIRING
70	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR	ON THE DEATH MATILAL CHOUHAN SMT. PUJA CHAUHAN (DAU) and ANR, Versus MD. HAIDER ALI and ORS,	MR. R K D CHOUDHURY (P2) MR. S DEKA MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S KHOUND FOR CAVEATOR
71	RSA/222/2010 WITH LCR	JALAL UDDIN BARLASKAR and ORS Versus GULAM MUSTAFA BARBHUIYA @ FARUK AHMED BARBHUIYA and ORS	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA
72	RSA/224/2010 WITH LCR	AKHTAR HUSSAIN and 4 ORS Versus RUMENA BEGUM and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN
	WITH MC/1491/2013 in RSA/224/2010	AKHTAR HUSSAIN and 4 ORS Versus RUMENA BEGUM and 9 ORS		
73	RSA/227/2010 WITH LCR	MAHESH KOCH and ORS Versus MAKHAN DAS and ORS	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGHAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA

74	RSA/228/2010 WITH LCR	HIMADRI DHAR and 2 ORS, Versus SMTI TATANA DHAR and ANR,	MR.I ALAMP-1 MR.T SK(P-1) PETITIONER IN PERSON	MR.Z MUKIT(R-1 & 2) MR.A SATTARR-1 and 2 MS.N BARMAN(R-1 & 2) MR.H K BARUAH(R-1 & 2)
75	RSA/230/2010 WITH LCR	SMTI DRAUPADI DAS and ANR Versus RAM CHARAN PAUL	MR.B CHOUDHURY MR.P BORAH MR.S SAHU MR.N K DAS	MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA
76	RSA/236/2010 WITH LCR	APURBA BHUYAN, Versus NAME OF RESPONDENT NO. 1 IS STRUCK OFF AS PER HONOURABLE COURT ORDER DTD. 30.03.2012 AND ANR.	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	MR.P DAS MR.S R RABHA
77	RSA/238/2010 WITH LCR	SMTI MOUSUMI PAUL and 2 ORS Versus KIRESH CHANDRA NAG and 6 ORS	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.N DEKA MR.P C DEKA MR.M CHETIA
78	RSA/241/2010 WITH LCR	NRIPEN CH. DAS and 2 ORS, Versus UMA KANTA BARMAN	MR.O P BHATI MS.N BARMAN MR.J A AHMED	MR.B SARMAH MR.A DHAR MRK K DAS MR.S BARMAN
79	RSA/245/2010 WITH LCR	SAYED ALI, Versus ABDUS SABAN MASTER and ORS,		MRK UDDIN
80	RSA/250/2010 WITH LCR	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED		DR.B AHMED MR A A DEWAN(R-1) MR. S BANIK(R-1) MR A R BHUIYAN MR. A HUSSAIN(R-1) MR REZABUL HOQUE(R-1) MR REZABUL HOQUE(R-1)
81	RSA/251/2010 RSA 298/2010(D/O), WITH LCR	NITAI CH.SAHA and ANR Versus ANJALI SAHA and ASNR	MR.A K PURKAYASTHA MR.A DEB	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN MR.A RASHID
82	RSA/252/2010 CAVT. NO. 1610/2010 WITH LCR	SIDDARTHA NAG Versus RANBIR ROY	MR.B C DAS MRD N BHATTACHARYA	MR.P K ROY FOR CAVEATOR
83	RSA/253/2010 WITH LCR	OIL and NATURAL GAS CORPORATION LTD. and ORS Versus M/S LAKHIMI ENTERPRISE	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	
84	RSA/257/2010 WITH LCR	MD. YUNUS ALI SK., Versus ON DEATH, LEGAL HEIRS OF LATE KHABIRUDDIN MONDAL and ORS,	MRG P BHOWMIK MR. S K GHOSH MR.R HAZARIKA MRA PAUL MS F AHMED	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.A ALAMGEER
85	RSA/258/2010 WITH LCR	SMTI HEMLATA SAIKIA and 9 ORS Versus LAKHESWAR BORA and 4 ORS	MRS.P GOSWAMI MR.D J DAS MR.D R GOGOI	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA
86	RSA/260/2010 WITH LCR	MD. AZIZUR RAHMAN, Versus MD. UMAR ALI	MR. A C SARMA MR. A C SARMA MS.S MUKTAR MR G BHARADWAJ	MR.S K GOSWAMI MRS.P MEDHI
87	RSA/268/2010 WITH LCR	SACHI RANI BISWAS and ANR Versus MANIK SARKAR and ANR		MR.P DEKA
88	RSA/269/2010 WITH LCR	KALYAN KR. ROY and 2 ORS, Versus SMTI CHABI ROY and ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	GA, ASSAM MR.S K GHOSH MR.J I AHMED
89	RSA/274/2010 WITH LCR	PRADUMNA KOHAR, Versus RUP NARAYAN KURMI,	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	

90	RSA/275/2010 WITH LCR	MOHENDRA NATH DUTTA Versus PRAFULLA DUTTA	MR.D R GOGOI MS.N DEVI	MR.T J MAHANTA MR.B GOSWAMI MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA
91	RSA/281/2010 WITH LCR	SMTI KALYANI DAS MAZUMDAR, Versus NABIN JAIN and ANR,	MR.D K DAS MRS.P MEDHI MS.M KOTOKI	MR.L K BORAH MR.G MISHRA
92	RSA/282/2010 WITH LCR	ON THE DEATH OF KANAILAL DAS HIS LEGAL HEIRS Versus SARJIT KOUR and 3 ORS	MR.H K SARMA MR. D NATH	MR.S K GHOSH MR.S BARTHAKUR
93	RSA/285/2010 WITH LCR	GOBINDA RAJBANGSHI, Versus NABIN RAJBANGSHI and 7 ORS,	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY	MR.R P SARMAH MS.R DEVI
94	RSA/286/2010 WITH LCR	DR. NARENDRA CH. DAS, Versus BHARGAV DAS and ORS,	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MR.S M RAHMAN	MRSB BHUYAN MR.A K BHUYAN MR.J BORAH MR.R TANTI
95	RSA/291/2010 WITH LCR	SMTI. SANTA DEY, Versus BABLA DEY and ORS,	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
96	RSA/292/2010 WITH LCR	ABDUL KHALEQUE Versus EKRAMUL HUSSAIN and 14 ORS	MR T J MAHANTA MS P BHATTACHARYA MR S RAHMAN D DUTTA	MR M A SHEIKH MS A BEGUM MR K U AHMED
97	RSA/294/2010 WITH LCR	RAJIB DEY and 5 ORS Versus BISHNUPADA DAS and 15 ORS	MS.J PAUL MR.S DEY MR.P SEN	MD.M H RAJBARBHUIYAN MR.R DEV MS.L DAS
98	RSA/295/2010 WITH LCR	NIKHIL CHANDRA ADHIKARI@NIKHIL RANJAN ADHIKARI Versus STAYA RANJAN ADHIKARI and ANR	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MS. N N AHMED MRM H AHMED MISSS KANUNGOE MRS.S AHMED MD.A MALEQUE MR.A S CHOUDHURY MR.H HUSSAIN
99	RSA/296/2010 WITH LCR	ANIL CHANDRA MEDHI Versus ON THE DEATH OF BASANTA KUMAR DAS HIS LEGAL HEIRS HIRAN DAS and ORS,	MR.SHEELADITYA	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
100	RSA/41/2013 WITH LCR	KHODEJA BEGUM AND 2 ORS Versus TOMSER ALI	MR.J AHMED MR.S ISLAM MR.M HUSSAIN MR.A DEWAN	MR.G SAROWAR MR.M U MONDAL MR.M DUTTA MSN NASRIN MR.M HOSSAIN MR.H R AHMED MR.N UDDIN
101	RSA/221/2014 CAVT. NO. 67/2014 WITH LCR	MUSLIM ALI and ANR. Versus MUBASIR HUSSAIN and 21 ORS.	MR.A C SARMA MR.B HALDAR MR.A ALAM MR.G BHARADWAJ MR.S DEY MR.M ALAMGEER	MR.R SARMA MR.A J SARMA MR.S K GHOSH MR. D MAZUMDAR FOR CAVEATOR
102	RSA/213/2019 CAVT. NO.0820/2019 WITH LCR	SRI NIRMAL KUMAR AGARWALA AND 2 ORS. Versus SMTI. SUMAN DEVI AGARWALA AND 2 ORS	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM MR. S U AHMED MR. B D DEKA MR. M DAS N CHAUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/3242/2019 in RSA/213/2019	SRI NIRMAL KUMAR AGARWALA AND 2 ORS Versus SMTI SUMAN DEVI AGARWALA AND 2 ORS	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM R K MR. S U AHMED MR. B D DEKA MR. M DAS N CHAUDHURY FOR CAVEATOR

103	RFA/25/2016 WITH LCR WITH MC/95/2016 in RFA/25/2016	CHITRANJALI PHUKAN and 2 ORS. Versus MESSERS GONESHKA KANOI and 2 ORS.	MR.S DEY MR.P SEN MR.W IMRAN	MR.M CHIRING(R- 1-3) MR.M AGARWALLA(R- 1-3)
104	RFA/30/2016 CAVT. NO. 1720/2015 WITH LCR WITH CO/12/2016 in RFA/30/2016	SMTI. CHITRANJALI PHUKAN and 2 ORS. Versus M/S GONESHKA KANOI and 2 ORS. M/S SOTAI TEA CO. LTD and 4 ORS Versus M/S TEA BROKERS GUWAHATI PVT LTD	MR.S DEY MR.P SEN MR.W IMRAN MR.D UPAMANYA MS.A CHOUDHURY MR.G KHANDELIA	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.K R SURANA
105	RFA/34/2016 CAVT. NO. 1655/2015 WITH LCR	M/S TEA BROKERS GUWAHATI PVT LTD Versus M/S SOTAI TEA CO. PVT. LTD and 3 ORS STATE BANK OF INDIA Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD.	MR.N DEKA MR.M CHETIA MR.M GOGOI MR. K K DEY MR. V K BAROOAH	MR. A SARMA FOR CAVEATOR
106	RFA/45/2016 WITH LCR	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHII (R-1)
107	RFA/55/2016 WITH LCR	SMTI PURNIMA CHOUDHURY Versus SHRI INDRAPAL SINGH SAHANI	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.R J BORDOLOI G UDDIN MR. Y SIKDAR MR.R ALI MS.C SARMA
108	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANCHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
109	RFA/71/2016 WITH LCR	M/S M.K. AGARWALA Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDELIA	MR.S K MEDHI(R-1) MR.A DAS(R-1) MR.S DUTTAR-1
110	RFA/85/2016 WITH LCR	MATHUR and KAPRE ASSOCIATES PVT LTD. Versus ASSAM CRICKET ASSOCIATION	MR.B CHOUDHURY MR.P KALITA	MR.B K BHAGAWATI
111	RFA/28/2017 WITH LCR	DR REJI KRISHNAN Versus MD ISLAM UDDIN LASKAR	MR.K DEKA MR.G KHANDELIA	MR D K MEDHI MR D SAIKIA
112	RFA/31/2017 WITH LCR	THE LIFE INSURANCE CORPORATION OF INDIA Versus SRI SUNIL MAHANTA	MR.P K DEBROY MR.S DEY	MR.P S DEKA MR.S NATH MR.B K BHAGAWATI MR.G J SHARMA MSK KALITA
113	RFA/34/2017 WITH LCR	THE GENERAL MANAGER and 2 ORS Versus SRI NAYAN MEDHI	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MR.R RABHA	MR. T J MAHANTA MR. R ALI MR. A BORUA MR M BORO
114	RFA/58/2017 WITH LCR	SMTI MAN MAYURI DAS Versus SMTI MANIMALA DAS and 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA	K R BARUAH G J SAIKIA MR. N DAS MR. N DAS
115	RFA/80/2017 WITH LCR	MANIKA SAHA and ANR Versus MIRA SEN and 55 ORS	MR. D MAZUMDAR MR. P BORAH	MR. G P BHOWMIK (Sr.Adv.)(R- 28,34,64 & 65) MS. M KALITA (R- 28,34,64 & 65) MS. M KALITA (R 1 to 66) MS. P CHETIA (R 1 to 66)
116	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT Versus SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
117	RFA/89/2017 WITH LCR	THE STATE OF ASSAM and 4 ORS Versus SRI BIPUL DAS	MR.C K S BARUAH MRS.R BORO BORA	MR. J SARMAH

118	RFA/117/2017 WITH LCR	ARUN KUMAR BISMITER Versus BABUL BRAHMA	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA
119	RFA/118/2017 WITH LCR	SRI PAVAN CHANGMAI Versus M/S BADARUDDINS	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	MR. A BHATTACHARYYA MR. A BORUA
120	RFA/121/2017 WITH LCR	SRI NAGENDRA NARAYAN CHOUDHURY Versus SHRI ABHIJIT DAS and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.F SATTAR MR.H K BARUAH	MR. B PATHAK (R1,R2) MR H K GOGOI (R1,R2) MR. C BARO MR. P DEKA MR. R THADANI (R1,R2)
121	RFA/124/2017 WITH LCR	NUR HUSSAIN ALI Versus ANJANA BORA and ANR.	DR.B AHMED MR.R A CHOUDHURY MR.R ALI MR.A ALAM MR.ALHAJJ INAM UDDIN	MR. P SUNDI MS. D DEKA
122	RFA/127/2017 WITH LCR	SMTI KABITA BISWAS and 3 ORS Versus ON THE DEATH OF SALIL NATH HIS LEGAL HEIRSA SMTI SMRITI NATH and ANR	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S K GHOSH MS F AHMED
123	RFA/2/2018 WITH LCR	LIMALA GOGOI Versus DEBAJIT SINGH	MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR. U J SAIKIA FOR CAVEATOR
124	RFA/3/2018 WITH LCR	ON THE DEATH OF SITANGSHU SHEKHAR DAS HIS LEGAL HEIRS SWAPNA DAS Versus RAI RANJAN ROY	MR. P K ROY MR. S K CHAKRABORTY MRS. M DUTTA MS. A CHAKRABORTY	MS. M DEV (R1 TO 3) MR R CHAKRAVORTY (R- 2,3) MS. P DAS (R1 TO 3) S RABHA (R-2,3) MS. N DEB
125	RFA/12/2018 WITH LCR	ROBIN SARMAH and ANR Versus HIMANTA GOGOI and 4 ORS	MR. A R SHOME MR. A J GHOSH	
126	RFA/58/2018 WITH LCR	NARAYANI MINERALS Versus CLIFFORD FACILITY SERVICES PVT LTD AND 3 ORS	MR. N ALAM MR. S U AHMED MR. S U AHMED MR K JAIN R BORUAH	MR B SINHA (R3 & 4) MS. N THAPA (R3 & 4) MR. M GOGOI (R3 & 4)
127	RFA/70/2018 WITH LCR	DR. DEBABRATA SARMAH and 13 ORS, Versus PRAFULLA KUMAR MAHANTA and ANR,	MR. R J BORDOLOI MR. P P DUTTA MR. R ALI	MR. S KASHYAP (R1) MR. S C KHOUND (R1)
128	RFA/73/2018 WITH LCR	J.K.B. ENTERPRISE Versus STATE OF ASSAM and 3 ORS	MR G N SAHEWALLA MS. B SARMA MRS. S S BAWARI MR. A CHETIA MD. ASLAM	GA, ASSAM (R- 1 & 2) SC, IRRIGATION
129	RFA/75/2018 WITH LCR	SHIKSHAK SAHAKARI COOPERATIVE BANK LTD Versus OIL INDIA GRATUITY FUND COMPANY TRUST FUND AND 9 ORS	MR G N SAHEWALLA MR A UPADHYAY MS. K JAIN	MR. H K DEKA (R1) MR. A SARMA MR. T DEURI (R7) MR. N CHOUDHURY MR. B D DEKA (R1) MR. S CHOWDHURY (R7) MR. M DAS (R1) MR. S K HAZARIKA (R 2) MR. C BASUMATARY (R7)
130	RFA/149/2018 WITH LCR	SRI SANTANU DUTTA AND ANR Versus HOUSING URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 5 ORS	MR. B BARMAN	MR. K BHATTACHARJEE (R1, R2, R6) MS B TALUKDAR (R1, R2, R6)
131	RFA/94/2019 WITH LCR	MAKUM MOTORS LEDO and ANR Versus M/S UJJAL TRANSPORT AGENCY	MR.K R SURANA MR.S CHAMARIA MR.G KHANDELIA	MR. D DAS MR. K MOHAMMED

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH(CRP(I/O), CRP AND MFA MATTERS)

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
2 CRP/428/2013 WITH LCR	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
3 CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOUTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR
4 CRP/151/2014 WITH LCR	RUHIDAS PAUL Versus SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR. B K SEN MR. B MALAKAR MR. T U LASKAR MR F HAQUE MR A HUSSAIN N HASAN MRJ K KAR	MR.D K DAS MR.P BHUYAN
5 CRP/172/2014 CAVT. NO. 545/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
WITH 6 CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
7 CRP/179/2014 WITH LCR	RAM BAHADUR MAHATO Versus SMTI DIPTI PAUL	MR.SHEELADITYA MR.D BARUAH	MR.B C TALUKDAR MR. B SARMA
8 CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR
9 CRP/202/2014	MANIDEEP SEN Versus BHABATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	

10	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
11	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
12	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA
13	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS, GOPAL DEY and ANR. Versus HRISIKESH KUMAR and ANR.	MR.S S DEY MR.S K GHOSH MS.G SHARMA MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROOAH	MRG P BHOWMIK MR.B DEB MS.A THAKURIA MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
14	CRP/268/2014 WITH LCR	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	MR.B DEKA MR.S DUTTA MR.P JAIN
	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii)) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
15	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii)) MR. A BORUA (R3(i) & 3(ii))
16	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA
	WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR

17	CRP/336/2014 WITH LCR	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
18	CRP/361/2014 WITH LCR	ON THE DEATH OF BIRENDRA KUMAR BARUAH HIS LEGAL HEIRS - SMTI APARNA BARUAH and 2 ORS Versus xxx and 3 ORS	MR.R BARUAH MR.M NATH MR.N BHARALI MR.A IKBAL MR.S ALI	MR.SHEELADITYA
19	WITH RSA/171/2013 WITH LCR	ON THE DEATH OF BIRENDRA KR. BARUAH HIS LETGAL HEIRS APARNA BARUAH and 2 ORS. Versus ON THE DEATH OF BHUPENDRA CH. DAS HIS LEGAL HEIRS and 3 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS MR.G BORDOLOI	MR.SHEELADITYA
20	CRP/363/2014	UNION OF INDIA Versus M/S PATEL ENGINEERING LTD.	MSB DEVI MR.B SARMAH MR. K GOGOI	MR. K P MAHESWARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. M SHARMA
21	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
22	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI	MS.M HAZARIKA MR. A K DAS MS.H BUZAR BARUAH MR. M J GOGOI H BORAH FOR CAVEATOR
	WITH MC/3527/2014 in CRP/440/2014	JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH	MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA	
23	CRP/461/2014	MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGHAIN	MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
24	CRP/29/2015 WITH LCR	ATAR ALI and 3 ORS Versus MD. GUL MAHAMAD and 4 ORS	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.J AHMED(R-1TO5) MS.S KALITA(R-1TO5) MS.D BORA(R-1TO5)
25	CRP/38/2015 WITH LCR	SMTI. IRA BHATTA Versus ONE THE DEATH OF SUSHIL CHANDRA DAS, HIS LEGAL HEIRS and 7 ORS.	MR.A DAS MR.D DAS MR S KHOUND MR.I DAS	MR.M K CHOUDHURY MR.A BARKATAKI MRP BHARDWAJ MR.T N SRINIVASAN
	WITH MC/236/2015 in CRP/38/2015	SMTI. IRA BHATTA Versus ONE THE DEATH OF SUSHIL CHANDRA DAS, HIS LEGAL HEIRS and 7 ORS.	MR.A DAS MR.D DAS MR S KHOUND MR.I DAS	
26	CRP/94/2015 WITH LCR	SMT. JUMI DAS Versus SMT. REKHA KEDIA	MS.S E AHMED MR.D R GOGOI	MR.S C KEYAL MR. M MORE MR.P K SHARMA
27	WITH CRP/421/2015	SRIMATI REKHA KEDIA Versus MUKUL GOGOI and 5 ORS	MR.S C KEYAL MR. M MORE MS.P BARUAH MS.G SARMAH	MR.D K DAS(R-2) MS.P BHUYAN(R-2) MS.M MEDHIR-2
28	CRP/95/2015 WITH LCR	MUST. FAIZAN NESSA Versus MUZAMMIL HUSSAIN	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM

29	CRP/112/2015 WITH LCR	JAHARLAL PAUL and 5 ORS Versus HEMANTA KUMAR PAUL	MR.B K PURKAYASTHA MR.U DUTTA MS.U PURKAYASTHA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
30	CRP/135/2015 WITH LCR	LAXMAN RAM and 9 ORS Versus CHAMPA DEVI and 3 ORS	MRG P BHOWMIK MR. S P ROY MS.J PURKAYASTHA MR.R HAZARIKA MS S DAS MR M DEB	MR.G N SAHEWALLA(R-1 to 4) MR. B SARMA(R-1 to 4) MR.A CHETIAR-1 to 4 MD.ASLAM(R-1 to 4)
31	CRP/170/2015 WITH LCR	PIRAMAL ENTERPRISES LIMITED Versus ZENITH DRUGS and ALLIED AGENCIES PRIVATE LIMITED	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MR.R L YADAV MS.K YADAV MR.A KABRA MS.P BORAH MS.D R DEKA
32	CRP/174/2015 CAVT. NO.703/2/014 WITH LCR	NIRMAL SAHA Versus SMTI RUNUMI DAS and 3 ORS	MR.R SHARMA MR.H DEKA MR.D HAZARIKA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR
33	CRP/211/2015 WITH LCR	MD. JABED ALI Versus MUSTT. MALEKA BEWA and 4 ORS.	MR.T ISLAM MS.S KEMPRAI MS.F AHMED	MR.A HUSSAIN(R- 1-5) MR H HOQUER- 1-5 MR.J P SHARMA(R- 1-5)
34	CRP/247/2015 WITH LCR	NORTH EASTERN DEVELOPMENT FINANCIAL CORPORATION LTD. NEDFI Versus M/S MEHER COMPOSITE FARMING SOCIETY and 9 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS	MR.S ISLAM(R-1 to 10) MR.M ISLAMR-1 to 10
35	CRP/281/2015 WITH LCR	SMTI KOWCHALYA DEVI KOTHARI and 2 ORS. Versus SMTI NAFIZA HUSSAIN BORBORA and ANR	MR. N ALAM MR.S U AHMED	MR.S SARMA(R-1 & 2) MR.T K BHUYANR-1 and 2 MR.S K DEKA(R-1 & 2) MR.J DEKA(R-1 & 2)
36	CRP/287/2015 WITH LCR	BAPPI MAHANTA Versus PARMANANDA BARUAH	MRG P BHOWMIK MR.S S ROY MS.M KALITA	MS.M HAZARIKA MR. A K DAS MS.H BUZAR BARUAH MR. M J GOGOI H BORAH
37	CRP/323/2015 WITH LCR	SUBHAS CHAKRABORTY Versus STATE BANK OF INDIA	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MS.T BEGUM(R-1)
38	CRP/367/2015 CAVT. NO.& 1274//15	MOTILAL AGARWAL Versus SURAJ MAL AGARWAL @ SURJA PRASAD AGARWAL and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.S CHAKRABARTY
39	CRP/385/2015 WITH LCR	SAMSUL ISLAM Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.H K BARUAH
40	WITH CRP/384/2015	MONORANJAN SAHA Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.P SINGH MR.H K BARUAH MR.R P GUPTA
41	WITH CRP/386/2015	MRINAL DAS Versus ABDUL HAKIM MANDAL	MR.A M MAZUMDAR MR.A B CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.A SATTAR MR.H K BARUAH MS.S CHOUDHURY
42	CRP/427/2015 WITH LCR	SMTI MAHIMA DEKA and 5 ORS Versus DANESWAR NATH and 5 ORS	MR. A CHAMUAH MR.P P BORTHAKUR MR.K OJHA MR.U CHAMUAH	MR.S K MEDHI MR.A DAS SC, BTC MR.D SAHARIA

43	CRP/436/2015 WITH LCR	HEMEN DAS Versus RANJIT TALUKDAR	MR.D M THAKURIA MR.S SAIKIA	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA
44	CRP/443/2015 WITH LCR	MD. NAZMUL HUSSAIN BARBHUIYA Versus MD. KHALILUDDIN BARBHUIYA	MR.S K GHOSH MS.F AHMED	
45	CRP/451/2015 WITH LCR	ON THE DEATH OF ABDUL LATIFF, HIS LEGAL HEIRS ARE Versus SMTI. SAHIDA BEGUM	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR.N RAJKHOWA	MR.Y DOLOI MR.P P BARUAH MR.D BARUAH
46	CRP/454/2015 WITH LCR	RAMAKANT YADAV Versus RAM CHANDRA YADAV and ANR.	MR.S NATH MS.A TALUKDAR	MR.A K GUPTAR-1 and 2 MR.R S MISHRA(R-1 & 2)
47	CRP/492/2015 WITH LCR	WOOPEN DAS Versus GOPAL PATHAK and 2 ORS	MR.M DEKA MR.S HOQUE	MR.U DAS(R-1,2&3) MR.S K DAS(R-1,2 &3) MR.S K GHOSHR-1,2 and3
48	CRP/496/2015 WITH LCR	MD. MUSA ALI and ANR. Versus OMAR ALI @ MIR ALI	MR.J BARUAH MR.A K PURKAYASTHA	MR.R J BORDOLOI(R-2 to 6) MS.D SONOWAL(R-2 to 6) MR.R ALI(r-2 to 6) MS.C SARMAR-2 to 6
49	CRP/508/2015 WITH LCR	MANTRI TEA COM. PVT. LTD. and ANR. Versus KISHORE KANOO and ANR.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S DEY(R-1 & 2)
50	CRP/511/2015 WITH LCR	PRAFULLA LALUNG and 4 ORS Versus TORANI BORO and ANR.	MR.A KHANIKAR MR.B KALITA	MR.M DUTTA MR.SHEELADITYA
51	CRP/522/2015 WITH LCR	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.L K BORAH MR.D J KACHARI	MR.A C SARMA MS.N DEVI MR.P MEDHI MRG C KALITA
	WITH I.A./2526/2015 in CRP/522/2015	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.D J KACHARI MR.L K BORAH	
52	CRP/542/2015	MD. NIZAMUDDIN and ANR. Versus NABAJYOTI GAYAN and ANR.	MR.A SARMA	MRM HALOI(R-1-2) MR.P KAKATIR-1-2
53	CRP/543/2015 WITH LCR	MUSSTT. TAHRIMA KHATOON and 2 ORS. Versus ON DEATH OF ALAMGER KHAN HIS LEGAL HEIRS NAMELY MUSSTT. AMIRUN NESSA and 7 ORS.	MR.P J SAIKIA MR.A K GUPTA	MRG P BHOWMIK(R-1 to 8) MR.R HAZARIKA(R-1 to 8) MS.M KALITAR-1 to 8
54	CRP/549/2015 WITH LCR	CHANDI PRASAD KHEMANI SINCE DECEASED LEGAL HEIRS Versus PAWAN KUMAR JAIN SINCE DECEASED LEGAL HEIRS	MR.B K AGARWAL MR. M MORE	MR.K K DEY MRV K BAROOAH
55	CRP/550/2015 CAVT. NO. 1529/15 WITH LCR	KABIR AHMED and 7 ORS. Versus PRAMANGSHU PAUL and 2 ORS.	DR.B AHMED MR. M K CHOUDHURY MR.N HAQUE MR. A BARKATAKI MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR P BHARDWAJ MR. M SARMA	MR.K A MAZUMDER(FOR CAVEATOR) MR.N I KHAN(FOR CAVEATOR) MD.J H KHAN(FOR CAVEATOR)
56	CRP/382/2016 WITH LCR	JOGENDRA CHANDRA DAS Versus SMTI RAJLAKHMI MEDHI	MR.A DHAR MS.C DAS MRK K DAS	MR.H K SARMA

57	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
58	CRP(IO)/46/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
WITH				
59	CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
60	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
61	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
62	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
63	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
64	CRP(IO)/13/2015 WITH LCR	SMTI MADHABI TALUKDAR and 5 ORS Versus SMTI LAKHI PATOWARY and 4 ORS	MR.R SARMA MR.D HAZARIKA	MR.S J SARMA MR.S N ADHYAPAKR-2TO5
65	CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMAR-1 to 6
66	CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
67	CRP(IO)/27/2017	GAUTAM DAS Versus SIMANTA SAIKIA	MR.A GANGULY MR.A DUTTA	MR. D SHARMA MR. A KAKATI
68	CRP(IO)/174/2017 WITH LCR	BAJRUL BASIT Versus SULTAN MAMUD and ANR.	DR.B AHMED MR.M HUSSAIN MR.S R BARBHUIYA	MR.L TALUKDAR MR.B DAS
69	CRP(IO)/182/2017	DEBENDRA RAI and ANR. Versus MAHENDRA RAI	MR.S P ROY MS.N RAI MR A K RAI	MR.D NANDI MS.S ROY MS. P SARMA
70	CRP(IO)/191/2017 WITH LCR	ROSSELL TEA LTD. Versus NUR ALAM KHAN	MR.A DAS MS.B BEGUM MS.M BORAH	
71	CRP(IO)/403/2017	GOPAL RAJBONGSHI Versus SMT. PANJALI DEURI @ PADUMI DEURI and 2 ORS.	MR. S DEKA MS.J BORO	A SHARURKA, R MR. A GANGULY, R A DUTTA, R
72	CRP(IO)/247/2018	NARENDRA CH. GHOSH @ DULAL GHOSH Versus SOMA GHOSH AND 7 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) MR. D NANDI (r-1 to 8) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
WITH				
73	RSA/211/2018	SRI NARENDRA CHANDRA GHOSH @ DULAL GHOSH Versus SMTI SOMA GHOSH AND 9 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) GA, ASSAM MR. D NANDI (r-1 to 8) MR. P S BHATTACHARYYA (R10) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)

74	CRP(IO)/295/2018	BIDHAN CHANDA @ BIPLAB Versus BABLI RANI CHANDA	MR. RAJARSHEE DE MR. F A HASSAN MR. J K BHUYAN	MRS. S ROY MS. I DAS
75	CRP(IO)/329/2018	RUPAM SAIKIA Versus MADHUMITA DUTTA AND 2 ORS.	MR G KAKOTI MS. M DAS MR. S KHAN	MR G DAS (R4) MR B DAS (R1, R2) MR C KALITA (R4) MR H TALUKDAR (R1, R2)
76	CRP(IO)/348/2018	MRIDUL RAY Versus UMA RAY	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI
77	CRP(IO)/385/2018	MIHIR KANTI DAS Versus APORNA DAS	MR. B BANERJEE MR. A DEY	
78	CRP(IO)/133/2019 CAVT. NO.0373/2019	PRAG NEWS AND ANR. Versus MANOJ KUMAR GOSWAMI	MR. Y S MANNAN MR A CHOWDHURY MR. N J KHATANIAR MS G DAS	MR. JYOTIRMOY ROY MR. A CHAMUAH MR. R HAZARIKA MR. D M NATH MR. C CHAKRAVARTY FOR CAVEATOR
79	CRP(IO)/284/2019 WITH LCR	NAKUL CHANDRA PAUL Versus ON DEATH OF MINTU KUMAR PAUL HIS LEGAL HEIRS - MANOJ KUMAR PAUL AND ANR	MR. K SARMA MR D DAS MR. B J TALUKDAR	A I AHMED MR. S C BISWAS MR. R BARUAH MR. A IKBAL
80	CRP(IO)/382/2019	SURUJ ALI AND 3 ORS. Versus TINSUKIA HIGH MADRASSA SCHOOL AND 2 ORS	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR F U BARBHUIYA MS S DAS
81	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
82	MFA/25/2012 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
	WITH MC/751/2012 in MFA/25/2012	ORIENTAL INSURANCE CO. LTD. Versus MD. SIDDIQUE ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
83	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
84	MFA/62/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
85	MFA/87/2012 WITH LCR	GOPI BALA BARPHUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA

86	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
87	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
88	MFA/99/2012 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI. NANDITA BISWAS and ORS	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA	MR.M DEKA MR.S ISLAM MR.S HAQUE MS.A BORUAH
89	MFA/110/2012 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus JITU DAS AND ANR.	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.P DAS MR.N BORUAH MS.R T DAS MR.S DAS
90	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
91	MFA/6/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/334/2013 in MFA/6/2013	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.M PHUKAN MS.R R BORAH	
92	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
93	MFA/23/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus ANOWAR HUSSAIN and ANR	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
94	MFA/30/2013 WITH LCR	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
	WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
95	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
96	MFA/42/2013 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus MUFASEL ALI AND ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	
97	MFA/53/2013 WITH LCR	UNION OF INDIA, Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
98	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA

99	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
100	MFA/67/2013 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus BISHNU PRASAD DAS and 2 ORS	MR.R C PAUL MS.S ROY	MRM RAHMAN
101	MFA/76/2013 WITH LCR	NEW INDIA ASSURANCE CO LTD Versus IDRIS ALI and ANR	MR. R K BHATRA MR.A AHMED MS. R DUTTA MR. A LAHKAR	
102	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
103	MFA/83/2013 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.B BISHAYA(R-1) MS.R PATHAK(R-1)
	WITH MC/1692/2013 in MFA/83/2013	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
104	MFA/89/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MAINA KALITA and ANR	MR.R SARMA MR.S SAIKIA MRS. S ROY MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	
105	MFA/91/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR. P BHOWMICK (R 1)
	WITH MC/1839/2013 in MFA/91/2013	UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	
106	MFA/95/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD NOBI HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/2669/2012 in MFA/95/2013	ORIENTAL INSURANCE CO. LTD., Versus MD. NOBI HUSSAIN and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
107	MFA/96/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD AKBOR ALI and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR BIBEKA NANDA GOGOI LEGAL AID COUNSEL
108	MFA/104/2013 CAVT. NO. 140/2013	BANK OF MAHARASHTRA and ANR. Versus RUPAM BARMAN and ORS.	MR.Z MUKIT MR.A SATTAR MR.F SATTAR	MR.A TALUKDAR MR.I CHOWDHURY MR.K K KALITA MR.H SAIKIA FOR CAVEATOR SC, PWD
109	MFA/105/2013 WITH LCR	M/S O D ENTERPRISES Versus UNION OF INDIA	MR.H P BARMAN	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN
110	MFA/117/2013 WITH LCR	HARI ARJYA Versus THE UNION OF INDIA,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR. B SARMA MR.N K DAS SC, RAILWAY MS.R R BORAH

111	MFA/121/2013 WITH LCR	RAMESH and COMPANY Versus UNION OF INDIA and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN
112	MFA/123/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus SONAMONI BARMAN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MR.A DEY MR.M ISLAM MR.H HUSSAIN MR.S D CHOUDHURY
113	MFA/127/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus KALAM HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A R AGARWALA(R-1)
114	MFA/131/2013 WITH LCR	GUL NEHAR BEGUM Versus UNION OF INDIA NF RLY	MS.A BHATTACHARJEE MS.G SARMAH MRB KAUSHIK MS.F AHMED	MSB DEVI MR.N K DAS MS.R R BORAH SC, NF RLY
115	MFA/132/2013 WITH LCR	RASAMAI SAIKIA Versus THE PROPRIETOR, ASSAM ALUMINIUM INDUSTRY and 2 ORS.	MR.A SARMA	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH MR.T R ROY
116	MFA/133/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
117	MFA/134/2013 WITH LCR	M/S. SANJAY TRADING CO. Versus ABDUL KARIM and ANR.	MR.J SAIKIA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	
118	MFA/140/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.S C PANDIT MR.J KALITA MR. N BORUAH (R1) MR S DAS (R1) MS.J RABHA
119	MFA/150/2013	M/S. DURGA FILLING STATION Versus THE EMPLOYEES STATE INSURANCE CORPN. and 2 ORS.	MR.A GANGULY MR.S K SINGH	MR.K K NANDI
120	MFA/152/2013 WITH LCR	JAHURA BEWA Versus UNION OF INDIA	MR.J MOLLAH MS.A BHANU MD.S ISLAM MRA HAWARI	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI SC, RAILWAY MS.R R BORAH
121	MFA/1/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SABJAN BEGUM and ORS.	MR.A BORAH MR.R K BHATRA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR MST MANDAL
	WITH MC/2/2014 in MFA/1/2014	NEW INDIA ASSURANCE CO. LTD. Versus SABJAN BEGUM and ORS.	MR.A BORAH MR.R K BHATRA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR MST MANDAL
122	MFA/2/2014 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus NURAJA KHATOON and ORS,	MS.R D MOZUMDAR	MR.A S BHATTACHARJEE MR.P CHAKRABORTY MS.S CHAKRABORTY(R-1) MR.C PHUKAN MR.R ALI(R-5) MR.S G BHATTACHARJEE(R-1) MR.A L RAHMAN(R-5) MR.M R CHOUDHURY(R-5) MR.M B ISLAM(R-5)
123	MFA/13/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MONGUL @ MOGBUL HUSSAIN and ANR.	MR.M CHOUDHURY MR.S DUTTA	MR.S C BISWAS MS.N M SARMA MR.M ISLAM MS.E SHITIRI MR. S DUTTA

124	MFA/17/2014 WITH LCR	M/S. JAIN ASSOCIATES Versus UNION OF INDIA and 2 ORS.	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY
125	MFA/18/2014 WITH LCR	SMTI JAHURA KHATUN and ANR Versus UNION OF INDIA	MR D C K HAZARIKA MR.Z HUSSAIN MR Z HUSSAIN MR.R C DAS MR.B BARMAN MRSB B AHMED	MR.A K SARKAR MR.U K GOSWAMI SC, NF RLY
126	MFA/25/2014 WITH LCR	THE REGIONAL DIRECTOR, . and 2 ORS. Versus M/S. ULTRA CARE DIAGNOSTIC CENTRE and 3 ORS.	MR.K K NANDI MS.B SARKAR	MR.B SHARMA MR.S SHARMA MR.P DEKA MD.ASLAM
127	MFA/28/2014 WITH LCR	ASSAM STATE TRANSPORT CORPORATION and 3 ORS. Versus JYOTSNA GOSWAMI	MS.U BARUAH MRM P GOSWAMI	MR. D MAZUMDAR MR.P P DUTTA(R-1) MS. S KANUNGOE MR.B BORA(R-1) MR.A BHATTACHARYAR-1
128	MFA/41/2014 WITH LCR	M/S. GANGA CLINICAL and PATHOLOGY RESEARCH LABORATORY Versus EMPLOYEES STATE INSURANCE CORPORATION and ANR.	MR.O P BHATI MR.D SAHU MR.T C DAS MRG K SINGH MR.J BHATI	MR.K K NANDI
129	MFA/42/2014 WITH LCR	M/S. GANGA BLOOD BANK Versus EMPLOYEES STATE INSURANCE CORPORATION and ANR.	MR.O P BHATI MR.D SAHU MR.T C DAS MR.S K SINGH MR.S KHAN MR.J BHATI	MR.K K NANDI
130	MFA/46/2014 WITH LCR	MAJNU AHMED Versus SAFIUL ISLAM and ANR.	MR.A R AGARWALA MRI HASSAN MS.T HASNU	MS.R D MOZUMDAR MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M A MOON
131	MFA/55/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SADDAM HUSSAIN and ANR	MR.S S SHARMA MR.R K BHATRA MR.P J BARMAN MR A SAIKIA MR.V SHARMA MR.S SINGH	MR.P K DAS MR.D K SAIKIA
132	MFA/57/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SOFIUR RAHMAN and 2 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S C BISWAS MR.A DEY MR.M ISLAM MR. E AHMED MS.K L R YANTHAN MS.S D CHOUDHURY
133	MFA/64/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus FAZAL HAQUE and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P DASR-2 MR.K K BHUYAN(R-2) MR.B DEKA(R-2) MR.K I MAZUMDER(R-1) MR B CHANDA(R-1) MR.P JAIN
134	MFA/66/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus RABI GHOSH and 3 ORS.	MS.R D MOZUMDAR MS.M SONOWAL	MR.D K DASR-3 MS.P BHUYAN(R-3)
135	MFA/69/2014	FULLA DEVI Versus UNION OF INDIA	MR.S BANIK MR.G KHANDELIA MS.A ROY	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI MS.R R BORAH SC, NF RLY
136	MFA/70/2014 WITH LCR	SATYA RANJAN DAS and 3 ORS Versus CHITTA RANJAN DAS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR.D CHAKRABARTY MR.S R BORUAH

137	MFA/71/2014 WITH LCR	JADAV KAKATI Versus UNION OF INDIA GM, NF RAILWAY	MR.D C K HAZARIKA MS.P DEVI	MSB DEVI MS.R CHOUDHURY MR. B SHARMA MR G GOSWAMI MS.R R BORAH SC, NF RLY
138	MFA/74/2014 WITH LCR	M/S MIDLAND HOSPITALS and RESEARCH CENTER P LTD Versus EMPLOYEES STATE INSURANCE CORPORATION and 3 ORS	MR.R SEKHAR MR.N DEKA MRU S BORGHAIN MR.A BARUAH MR.M GOGOI	
139	MFA/82/2014 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus DIGANTA RAJBONGSHI and ANR.	MS.R D MOZUMDAR MR.N SHARMA	MR.N SARKARR-2

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH (MAC.APP. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./59/2011 WITH LCR(PHOTOCOPY)	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
2	MACApp./91/2011 WITH LCR	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. N M DUTTA (R-1) MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
3	MACApp./198/2011 WITH LCR	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
4	MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
5	MACApp./13/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
6	MACApp./45/2013 WITH LCR	ATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS
7	MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)

8	MACApp./113/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
9	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
10	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
11	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	

12	WITH MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
13	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
14	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
15	MACApp./167/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
16	MACApp./302/2013 WITH LCR	RUMI TALUKDAR Versus RAJIB ALI and 2 ORS.	MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.A SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.A GOGOI
17	MACApp./126/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	

18	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
19	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
20	MACApp./157/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
	WITH MC/1811/2014 in MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
21	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	WITH MC/2080/2014 in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
22	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
23	MACApp./259/2014 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT ASMA KHATUNand 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.J AHMED MR.A M KHAN
24	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. A BHATTACHARYYA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)

25	MACApp./22/2015 WITH LCR	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
26	MACApp./25/2015	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
27	MACApp./45/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. POMPI NATH and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR(R-1,2,4) MR.P J BARMAN(R-5) MS.D KALITA(R-1,2,4)
	WITH I.A.(Civil)/421/2020 in MACApp./45/2015	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. POMPI NATH and 4 ORS	MR. R K BHATRA	
28	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
29	MACApp./65/2015 WITH LCR	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
	WITH MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
30	MACApp./71/2015 WITH LCR	MD KUTUB UDDIN BARBHUYAN Versus MD BAHAR UDDIN and 2 ORS	MR.G UDDIN MR.S AHMED MS.M BURAGOHAIN	MR.S K SINGHR-1 MR.U DUTTA(R-3) MR N J DUTTA MR.A UDDIN(R-2) MS.A DAS(R-3)
	WITH MACApp./4/2017	MUSSTT LILUFA BEGUM and ANR Versus MD BAHAR UDDIN and 2 ORS	MR.G UDDIN MR.S AHMED MS.M BURAGOHAIN	MR.S K SINGH MR.U DUTTA MR.A UDDIN MS.A DAS
32	MACApp./80/2015 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)
33	MACApp./94/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LALITA DEVland 5 ORS	MS.R D MOZUMDAR	MR. C BORUAH (R-1) MR. S SAIKIA (R-2) MR. R K BHATRAR-2 MR. A ACHARYA(R-3 & 5) MS.P HUJURI(R-2) MR. S DUTTA(R-4) MR. R BORO (R-1) MR A BORUAH (R-1) MS. A BORA (R-2) MR.V DEVNATH(R-4)
	WITH MC/1396/2015 in MACApp./94/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVland 5 ORS	MS.R D MOZUMDAR MS.B BORAH	

	WITH I.A.(Civil)/2017/2021 in MACApp./94/2015	SMTI LALITA DEVI Versus THE ORIENTAL INSURANCE COMPANY LTD		
34	WITH MACApp./155/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 4 ORS	MS. R D MOZUMDAR MS. B BORAH	MR. R K BHATRA(R-2) MS. P HAJURI (R-2)
35	MACApp./118/2015 WITH LCR	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.A R AGARWALA(R-1&2)
36	MACApp./127/2015 WITH LCR	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
37	MACApp./147/2015 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SHASHI SINGH and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR. S K JAIN MR. C M MAHANTA MR. R KATHKATIA MS. D PAUL
38	WITH MACApp./45/2016	RELIANCE GENERAL INSURANCE CO. LTD. Versus DOLLY CHAKRABORTY and 3 ORS.	MR T KALITA MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. S K GOSWAMI(R- 1-3) MR. R KATHKATIA R- 1-3 MR. C M MAHANTA(R- 1-3)
39	MACApp./185/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
40	MACApp./236/2015 WITH LCR	BISWAJIT BARDHAN Versus HUSSAIN AHMED CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3) MRN BHUYAN(R-3)
41	MACApp./241/2015 WITH LCR	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MS. R D MOZUMDAR (R-1) MR. A DUTTA (r-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
42	MACApp./273/2015 WITH LCR	THE STATE OF ARUNACHAL PRADESH Versus SMT. REJINA SONOWAL and 3 ORS,	GA, AP	MR.A K GUPTA
	WITH CO/1/2018 in MACApp./273/2015	SMT REJINA SONOWAL Versus THE STATE OF ARUNACHAL PRADESH	MR. A K GUPTA MR. R S MISHRA	MR. N N B CHOUDHURY GA, AP
43	MACApp./76/2016 WITH LCR	THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	MR. S DAS (R-2) MR. M DAS MR K DAS (R-2) MR H GOGOI (R-2) P DUARAH
	WITH I.A./1228/2016 in MACApp./76/2016	THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	
44	MACApp./81/2016 WITH LCR	MD HAIDAR ALI Versus M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. T J MAHANTA MR. A BARUA MS. P BHATTACHARJEE	MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA R-1
45	WITH MACApp./145/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD HAIDAR ALI and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MS.K DEKA MS.P DAS	

46	MACApp./106/2016 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus KALPANA DAS and 4 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.M TALUKDAR MR.R DE(R-5) MR.R J SARMA(R-5)
47	MACApp./109/2016 WITH LCR	SMT NILI DAS and ANR Versus THE MANAGER FUTURE GENERAL INDIA INSURANCE COMPANY LTD and 2 ORS	MR. B K JAIN MS. P CHOUDHURY MS. M DASGUPTA	MR. A K PURKAYASTHA MR. S SARMA (R-2) MR. R GOSWAMI MS. M SAIKIA MR. S ALI (R-2) MS. P BORTHAKUR MS. M BHUYAN (R-2) MR. M S ALI (R-2)
48	MACApp./171/2016 CAVT. NO. 476/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	WITH CO/16/2017 in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
49	MACApp./181/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus DAJJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH MS U DAS
	WITH I.A.(Civil)/1036/2018 in MACApp./181/2016	SMTI. DAISY GOSWAMI Versus NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY
50	MACApp./248/2016 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD Versus MRS DEBINA SYIEM and 6 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR D MONDAL (R-1-3)
51	MACApp./255/2016 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
52	MACApp./288/2016 WITH LCR	SMTI RAMESWARI RAJBHAR and 3 ORS Versus MD SIRAJ UDDIN SEIKH and ANR	MR.P SUNDI	MR. R K BHATRA MR.A AHMEDR-2 MR D BHUYAN MS R GANGAWAT MS M N KONYAK
53	MACApp./297/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	WITH I.A.(Civil)/431/2021 in MACApp./297/2016	GANGA KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	
54	MACApp./305/2016 WITH LCR	MRS ASMA KHATUN and 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
55	MACApp./323/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT DULALI BASAK and 4 ORS	MS. R D MOZUMDAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS.P M DUTTA	MR. S K GOSWAMI MR.A T SARKAR R- 1-3 MR.A HUSSAIN(R- 1-3) MR. R SHARMA
	WITH CO/2/2022 in MACApp./323/2016	SUKUMAR BASAK Versus THE ORIENTAL INSURANCE CO. LTD. AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (R-1) MR. A DUTTA MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1) MRS. P M DUTTA

56	MACApp./372/2016 CAVT. NO. 1119/2016 WITH LCR	M/S HDFC ERGO GEN. INS CO. LTD. Versus SMTI KOROBI MAZUMDAR and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.P SUNDI FOR CAVEATOR
57	MACApp./378/2016 WITH LCR	CHANDAN KRISHNA BORO Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.R GOSWAMI(R-1) MR. R SARMA (r-2) MS.P BORTHAKUR(R-1)
58	MACApp./385/2016 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
59	MACApp./387/2016 WITH LCR	SMT BINAPANI DAS Versus SRI JATIN KALITA and ANR	MR.S RAHMAN MR.S HUSSAIN MR.M CHOUDHURY	MS.R D MOZUMDARR-2 MS.C MOZUMDAR(R-2) MR.S P SHARMA(R-2)
60	MACApp./48/2017 WITH LCR	MD NUR JAMAL SK Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3
61	MACApp./58/2017 WITH LCR	SMTI MANJU PANDEY Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	MS. R D MOZUMDAR (R1) MR. B DEKA (R2, R3) MS. C MOZUMDAR (R1) MR. B P CHANGMAI (R2, R3) MR. S P SHARMA (R1)
62	MACApp./73/2017 WITH LCR	SMTI RAKHI BHAWAL Versus SMTI RINKU DAS and ANR	MR. E AHMED MS.J BORAH MR. S BISWAS MR.F A HASSAN	MR. S C BISWAS (r-1) MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2) MS A BORAH (r-1) MS. J GHOSH (r-1)
63	WITH MACApp./69/2017	MUSTT REJINA BEGUM Versus RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MR. U K DUTTA MS. P BORTHAKUR (R-2) MR. B KASHYAP MR K BORAH
64	WITH MACApp./76/2017	SMTI RINKU DAS and 2 ORS Versus RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MS P BARUAH MS P BARUAH MS D D ROY MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
65	MACApp./84/2017 CAVT. NO. 25/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHI DAS and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.N DHAR MR.I A TALUKDAR MR.B RAMCHIARY(R-3,4) MR.M DEKA MR.S ISLAM MR. T U LASKAR MS C TALUKDAR (R-4) MS A RAMCHIARY MS.M BASUMATARY(R-3) MR.A BOROR-3 MS T RAMCHIARY (R-4) MS.C TALUKDAR MRH HAQUE FOR CAVEATOR

66	MACApp./96/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI ELI GOGOI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M DUTTAR-1 MR.A BARUA(R-1)
67	MACApp./107/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJEN BORAH and 3 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MR.A DUTTA MS. J BORO MS M DAS MRS.P M DUTTA	MR.M TALUKDAR MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH MS.A KALITA MRN BHUYAN
68	MACApp./156/2017 WITH LCR	SRI NABIN CHANDRA SARMA Versus SRI ANIL KUMAR DAS and ANR	MR.D C K HAZARIKA MS.J KALITA	MR.P KATAKI(R-1) MR.R GOSWAMIR-2 MS.M DEVI(R-1) MS.M SAIKIA(R-2) MS.R BEGUM(R-1) MS.P BORTHAKUR(R-2)
69	MACApp./202/2017 WITH LCR	SRI MOHESWAR BASUMATARY Versus SRI ALOK GARODIA and ANR	MR.P SUNDI	MR.A J SAIKIA(R-2) MR.U K DUTTA(R-2) MR.K BORAH R-2
70	MACApp./216/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus RAN BAHADUR KATUWAL @ MON BAHADUR KATUWAL and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MS.S DAS	MR J MOLLAH
71	MACApp./227/2017 WITH LCR	MUSLIM ALI and ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED and ANR	MR.A R AGARWALA MR.S SINGH	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1) MS.J TALUKDARR-1
72	MACApp./235/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus SHRI RAJU SAIKIA and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS.D D ROY R-1 MS.P R BARUAH(R-1)
73	MACApp./268/2017 WITH LCR	SRI PIJUSH DEBNATH Versus M/S S.S. BRICK INDUSTRY and 2 ORS	MR.S K JAIN MR.B K JAIN MS.P C B NAIR	MR M HALOI MS. C MOZUMDAR MR. S P SHARMA MR. M J DAS MS. J D HALOI
74	MACApp./277/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus RAM PRASAD SARMAH and 3 ORS	MS.R D MOZUMDAR MR.N SHARMA	MR.A TALUKDAR(R. 4.) MS.L SHARMA(R. 4) MR.K K BHATTA(R. 4.) MR.A R MEDHI(R. 1.) MR.K K BHATTACHARYYAR.4 MS.T ROY(R. 1.)
	WITH I.A.(Civil)/157/2020 in MACApp./277/2017	RAM PRASAD SARMAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R MEDHI	MS. R D MOZUMDAR
75	MACApp./325/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus MST RUKIYA KHATUN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J MOLLAH MR. R ALI (R6) MR. M ALI (R6) MR. S M RAHMAN (R6) FOR CAVEATOR
76	MACApp./386/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SALINI DAGA and 4 ORS.	MR.D MOZUMDER MR.R SARMA MRS. S ROY MR.T ETE MS. I DAS	MR.B K JAIN MR.R K BHATRA MS.A BORA MS.P HUJURI MS.M DASGUPTA MS.A SAIKIA
	WITH CO/24/2017 in MACApp./386/2017	SMT SALINI DAGA Versus NATIONAL INSURANCE CO. LTD and 4 ORS	MR.B K JAIN MS.M DASGUPTA	MR.D MOZUMDER MR.T ETE MR.R SARMA

77	MACApp./391/2017 WITH LCR	MD MUSHADDIK ALI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED and 8 ORS	MS.A MESEN MR.T ISLAM MR. E AHMED MS.R RABHA	MR. K K BHATTA MR. J JOHN MS. J TALUKDAR MR. S S RAHMAN, R 2, 5 TO 8
78	MACApp./421/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus SRI KAUSTAB KALITA and ANR	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.S THAKURIA	MS.D D ROY MR.P J PHUKAN(R-2) MR.M C DEKA(R-2) MR.H BARUAH(R-2)
	WITH I.A.(Civil)/2876/2017 in MACApp./421/2017	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI KAUSTAB KALITA and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.S THAKURIA	MS.D D ROY
79	MACApp./523/2017 CAVT. NO. 1376/2017 WITH LCR	KULENDRA PATHAK and ANR Versus ATUL PATHAK and 2 ORS	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. B BORAH MR. S A B KHABIR	MR. A ACHARYA MR. D BANIA FOR CAVEATOR
80	MACApp./559/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAIN, R 1,2 AND 3
81	MACApp./598/2017 WITH LCR	MD RAFIQUE UDDIN and 4 ORS Versus MD MONIR UDDIN MAZARBHUIYA and 6 ORS	MR. M TALUKDAR MR. T PAUL	MR S RAJKUMAR MS. N MODI MR. A J SAIKIA (R3) MR. S D PURKAYASTHA MR S CHOUDHURY MS. M R DEVI MR. C SHARMA MR. S DUTTA MR R A HAZARIKA MR. S. PEGU (R3) MRS. P M DUTTA
82	MACApp./660/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. N D BHUYAN (R3) MD. A AHMED (R4) MR. R C PAUL (R4) MR. P K MAZUMDAR (R1) MS L DAS (R4) MR. R K MAZUMDAR (R1)

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

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10:30 AM to 1:00 PM

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[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6411/2014 CAVT. NO.349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
2	WP(C)/926/2015 WITH WP(C)/2006/2013 (D/O)	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR. S NATH (R-8,9) MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
3	WP(C)/1685/2017	NIRU GOGOI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
4	WP(C)/1842/2017	JAYKANTI GOGOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
5	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
6	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
7	WITH WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
8	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
9	WP(C)/6435/2017	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE

10	WITH WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
11	WP(C)/6987/2017	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
12	WP(C)/7889/2017	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
13	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
14	WP(C)/6731/2021	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
15	WP(C)/1738/2022	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
16	WP(C)/65/2023	ARUNAV KAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR H K NATH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
17	WP(C)/626/2023	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
18	WP(C)/4810/2023	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
19	WP(C)/5200/2023	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
20	WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



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BEFORE:

CIVIL BENCH-III

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/4007/2012 CAVT. NO. CAVT. 1054/12 WITH LCR	MD. NURUZZAMAN AHMED and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
2 WP(C)/7072/2015	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
3 WP(C)/7232/2015	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
4 WP(C)/1033/2016	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD
5 WP(C)/1922/2016	JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)
6 WP(C)/2652/2016	PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR M SARMA (R-1 to 4) MR.G BHARADWAJ(R- 1-4)
7 WP(C)/2814/2016	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)

8	WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
9	WP(C)/54/2017	BITASHOK RAKSHIT Versus UNITED BANK OF INDIA and 5 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
10	Cont.Cas(C)/99/2017	BARUN CHANDRA DAS and ANR. Versus R.M. SINGH, I.P.S. and ANR.	MR.S DAS MR.C DEKA MSP DEKA MR.L DEKA MR.G C HAZARIKA	MR.A GANGULYR-1R-2 MR.A BORA(R-1)(R-2)
11	Review.Pet./156/2017	THE STATE OF ASSAM Versus SRI DIMBESWAR BARUA and 6 ORS	MR.T C CHUTIA ADDL. SR. GA, ASSAM	
	WITH WP(C)/5066/2016	DIMBESWAR BARUA and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM SC, PENSION
13	Cont.Cas(C)/474/2017	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURYSr.Adv.R- 4and5R-1,2and3 MR. N BARUAH(R-4)(R- 1,2&3) MR P BHARDWAJ (R- 4&5)(R- 1,2&3) MR. M SHARMA(R- 1,2&3)
14	WP(C)/1015/2017	PRASANNA DEKA Versus EXECUTIVE ENGINEER, PWDROADS and 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.M BHATTACHARJEE SC, PWD (ROADS)
15	WP(C)/1416/2017	SEWALI BARUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI MR.J PATOWARI	MR.B GOGOI SC, FINANCE SC, HEALTH
16	WP(C)/1531/2017	RUPAM THAKURIA and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY MR. D J DAS MR.J PATOWARI
17	WP(C)/1890/2017 CAVT. NO. 189/2017	JAYANTA BIKASH PURKAYASTHA and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI
18	WP(C)/2002/2017	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
19	WP(C)/2466/2017	AMIYA KR. DAS Versus THE VIJAYA BANK and 2 ORS.	MR.K R PATGIRI MRS.C DAS MR.C DAS MS.U CHOUDHURY	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE

20	WP(C)/2491/2017	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2)
21	WP(C)/3063/2017	MANGRA ORANG Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.P BISWAS	GA, ASSAM
22	WP(C)/3723/2017	NOBIN KUMAR CHAKMA Versus THE UNION OF INDIA and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	C.G.C. MR.K K PARASAR(R- 1 to 5) ASSTT.S.G.I.
23	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
24	WP(C)/5282/2017	RUPA RANI DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, GHC
25	WP(C)/6117/2017 WITH WP(C)/924/2016 (D/O)	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH
26	WP(C)/6503/2017	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI Versus THE STATE OF ASSAM and 3 ORS.	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN	GA, ASSAM
27	WP(C)/7891/2017	JAGAT CH. BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE
28	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
29	WP(C)/5024/2018	SANOWAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R-4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R-4,5,6,7,8,9,10,12,15,16) SC, REVENUE
30	WP(C)/5308/2018	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
31	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP

	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
32	WP(C)/229/2020	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR H K DAS MR. U PATHAK MR. D J DAS MR A K DAS	GA, ASSAM MR R DHAR, SC, WT & BC MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, ADDL. SR. GA, ASSAM (R-2,4) MR P NAYAK, SC, FINANCE (R-1,3 & 5)
33	WP(C)/733/2020	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM SC, REVENUE
34	WP(C)/860/2020	BAIKUNTHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	S N SARMA MR. M HUSSAIN MR. K KALITA MR. K KALITA MS. S GHOSH MS. S GHOSH MR. C BASUMATARY ASSTT.S.G.I.
35	WITH WP(C)/4966/2020	BAIKUNTHA SARMA Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MS N MAHANTA	MR H GUPTA (C.G.C., R1) ASSTT.S.G.I.
36	WP(C)/1142/2020	DHARANI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N K KALITA MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
37	WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
38	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
39	WP(C)/2300/2020	NO.074610482, CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	MR. S K MEDHI ASSTT.S.G.I.
40	WP(C)/2731/2020	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
41	WP(C)/2978/2020	MOHIDUL ISLAM AHMED Versus THE UNION OF INDIA AND ANR.	MR. A H M R CHOUDHURY MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	MR. S K MEDHI ASSTT.S.G.I.
42	WITH I.A.(Civil)/1198/2022 in WP(C)/2978/2020	THE UNION OF INDIA Versus MOHIDUL ISLAM AHMED	MR. S K MEDHI	MR. J LASKAR
42	WP(C)/3146/2020	JYOTISH PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	SC, SEC. EDU.
43	WP(C)/3292/2020	HELAL UDDIN KHAN AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MS. D DEKA MR. C CHAKRAVARTY	SC, PNRD MR. A ROY, SC, P&RD SC, FINANCE DEPTT.
44	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM

45	WP(C)/2223/2022	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM MR K BHATTA (R-11) MR S HOQUE (R-8 TO 10)
46	WP(C)/4305/2020	HEMA CHETIA AND 5 ORS Versus UNION OF INDIA AND AND	MR. A D GUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MS J SARMAH ASSTT.S.G.I.
47	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS Versus UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
48	WP(C)/4969/2020	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM MR. A PHUKAN, SC, GAD
49	WP(C)/5460/2020	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
50	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR K BHUYAN MR S N ADHYAPAK MS B DAS MR N ISLAM R K TALUKDAR	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
51	WP(C)/522/2021	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
52	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B
53	WP(C)/1498/2021	KRISHON KANHIYA SHARMA, FORCE NO. 881140391 ASI/GD Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
54	WP(C)/3008/2021	RANJAN KRISHNA SHARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2-R7) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2-R7)
55	WP(C)/3231/2021	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	MR. M K DAS (R-12) SC, ONGC
56	WP(C)/4465/2021	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
57	WP(C)/5049/2021	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
58	WP(C)/5554/2021	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH A CHAKMA MR. A K DASGUPTA	MR. A K DUTTA(R-1 TO 4 (CGC)) MR. S P CHOUDHURY (r-1,2) MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I.

59	WITH WP(C)/5531/2021	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MR. S C BISWAS MRS R DEKA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. R A MAZUMDER MR. A K DASGUPTA	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
60	WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
61	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
62	WP(C)/5861/2021	EUSUF ALI SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
63	WP(C)/6817/2021	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
64	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
65	WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
66	WP(C)/6481/2022	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
67	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
68	WP(C)/2958/2023	SUSHIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.
69	WP(C)/3237/2023	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) Versus THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	MR. U K GOSWAMI (R-1 TO 4) DY.S.G.I.
70	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM

71	WP(C)/4863/2023	CISF NO 071732367 CONST/GD MALIN CHANDRA NATH Versus THE UNION OF INDIA AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	MR. S P CHOUDHURY DY.S.G.I.
72	WP(C)/5346/2023	PUJYA KUMAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE GA, ASSAM
73	WP(C)/7032/2023 WITH 1 LCR FILE	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2538/2014	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and 2 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MS.M HAZARIKA MS.J HAZARIKA MS.E BHARALI
2	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
3	WP(C)/5180/2014 WITH LCR, NOT B/H S K MEDHI (J)	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
4	WP(C)/6225/2014	CENTRAL BOARD OF TRUSTEES Versus M/S MUGA SEED DEVELOPMENT PROJECT CENTRAL SILK BOARD	MRD N BHATTACHARYA MR.D DEY	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.P DEY
	WITH WP(C)/4641/2014	REGIONAL PROVIDENT FUND COMMISSIONER Versus M/S REGIONAL MUGA RESEARCH STATION CENTRAL SILK BOARD,	MR.DILIP DEY MRD N BHATTACHARYA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MS.D BORA MS.P DEY
6	WP(C)/434/2015	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
7	WP(C)/3311/2015	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
8	WP(C)/777/2016	M/S SHIVAM - BHARTIA JV Versus THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)

9	WP(C)/1817/2016 NOT B/H M CHOUDHURY (J)	DANDI DHAR DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN SC, TRANSPORT ADDL. AG, ASSAM SC, IWT MS.K DUTTA
	WITH			
10	WP(C)/1816/2016	MD. RAMIJUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT SC, IWT ADDL. AG, ASSAM MS.K DUTTA
11	WP(C)/4166/2016	PRATAP BORA Versus THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
12	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
	WITH			
13	WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
14	WP(C)/2274/2017 WITH LCR	THE MANAGEMENT OF BATA INDIA LTD Versus HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)
15	WP(C)/2534/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK SC, APDCL MR. P N GOSWAMI
16	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	MR. S DAS MR. N BORUAH FOR CAVEATOR
17	WP(C)/4717/2019 WITH LCR - 3 (THREE) FILES	ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD. Versus PRAKASH BARMAN AND 2 ORS.	MR. M K MISRA MR. M MAHANTA MR. P K MUNIR	MR. S DAS MR. N BORUAH FOR CAVEATOR
18	WP(C)/2291/2020 WITH LCR	PUNJAB NATIONAL BANK Versus NIPUL CHANDRA DAS AND ANR.	MR S DUTTA MR. S DUTTA	MR S CHAKRABORTY ASSTT.S.G.I.
19	WP(C)/5435/2020 NOT B/H A D CHOUDHURY (J), NOT B/H N SAILO (J) AND NOT B/H M ZOTHANKHUMA (J)	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	ADDL. A.G., MIZORAM
	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
	WITH			
20	WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 03-01-2025 TO 28-02-2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-V

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4770/2014 WITH OFFICE NOTE	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR H SARMA, SC, GMC SC, G M D A
	WITH I.A./1558/2016 in WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MR.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR S KHOUND MRM HAZARIKA MR.H B SARMA SC, G M D A
2	WITH WP(C)/5851/2014	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
3	WP(C)/463/2015 NOT B/H S SHYAM (J)	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA

4	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/5935/2016 NOT B/H S K MEDHI (J)	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
6	WP(C)/3469/2017	M/S. OM TELECOM LOGISTICS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION MR.B GOGOI
7	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
8	WP(C)/5738/2021	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
9	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
10	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
11	WP(C)/441/2023	ABDUR RAZZAQUE BHUYAN Versus THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT
12	WP(C)/1709/2023	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/5677/2023	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
14	WP(C)/308/2024	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA
15	WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST

WITH
[I.A.\(Civil\)/558/2024](#)
in WP(C)/314/2024

NURTAZUL HOQUE AND 86 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M I HUSSAIN
MS. P AHMED
SK ABDULLAH
MR S ISLAM

GA, ASSAM
SC, FOREST

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